

----- COURT ROOM.-----

-1-

(-DBFEB21.CJSK(FR)MHWKL-)

DIVISION BENCH (I)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE THE CHIEF JUSTICE
AND
HON'BLE SHRI JUSTICE SUNIL KUMAR SINHA
COURT HALL. "1"

(ALL WRIT APPEALS PERTAINING TO TRANSFER & DEPUTATION MATTERS,
ALL MISCELLANEOUS APPEALS (CLAIMS) UP TO THE YEAR 2006
(EXCEPT MISCELLANEOUS APPEALS (CLAIMS) FILED AGAINST THE ORDERS OF
DISMISSAL OF CLAIMS AND FILED BY INSURANCE COMPANY, OWNERS & DRIVERS),
ALL CRIMINAL APPEALS UP TO THE YEAR 2000, SPECIALLY ORDERED AND TIED-UP MATTERS.

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M. ONWARDS
MOTION HEARING [FRESH MATTERS]

1. MCC 101/2012 MOHIT Vs GOUTAM KHETRAPAL, RAKESH SAHU,
NEEL CHARAN & ANR. AVINASH CHAND SAHU,VIJAY KUMAR SAHU /
[I.A. 01 FOR CONDONATION OF DELAY]
(WITH MA 769/2002)
CATEGORY : 1732 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO RESTORATION.)
DISTRICT :

2. WA 76/2012 KU. RAJNI MAHTO Vs ALOK DEWANGAN,HEMANT KESHARWANI /
STATE OF C.G. & ORS. AG
[ON ADMISSION]
(WITH WPS 44/2012)
CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.CJSKFHWKL-)

DIVISION BENCH (I)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE THE CHIEF JUSTICE
AND
HON'BLE SHRI JUSTICE SUNIL KUMAR SINHA
COURT HALL. "1"

(ALL WRIT APPEALS PERTAINING TO TRANSFER & DEPUTATION MATTERS,
ALL MISCELLANEOUS APPEALS (CLAIMS) UP TO THE YEAR 2006
(EXCEPT MISCELLANEOUS APPEALS (CLAIMS) FILED AGAINST THE ORDERS OF
DISMISSAL OF CLAIMS AND FILED BY INSURANCE COMPANY, OWNERS & DRIVERS),
ALL CRIMINAL APPEALS UP TO THE YEAR 2000, SPECIALLY ORDERED AND TIED-UP MATTERS.

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M. ONWARDS
FINAL HEARING

1. MA 1009/2003 SMT.BHARTI VERMA Vs AWADH TRIPATHI,SMT.INDIRA TRIPATHI,SUNIL SAHU
KINJU P.SALOMAN AND OTHERS YOGESH PANDEY,SANJEET SHARMA,
AMAN KESHARWANI / SANJAY K.AGRAWAL,
SOURABH SHARMA,PRATEEK SINHA
SUDEEP AGRAWAL,R2-PC.JACOB
QUAMRUL AZIZ,GVK.RAO
[FOR FINAL HEARING] WR

CATEGORY : 12 : (COMPENSATION MATTERS)
DISTRICT : KORBA

2. MA 196/2004 JANIKRAM Vs ARUN KOCHAR, SMT.RENU KOCHAR, LOKENDRA SHARMA /
KHALIL KHAN AND OTHERS AMIT SHARMA, ABHISHEK SINHA, GS.PATEL
[FOR FINAL HEARING] WR

CATEGORY : 1210 : COMPENSATION MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : KORBA

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3. MA 729/2004 TARA BAI AND OTHERS Vs ASHOK KUMAR SHUKLA, ADITYA JOSHI,
| BHOLA @ BHOLA SHANKAR AND OTHERS AJAY K.DWIVEDI /
| ABHISHEK SINHA, GS.PATEL,
| [R1-BHOLA @ BHOLA SANKAR,
| R2-CHHOTE LAL]
| [FOR FINAL HEARING]
| { LINK ALONG WITH MA 907/04 }
| { ALLOTTED MATTER TO D.B.-I }

CATEGORY : | 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
| -OF COMPENSATION.)
DISTRICT : | SURGUJA
| *****

4. MA 907/2004 CHHOTE LAL Vs JK.SHASTRI, SMT.MEENA SHASTRI /
| BHOLA @ BHOLASHANKAR AND OTHERS ABHISHEK SINHA, ASHOK KUMAR SHUKLA,
| ASHWANI SHUKLA, GS.PATEL
| [R1-BHOLA @ BHOLA SHANKAR,
| R3-MINA BAI @ KU. BUNDAKI BAI]
| [FOR FINAL HEARING]
| { ALONG WITH MA 729/04 }
| { ALLOTTED MATTER TO D.B. - I }

CATEGORY : | 1201 : COMPENSATION MATTERS: - (MOTOR ACCIDENT CLAIM MATTERS -
| - INVOLVING DEATH OF PERSONS.)
DISTRICT : | SURGUJA
| *****

5. MA 1379/2005 GANESHARAM AND OTHERS Vs SATYENDRA SAHU, ALOK DEWANGAN, JK.GUPTA,
ARJUN @ SUNIL NAYAK AND OTHERS HEMANT KESHARWANI / RR.SINHA, ASHOK PATIL,
HS.PATEL, BD.GURU, V.PANDEY, ALI ASGAR
[FOR FINAL HEARING] WR
C.O.

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT : RAIPUR

6. MA 1442/2005 GENDI BAI AND OTHERS Vs SAMEER SAHU, PARAG KOTECHA /
BHUPENDRA AND ANOTHER BP.SINGH, JITENDRA GUPTA, GAJENDRA SAHU
[FOR FINAL HEARING] WR

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT : DURG

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7. MAC 972/2007 DWARIKA PRASAD KURMI & COAL INDIA LTD. Vs SHAILENDRA SHUKLA, DILIP DUBEY, AK.YADAV,
| MEENA BAI & OTHERS CHANDRESH SHRIVASTAVA, RITU MISHRA /
| YASHWANT TIWARI, ANJU TIWARI,
| AMIYAKANT TIWARI, BRIJESH KUMAR SINGH
| [FOR FINAL HEARING]WR
| (ALONGWITH MAC 1152/2007)
| (ALLOTTED MATTER TO D.B. - I)
| C.O. A/6/W

CATEGORY : | 1203 : COMPENSATION MATTERS: - (DRIVER/OWNERS LIABILITY MATTERS.)
DISTRICT : | KORBA
| *****

8. MAC 1152/2007 SMT.MEENA BAI & ORS. Vs YASHWANT TIWARI, ANJU TIWARI,
DWARIKA KURMI & ANR. AMIYAKANT TIWARI /
SHAILENDRA SHUKLA, DILIP DUBEY,
AK.YADAV
[FOR FINAL HEARING]

{ ALONGWITH MAC 972/2007}

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT : *****

FINAL HEARING [CRA]

9. CRA 393/1995 BOLA @ PANCHRAM Vs MANISH DATT,GK.GUPTA,YK.GUPTA, SC.VERMA /
STATE A.G.
[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 535/95 }
C.O. A/T/W

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : *****

10. CRA 535/1995 GORELAL Vs YK.GUPTA,UK.VAIDYA,MANISH DATT,
STATE SATISH CHANDRA VERMA / A.G.
[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 393/95 }
C.O.

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BILASPUR

11. CRA 821/1995 SATRUGHAN AND OTHERS Vs AWADH TRIPATHI,SMT.INDIRA TRIPATHI,RK.JAIN,
STATE SMT.KIRAN JAIN,YOGESH PANDEY,SUNIL SAHU,
SANJEET SHARMA,AMAN KESHARWANI,
AP.JAISWAL / A.G.
[FOR FINAL HEARING]

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : *****

12. CRA 1007/1995 HAPKA GUNDA Vs AL.PATEL,AK.BAWMIK,AL.AHIRWAR /
STATE A.G.
[FOR FINAL HEARING]
(ON BAIL)
F.D. FOR 21/02/2012

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BASTAR

13. CRA 1363/1995 BANDU RAM Vs KIRAN JAIN,DC.JAIN,KU.ANITA WANKHERE,
STATE RAJESH JAIN / A.G.
[FOR FINAL HEARING]
F.D. FOR 21/02/2012

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DHAMTARI

14. CRA 1346/1999 JAGNNATH @ PUNDAS AND ORS. Vs UMESH TRIVEDI,ASEEM DIXIT,S.KHARE,S.SHARMA,
STATE CK.NAWRANG,BC.SARAF / A.G.
[FOR FINAL HEARING]
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BILASPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

3. MAC 229/2012 SMT. YAMUNA & OTHER Vs PAWAN KESHARWANI /
WASIM RAJA & OTHER
[I.A. NO. 1 FOR CONDONATION OF DELAY]
CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT :

4. MAC 238/2012 GULSHAN BANO & ORS. Vs AL.SINGROUL /
RAMPUKAR SHAHA & ORS.
[FOR ADMISSION]
CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT :

5. MCC 197/2012 KALPANA RAI CHOUDHARY Vs OFFICE REFF. /
SURESH BABA & ORS.
[FOR ADMISSION]
(WITH MCC 25/12 & MAC 1447/2009 WR)
CATEGORY : 1735 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO CORRECTION OF -
- ORDER/JUDGMENT UNDER SECTION 152 OF C.P.C.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.CJRNFWKL-)

DIVISION BENCH (II)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE THE CHIEF JUSTICE
AND
HON'BLE SHRI JUSTICE RANGNATH CHANDRAKAR
COURT HALL. "1"

(ALL MISCELLANEOUS APPEALS (CLAIMS) FROM THE YEAR-2007 ONWARDS
{ EXCEPT MISCELLANEOUS APPEALS (CLAIMS) FILED AGAINST THE ORDERS OF
DISMISSAL OF CLAIMS AND FILED BY INSURANCE COMPANY, OWNERS & DRIVERS },
SPECIALLY ORDERED & TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 1:30 P.M.
FINAL HEARING

1. MAC 1507/2008 ALKA KHETRAPAL AND OTHERS Vs GOUTAM KHETRAPAL, RAKESH SAHU,
SANTOSH KUMAR JHARIYA AND OTHERS AC.SAHU / YASHWANT THAKUR, RM.MUKHERJEE,
VANDANA D.DEWANGAN
[FOR FINAL HEARING] WR
C.O. A/3/W
CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT :

2. MAC 360/2009 HEERU RAM AND ORS Vs HS.PATEL, VIVEKRANJAN TIWARI,
SATNAM SINGH AND ORS R.TRIPATHI, SHASHANK THAKUR / DASHRATH GUPTA,
SANJAY GUPTA, GOUTAM KHETRAPAL, RAKESH SAHU,
RAKESH THAKUR, SHASHI BHUSHAN
[FOR FINAL HEARING] WR
CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT :

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)

DISTRICT :

7. MAC 1208/2011 VIMAL DAS Vs SHIV KUMAR GUHA, S.VERMA,
NARENDRA KUMAR VERMA AND ANOTHER SHIV KUMAR GUPTA /
[FOR ORDERS ON DEFAULT AS PER OFFICE NOTE
DT. 19/9/11 AND AR(J) NOTE DT. 19/9/11]

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)

DISTRICT : RAIPUR

8. MAC 183/2012 SMT. SHANTA BAI Vs PUNIT RUPAREL /
DEEPAK KAUSIK & ORS.
[ON ADMISSION]

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)

DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.IMGM(FR)MHWKL-)

DIVISION BENCH (III)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012

BEFORE : HON'BLE DR. JUSTICE I.M.QUDDUSI

AND

HON'BLE SHRI JUSTICE G.MINHAJUDDIN
COURT HALL. "2"

(ALL CIVIL MATTERS { EXCEPT THOSE MISCELLANEOUS APPEALS (CLAIMS) WHICH ARE TO BE LISTED
BEFORE DIVISION BENCH-I & DIVISION BENCH-II, ARBITRATION APPEALS AND TAX CASES },
ALL MISCELLANEOUS APPEALS (CLAIMS) FILED AGAINST THE ORDERS OF DISMISSAL OF CLAIMS,
ALL MISCELLANEOUS APPEAL CLAIMS FILED BY INSURANCE COMPANY, OWNERS & DRIVERS, ALL
PETITIONS UNDER SECTION 378 OF CRPC, ALL ACQUITTAL APPEALS AND ALL CRIMINAL REVISIONS FILED
AGAINST THE JUDGMENT OF ACQUITTAL, SPECIALLY ORDERED & TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS

MOTION HEARING [FRESH MATTERS] [NOT REACH]

1. FAM 36/2012 SMT. LILESH AGRAWAL Vs MANOJ PARANJPE, VAIBHAV A. GOVERDHAN,
VINOD AGRAWAL VIKRAM DIXIT /
[I.A. NO. 1 FOR CONDONATION OF DELAY]

CATEGORY : 1503 : FAMILY LAW MATTERS: (RESTITUTION OF CONJUGAL RIGHTS.)

DISTRICT :

2. MAC 199/2012 RELIANCE GENERAL INS. COM. LTD Vs SOURABH SHARMA /
SMT. DURGA BAI & OTHERS
ON ADMISSION : I.A. NO. 1 FOR STAY]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT :

MOTION HEARING [FRESH MATTERS]

3. MAC 234/2012 RAMKUMAR YADAV Vs ARVIND KUMAR DUBEY, ANIL S.PANDEY /
SMT. MEERA DUBEY & ORS.
[ON ADMISSION]

CATEGORY : 1210 : COMPENSATION MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.IMGMFHWKL-)

DIVISION BENCH (III)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012

BEFORE : HON'BLE DR. JUSTICE I.M.QUDDUSI

AND

HON'BLE SHRI JUSTICE G.MINHAJUDDIN

COURT HALL. "2"

(ALL CIVIL MATTERS { EXCEPT THOSE MISCELLANEOUS APPEALS (CLAIMS) WHICH ARE TO BE LISTED
BEFORE DIVISION BENCH-I & DIVISION BENCH-II, ARBITRATION APPEALS AND TAX CASES },
ALL MISCELLANEOUS APPEALS (CLAIMS) FILED AGAINST THE ORDERS OF DISMISSAL OF CLAIMS,
ALL MISCELLANEOUS APPEAL CLAIMS FILED BY INSURANCE COMPANY, OWNERS & DRIVERS, ALL
PETITIONS UNDER SECTION 378 OF CRPC, ALL ACQUITTAL APPEALS AND ALL CRIMINAL REVISIONS FILED
AGAINST THE JUDGMENT OF ACQUITTAL, SPECIALLY ORDERED & TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS

FINAL HEARING [PART HEARD MATTERS]

1. ACQA 233/2010 STATE OF CHHATTISGARH Vs A.G. /
RAJESH PATHAK AND ORS. PANKAJ SHRIVASTAVA, PAWAN SHRIVASTAVA
[FOR FINAL HEARING]
{ PART HEARD }

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

FINAL HEARING

2. MA 719/2000 NATIONAL INSURANCE CO. LTD. Vs SANJAY AGRAWAL, R.UPADHYAY, LK.PANDEY,
SMT. MUNNIBAI & ORS. S.GUPTA, QAMRUL AZIZ,
GVK.RAO / SHASHI BHUSHAN, RAKESH THAKUR
[FOR FINAL HEARING] WR
C.O. [N/W]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT :

3. MA 988/2005 SMT.SUNITA BAI AND OTHERS Vs YASHWANT TIWARI, SMT.ANJU TIWARI,
ORIENTAL INSURANCE CO.LTD.AND OTHERS AMIYAKANT TIWARI, SHRIKANT TIWARI, DD.VAISHNAV/
GHANSHYAM PATEL, DL.DEWANGAN
[FOR FINAL HEARING] WR

CATEGORY : 1210 : COMPENSATION MATTERS: - (OTHERS AND MIXED BAG ONES.)

DISTRICT : RAJNANDGAON

4. MAC 1200/2009 BAJAJ ALLIANZ GENERAL INSURANCE CO Vs SACHIN SINGH RAJPUT, DEEPAK GUPTA /
AFSAR KHAN AND OTHERS SANTOSH YADU, SHIV KUMAR GUHA,
BASANT KAIWARTYA [CAVEATORS]
[FOR FINAL HEARING]
{ WITH CAVEAT 73/09 }

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT :

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

13. ACQA 135/2010 STATE Vs A.G. /
MANNU RAM
[FOR FINAL HEARING]
C.O.

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT : BASTAR

14. ACQA 232/2010 STATE OF CHHATTISGARH Vs A.G. /
HETRAM PATEL MANOJ JAISWAL, TARUN DANSENA, JAI MALAKAR
[FOR FINAL HEARING]
C.O. A/2/W

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

15. ACQA 272/2010 STATE OF CHHATTISGARH Vs A.G. /
NURAUDDIN @ NURUDDIN SA.ANSARI, JA.LOHANI, GV.KRISHNA RAO
[FOR FINAL HEARING]
C.O. A/2/W

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

16. ACQA 335/2010 STATE OF CHHATTISGARH Vs A.G. /
SATISH KUMAR SAMIR SINGH, ANIL GULATI
[FOR FINAL HEARING]

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT : RAJNANDGAON

17. ACQA 351/2010 STATE OF CHHATTISGARH Vs A.G. /
MANRAKHAN PALI & ORS NS.DHURANDHAR, PRAVEEN DHURANDHAR
[FOR FINAL HEARING]

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

FINAL HEARING [CRR]

18. CRR 155/2003 ISHWARI PRASAD KURREY & ANR. Vs VG.TAMASKER /
STATE OF CHHATTISGARH & ORS. A.G., PP.SAHU, CP.SAHU, SP.SAHU, ADITYA KUMAR
[FOR FINAL HEARING]
C.O. N/W

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DURG

19. CRR 591/2003 SUNDER LAL SAHU Vs SACHIN SINGH RAJPUT, AJAY SHARMA,
STATE OF CHHATTISGARH & ORS. GOUTAM BHADURI, SS.RAJPUT, TR.DAHIRE /
A.G., ANUP MAJUMDAR
[FOR FINAL HEARING]
C.O. { MONTH OF FEB. }

CATEGORY : 14 : (CRIMINAL MATTERS)
DISTRICT : RAJNANDGAON

20. CRR 448/2004 MURALI LAL AGRAWAL Vs AMIT SHARMA /
RAMESH KUMAR & OTHERS A.G., AWADH TRIPATHI, ABHISHEK SARAF
[FOR FINAL HEARING]
C.O. { MONTH OF FEB. }

CATEGORY : 1403 : CRIMINAL MATTERS: (MATTERS RELATING TO HARASSMENT, CRUELTY TO -
- WOMAN FOR DOWRY, DOWRY DEATH, EVE-TEASING ETC.)

DISTRICT : RAIGARH

6. MAC~ 1356/2011 PRNO. RELIANCE GENERAL INSURANCE CO.LT. Vs SOURABH SHARMA / ARJUN DHEEVAR AND OTHERS
[FOR DEFAULT ON :-
(1) COPY OF RECEIPT IS NOT FILED IN COMPLIANCE OF SECTION 173 OF MV ACT
(2) CERTIFIED COPY OF ORDER PASSED U/S 170 OF MV ACT IS NOT FILED WITH MEMO OF APPEAL AND AS PER AR(J)'S NOTE DT. 29/04/2011]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT : *****

7. MAC~ 3720/2011 PRNO. RELIANCE GENERAL INSURANCE CO. LTD. Vs SOURABH SHARMA / SMT. SUDAMI DEVI & ORS.
[LIST IN DEFAULT BEFORE THE AR(J):
(1) DEPOSIT AMOUNT RECEIPT IS NOT FILED.
(2) NAME OF THE R-2 IS WRONGLY MENTIONED IN CAUSE TITLE IN MEMO OF APPEAL.
(3) CERTIFIED COPY OF AWARD IS WRONGLY ARRANGE IN 1ST SET.]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT : *****

8. FAM 117/2010 CHANDRASEKHAR GIROLKAR Vs SANJAY PATEL, JITENDRA SHRIVASTAVA / SARALA GIROLKAR AWADH TRIPATHI, INDIRA TRIPATHI SUNIL SAHU
[FOR ORDERS ON I.A.NO. 1 FOR CONDONATION OF DELAY]
C.O. A/2/W

CATEGORY : 1503 : FAMILY LAW MATTERS: (RESTITUTION OF CONJUGAL RIGHTS.)

DISTRICT : *****

9. WA 507/2011 JAY @ GUDDA JAISWAL Vs SHAKTI RAJ SINHA / STATE OF CHHATTISGARH & ORS. A.G.
[ON ADMISSION AND I.A.NO. 1 FOR I.R.]
(WITH WP(CR.) 5781/2011 (D))
{ RESTORED IN MCC 35/12 }
(ALLOTTED DB- 3)

CATEGORY : 1440 : CRIMINAL MATTERS: OTHERS : (OTHERS AND MIXED BAG ONES.)

DISTRICT : *****

10. WA 38/2012 SHIV NARAYAN CHAUBEY Vs MANOJ KUMAR SINHA / STATE OF CHHATTISGARH & ORS.
[ON ADMISSION AND I.A.NO. 1 FOR I.R.]
{ ALONG WITH WPS 6133/11 (D) }
{ ALLOTTED MATTER TO D.B. - III }
F.D. FOR 21/02/2012

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)

DISTRICT : BILASPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.SKRS(FR)MHWKL-)

DIVISION BENCH (IV)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE SUNIL KUMAR SINHA
AND
HON'BLE SHRI JUSTICE RADHE SHYAM SHARMA
COURT HALL. "3"

DISTRICT : KODERMA (JH.)

4. WPC 2829/2007 | R.P.BHOJANWALA Vs PR.PATANKAR, KUNAL DAS, PK.BHADURI,
STATE OF CHHATTISGARH & ORS. SANJAY K.AGRAWAL, SOURABH SHARMA /
A.G., RATAN PUSTY, QAMRUL AZIZ, GVK.RAO
[FOR FINAL HEARING]
{ ALONG WITH WPC 2828/07 }

CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT : KODERMA (JH.)
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5. WPC 3655/2011 | ALAKHRAM & OTHERS Vs SUDHA BHARDWAJ, SANJEEV KUMAR SAHU,
STATE OF CHHATTISGARH & ORS. ANUKUL BISWAS / A.G., BP.SHARMA, ML.SAKAT,
KSHITIJ SHARMA, VIVEK CHOPDA
[FOR FINAL HEARING]
{ ALLOTTED MATTER TO D.B. -IV }
{ ALONG WITH WPPII 2316/10 }
F.D. FOR 21/02/2012

CATEGORY : 501 : LAND ACQUISITION & REQUISITION MATTERS: (MATTERS CHALLENGING -
- THE ACQUISITION PROCEEDINGS.)
DISTRICT : KORBA

6. WPPII 2316/2010 | VINOD KUMAR PANDEY Vs SUDHA BHARDWAJ.MAHENDRA DUBEY,
STATE OF CHHATTISGARH AND ORS. RAHUL JHA, SANJEEV KUMAR SAHU / A.G.,
ASST.S.G., BP.SHARMA, AJIT SINGH, ML.SAKAT,
KSHITIJ SHARMA, MANISH THAKUR, AJAY SINGH
PANKAJ SHRIVASTAVA, PAWAN SHRIVASTAVA
[FOR FINAL HEARING]
{ ALONG WITH WPC 3655/2011 }
{ ALLOTTED MATTER TO D.B. -IV }
F.D. FOR 21/02/2012

CATEGORY : 812 : LETTER PETITION & PIL MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : KORBA
-----|*****

7. WPC 4521/2011 | PRAVESH JOGI & ORS. Vs ARUN KOCHAR, SMT.RENU KOCHAR, RAVI BHAGAT,
C.G. STATE ELECTRICITY BOARD & ORS. DILIP SINGH RATHOD / K.RAMAN NAIR,
VEENA NAIR
[FOR FINAL HEARING]
{ ALONG WITH WPC 5953/11 & 5578/11 }

CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT : *****

8. WPC 5578/2011 | RAHUL AWASTHI & OTHERS Vs ARUN KOCHAR, RENU KOCHAR, RAVI KU.BHAGAT,
C.S.E.B. & ORS. ANURAG KHATRI, VIRENDRA JANARDAN / KR.NAIR,
DR.MINJ, AJIT NAIR
[FOR FINAL HEARING]
{ ALONG WITH WPC 4521/11 & WPC 5953/11 }
C.O. A/2/W

CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT : *****

9. WPC 5953/2011 | YEWANT KUMAR SAHU & ORS. Vs ARUN KOCHAR, RENU KOCHAR, ANURAG KHATRI,
C.S.E.B. & ORS. SONIA KULDEEP / K.RAMAN NAIR, VEENA NAIR
[FOR FINAL HEARING]
{ ALONG WITH WPC 4521/11 & WPC 5578/11 }
C.O. A/W/V

CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT : DURG
-----|*****

BY ORDER OF HON'BLE THE CHIEF JUSTICE

IA. NO. 1 FOR AD-INTERIM RELIEF.]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

7. WPPIL 5/2012 RAMASHANKAR GUPTA Vs RK.JAISWAL,SMT.RANJANA JAISWAL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
C.O. A/2/W

CATEGORY : 809 : LETTER PETITION & PIL MATTERS: (MATTERS RELATING TO UNAUTHORIZED -
DISTRICT : KOREA - CONSTRUCTIONS INCLUDING ENCROACHMENTS)

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.SARS(FR)MHWKL-)

DIVISION BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE SATISH K. AGNIHOTRI
AND
HON'BLE SHRI JUSTICE RADHE SHYAM SHARMA
COURT HALL. "4"

(ALL WRIT APPEALS ARISING OUT OF SERVICE MATTERS {EXCEPT WRIT APPEALS
PERTAINING TO TRANSFER & DEPUTATION MATTERS}, ALL WRIT PETITIONS (SERVICE MATTERS),
ALL TAX CASES, ALL ARBITRATION APPEALS, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M. ONWARDS
MOTION HEARING [FRESH MATTERS]

1. WA 70/2012 OMENDRA SHAH KUNJAM Vs ANIL MOURYA,AJAYA KU. BARIK,
STATE OF C.G. & ORS. DASHRATH PRAJAPATI / AG
[I.A. 01 FOR CONDONATION OF DELAY]
(WITH WPS 7042/2011)

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

2. WPS 835/2012 VED SINGH MARKAM & ANR Vs RAHUL JHA, MANOJ CHAUHAN, SANJEEV SAHU/
STATE OF CHHATTISGARH & ANR AG
[ON ADMISSION &
I.A. NO. 1 FOR STAY]

CATEGORY : 1749 : ORDINARY CIVIL MATTERS: - (ULTRA VIRES MATTERS.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.SARSFHWKL-)

DIVISION BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE SATISH K. AGNIHOTRI
AND
HON'BLE SHRI JUSTICE RADHE SHYAM SHARMA
COURT HALL. "4"

(ALL WRIT APPEALS ARISING OUT OF SERVICE MATTERS {EXCEPT WRIT APPEALS PERTAINING TO TRANFER & DEPUTATION MATTERS}, ALL WRIT PETITIONS (SERVICE MATTERS), ALL TAX CASES, ALL ARBITRATION APPEALS, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M. ONWARDS
FINAL HEARING

1. ARBA 22/2011 STATE OF CHHATTISGARH Vs A.G. /
M/S RAM AVATAR AGRAWAL ROAD CONTR. RAHUL JHA, MANOJ CHAUHAN, ANAND KESHARWANI,
ANURAG SHRIVASTAVA, SANJEEV SAHU
[FOR FINAL HEARING] WR
C.O. A/A/W
CATEGORY : 0
DISTRICT : SURGUJA

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.SARSMHWKL-)

DIVISION BENCH (V)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE SATISH K. AGNIHOTRI
AND
HON'BLE SHRI JUSTICE RADHE SHYAM SHARMA
COURT HALL. "4"

(ALL WRIT APPEALS ARISING OUT OF SERVICE MATTERS {EXCEPT WRIT APPEALS PERTAINING TO TRANFER & DEPUTATION MATTERS}, ALL WRIT PETITIONS (SERVICE MATTERS), ALL TAX CASES, ALL ARBITRATION APPEALS, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M. ONWARDS
MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters]

1. ARBA 1/2012 EASTERN TRACK UDYOG (P)LTD. Vs SUMESH BAJAJ /
UNION OF INDIA STANDING COUSEL FOR RAILWAY,
PS.KOSHY, VINOD DESHMUKH, N.NAHA ROY,
SHRIJAN SHUKLA, VIVEK VERMA, VAIBHAV SHUKLA,
VIVEK VERMA, SHIVANG DUBEY
[I.A. 01 FOR AD INTERIM INJUNCTION & I.A. 02
FOR EXEMPTION FROM FILING]
CATEGORY : 1103 : ARBITRATION MATTERS: (OTHERS.)
DISTRICT :

2. TAXC~ 2644/2011 M/S KISAN STEEL ROLLING MILL Vs RANBIR SINGH MARHAS, ANUBHUTI MARHAS,
PRNO. COMMISSIONER CENTRAL EXCISE RAIPUR KAMAL KISHORE AGRAWAL, LOKESH SINGH,
DHIRAJ WANKHEDE /
GARY MUKHOPADHYAY
[FOR DEFAULT ON :-
(3) DATE OF EVENTS IS NOT MENTIONED IN SYNOPSIS
(4) COPY OF SERVICE CERTIFICATE IS NOT FILED
WITH COPY OF IMPUGNED ORDER FOR PURPOSE
OF LIMITATION]
C.O. N/W
CATEGORY : 420 : INDIRECT TAXES MATTERS: (INTERPRETATION OF EXEMPTION NOTIFICATION -
- UNDER THE CENTRAL EXCISE ACT.)
DISTRICT :

3. WP 1595/2000 M.K.AGRAWAL Vs ASHISH SHRIVASTAVA, PREM.FRANCIS,

STATE OF M.P. & ORS.

RAJEEV SHRIVASTAVA, MALAY SHRIVASTAVA,
AMRITO DAS / A.G. , ABHISHEK SINHA

[FOR ORDERS ON I.A.NO. 3 FOR URGENT HEARING]

CATEGORY : 606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)
DISTRICT : DURG

4. WA 321/2011 SMT. GAYATRI NIRMALKAR & ORS. Vs JITENDRA GUPTA, SP.SAHU, RISHI RAHUL SONI /
STATE OF CHHATTISGARH & ORS. A.G., RAJNISH SINGH BAGHEL
[FOR FURTHER ORDERS]
(WITH WPS 1974/2011 (D))
C.O. A/8/W

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : DURG

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.TPRNFHWKL-)

DIVISION BENCH (VI)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
AND
HON'BLE SHRI JUSTICE RANGNATH CHANDRAKAR
COURT HALL. "5"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS U/S 378 OF CRPC,
ALL ACQUITTAL APPEALS, ALL CRIMINAL REVISIONS FILED AGAINST THE JUDGMENT
OF ACUITTAL & CRIMINAL APPEALS UP TO THE YEAR 2000 & HABEAS CORPUS PETITIONS },
SPECIALLY ORDERED & TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 02:15 P.M.ONWARDS
FINAL HEARING [CRA] [NOT REACH]

1.CRA 903/2007 ROOPCHAND @ PAU Vs AWADH TRIPATHI, INDIRA TRIPATHI, SUNIL SAHU,
STATE OF CHHATTISGARH AMAN KESHARWANI / A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. W/C

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT : DURG

2.CRA 965/2008 SHISHPAL HALBA Vs SHRAWAN KUMAR AGRAWAL /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 4 YEARS }

CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.)
DISTRICT : RAJNANDGAON

-----|
3.CRA 422/2009 RAJESH @ PALU SAHU Vs SK.MEHTA, NEERAJ MEHTA, TARUN DANSENA,
| STATE OF CHHATTISGARH VIRENDRA CHANDRAKAR, AK.YADAV, RAHUL SHARMA /
| A.G.
| [FOR FINAL HEARING]
| { LISTED ALONG WITH CRA 75/2006 }
| { ABOVE 4 YEARS }
| C.O. W/C

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BILASPUR

4.CRA 75/2006 BODHIRAM SAHU AND ANR. Vs MEERA ANSARI, MK.SINHA, VIPIN SINGH,

| STATE OF CHHATTISGARH VIRENDRA CHANDRAKAR, BIRENDRA CHANDRA / A.G.
[FOR FINAL HEARING]
| C.O. W/C

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | BILASPUR
-----| *****

FINAL HEARING [CRA] [NOT REACH]

5.CRA 655/2007 RAJENDRA GUPTA AND OTHERS Vs PM.SHRIVAS, FS.KHARE, VIRENDRA PUNJABI,
STATE OF CHHATTISGARH SOMSUKLA SARKAR, RP.TRIPATHI, KK.PANDAYA,
MD.HASHIM KHAN, SAYED MAZID ALI, S.SINGH,
BRIJESH SINGH, RD.TRIPATHI,
PR.PATANKAR, ASHISH SURANAN,
ANAND DADARIYA, KUNAL DAS,
ADIL MINHAJ, VC.OTTALWAR, SAYED MAJID ALI,
AKHTAR HUSSAIN /
A.G.

[FOR FINAL HEARING]
{ ABOVE 6 YEARS }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DURG

6.CRA 231/2007 DINDAYAL Vs ASHOK DIXIT, HP.AGRAWAL, D.MISHRA /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : 1414 : CRIMINAL MATTERS: (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS UPTO TWO YEARS.)
DISTRICT : MAHASAMUND

7.CRA 416/2007 NAVEEN BHOI Vs HAMIDA SIDDIQUE, MAHFOOJ ALAM,
STATE OF CHHATTISGARH SANGEETA MISHRA / A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : RAIGARH

8.CRA 1144/2007 SANTOSH SAHU Vs SUNIL SAHU, AWADH TRIPATHI, INDIRA TRIPATHI /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. W/C

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DURG

9.CRA 556/2010 DAROGA RAM Vs ABHAY TIWARI, SAVITA TIWARI /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT :

FINAL HEARING [CRA] [NOT REACH]

10.CRA 77/2006 NAND LAL BHARTI Vs SHRAWAN KUMAR CHANDEL, NIRUPAMA BAJPAI,
STATE OF CHHATTISGARH PUSHPA DWIVEDI, VIMLESH BAJPAI,
ANURAG BAJPAI, DHARMESH SHRIVASTAVA /
A.G.

[FOR FINAL HEARING]
{ ABOVE 8 YEARS }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : KORBA

11.CRA 34/2006 KARAM SAI Vs USHA CHANDRAKAR, RL.CHANDRAKAR /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 7 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : RAIGARH

12.CRA 861/2005 LAXMI PRASAD & ANOTHER Vs SURESH KUMAR VERMA, DUSHANT SINGH,
STATE OF CHHATTISGARH YC.SHARMA, VINOD LALCHANDANI, VIVEK RATHORE,
HEMANT GUPTA, SANGEETA MISHRA, VIVEK SHARMA /
A.G., CR.SURYAVANSHI (OBJ.)

[FOR FINAL HEARING]
{ ABOVE 6 YEARS }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BILASPUR

13.CRA 217/2007 MOTIRAM @ KOYLI Vs ABHAY TIWARI, SAVITA TIWARI, SS.MISHRA,
STATE OF CHHATTISGARH VINOD LALCHANDANI, SIDDHARTH SHANKAR,
HANUMAN PRASAD AGRAWAL / A.G.

[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. W/C

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BASTAR

14.CRA 1054/2007 RAMESHWAR & ANR. Vs SHARMILA SINGHAI /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : BILASPUR

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15.CRA 1113/2007 KUMARI BAI YADAV & ORS. Vs JANAK RAM VERMA, CR.SAHU, SK.DADSENA,
STATE OF CHHATTISGARH SANTOSH SAHU, SAURABH KUKAR DASS / A.G.
[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 125/08 & 205/08 }
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DHAMTARI

16.CRA 125/2008 RAJU @ DULAR YADAV & ANR. Vs SANTOSH SAHU, JANAK RAM VERMA, CR.SAHU,
STATE OF CHHATTISGARH SOURABH KUMAR DAS, SK.DADSENA, SK.DASS /
A.G.

[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 1113/07, 204/08 &
205/08 }
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DHAMTARI

17.CRA 204/2008 | KAMTA RAM YADAV Vs JR.VERMA, CR.SAHU, SANTOSH SAHU,
STATE OF CHHATTISGARH SK.DADSENA, SAURABH KUMAR DASS,
JSP.CHANDRASEN / A.G.

[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 205/08, 125/08 &
1113/07 }
(ON BAIL)
C.O. { MONTH OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DHAMTARI

18.CRA 205/2008 | KRIPA RAM YADAV & ANR. Vs JR.VERMA,CR.SAHU,SANTOSH SAHU,
| STATE OF CHHATTISGARH SK.DADSENA,SAURABH KUMAR DASS,
| [FOR FINAL HEARING] JSP.CHANDRASEN,SK.DASS / A.G.
| { ALONG WITH CRA 204/08 }
| (ON BAIL)
| C.O. { MONTH OF FEB. }
|
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : DHAMTARI
-----| *****

19.CRA 1149/2007 RAM SAHAI Vs RK.PALI,FOUZIA MIRZA,S.MIRZA /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. W/C
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : KAWARDHA

20.CRA 795/2005 GOURI SHANKAR Vs JAIL APPEAL,RAVISH VERMA /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
(IN JAIL)
C.O. W/C
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : SURGUJA

FINAL HEARING [CRA]

21.CRA 734/2002 | KALAM PRASAD Vs ANOOP MAJUMDAR,PR.PATANKAR,ADIL MINHAJ,
| STATE OF CHHATTISGARH ASHISH SURANA,KUNAL DAS / A.G.
| [FOR FINAL HEARING]
| { LISTED ALONG WITH CRA 982/04 & 795/02 &
| 1065/02 }
| (ON BAIL)
| C.O. { MONTH OF FEB. }
|
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : RAIPUR

22.CRA 795/2002 | GOVIND SATNAMI AND OTHERS Vs RAJ KUMAR GUPTA,RAKESH JHA,NEELKANTH MALVIYA
| STATE OF CHHATTISGARH RAVI RANJAN GANDHARAVA,PRAFULL BHARAT,
| SHARMILA SINGHAI,SANJAY AGRAWAL,
| KESHAV DEWANGAN /
| A.G.
| [FOR FINAL HEARING]
| { LISTED ALONG WITH CRA 734/02, 982/04 &
| 1065/02 }
| C.O. { MONTH OF FEB. }
|
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : ASJ,RAIPUR

23.CRA 1065/2002 | KARTIK RAM SATNAMI AND OTHERS Vs SANJAY KUMAR PATEL,CK.KESHARWANI,
| STATE OF CHHATTISGARH INDRA SEN SAHU,SD.MANIKPURI,HEMANT GUPTA/
| A.G.
| [FOR FINAL HEARING]
| { ABOVE 9 YEARS }
| C.O. { MONTH OF FEB. }
|
CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : RAIPUR

24.CRA 982/2004 | SHIV MANGAL & ANOTHER Vs ABHAY TIWARI,SAVITA TIWARI,RAKESH SAHU,
STATE OF CHHATTISGARH ASHOK MISHRA / A.G.
[FOR FINAL HEARING]
{ LISTED ALONG WITH CRA 1065/02, 795/02, 734/02
& 982/04 }
C.O. { MONTH OF FEB. }

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | RAIPUR
-----| *****

25.CRA 32/2006 SUMAN SINGH Vs PUSHPENDRA KU.PATEL,CP.LAHREY /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 6 YEARS }
C.O. A/2/W

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | DURG
-----| *****

26.CRA 138/2007 KALAS RAM Vs JANAK RAM VEMA,CR.SAHU,SANTOSH SAHU,
STATE OF CHHATTISGARH SK.DADSENA / A.G.
[FOR FINAL HEARING]
{ ALONG WITH CRA 185/2007 }
{ ON BAIL }
C.O.

CATEGORY : | 1414 : CRIMINAL MATTERS: (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS UPTO TWO YEARS.)
DISTRICT : | RAIPUR
-----| *****

27.CRA 185/2007 | | MANI RAM & ANOTHER Vs SANTOSH SAHU, JR.VERMA, CR.SAHU,
STATE OF CHHATTISGARH SK.DADSENA, OP.YADAV / A.G.
[FOR FINAL HEARING]
{ ABOVE 6 YEARS }
{ LINK WITH CRA 138/2007 }
C.O. A/2/W

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | RAIPUR
-----| *****

28.CRA 547/2007 CHHOTELAL AND ANOTHER Vs ASHOK VERMA,GAJENDRA SAHU /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | BILASPUR
-----| *****

29.CRA 1007/2007 CHEERANJEEV & ORS. Vs GURMIT SINGH AHLUWALIA,
STATE OF CHHATTISGARH HARPREET SINGH AHLUWALIA / A.G.
[FOR FINAL HEARING]
{ ABOVE 5 YEARS }
C.O. { MONTH OF FEB. }

CATEGORY : | 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : | BASTAR
-----| *****

□

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-DBFEB21.TPRNMHWKL-)

DIVISION BENCH (VI)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
AND
HON'BLE SHRI JUSTICE RANGNATH CHANDRAKAR
COURT HALL. "5"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS U/S 378 OF CRPC,
ALL ACQUITTAL APPEALS, ALL CRIMINAL REVISIONS FILED AGAINST THE JUDGMENT

C.O. { 3RD WEEK OF FEB. }

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT :

8. CRA 19/2012 GAINDURAM TEKAM Vs BP.SINGH,NK.CHATTERJEE,AVINASH CHANE SAHU /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION AND I.A.NO. 1 FOR
SUSPENSION OF SENTENCE]
C.O. A/2/W

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

**(-SAFE21.WP (FR)MHWKL-) **

SINGLE BENCH (I)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE SATISH K. AGNIHOTRI
COURT HALL. "4"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA,
(OTHER THAN SERVICE MATTERS) {EXCEPT MATTERS PERTAINING TO PRCEEDINGS OF
CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS}. ALL WRIT PETITIONS
UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA (SERVICE MATTERS) PERTAINING TO TRANSFER
& DUPUTATION, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
FILED BY THE JUDICIAL OFFICERS OF THE STATE, ALL COMPANY PETITIONS,
SPECIALLY ORDERED AND TIED UP MATTERS.)

(THE ADVOCATES SHOULD BE READY TO ARGUE THE MATTER FINALLY EVEN IF THE CASES
ARE LISTED FOR EARLY HEARING OR FOR HEARING OF I.As AND MISCELLANEOUS
APPLICATIONS, IF SO REQUIRED, DEPENDING ON THE FACTS SITUATION OF THE CASE.)

(NO PASS OVER FOR THE FIRST 10 MATTERS)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 1:30 P.M.
MOTION HEARING [FRESH MATTERS] [SERVICE MATTERS]

1. WPS 630/2012 SATYA NARAYAN SAHU Vs RAHUL BIRTHAREY,ANUPAM DUBEY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)

DISTRICT :

2. WPS 774/2012 DR.SMT.ANSUIYA DUTT Vs DEVERSHI THAKUR,RISHI SAHU /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)

DISTRICT :

3. WPS 775/2012 DR.HEMLAL MEENPAL Vs DEVERSHI THAKUR,RISHI SAHU /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)

DISTRICT :

4. WPS 776/2012 OM PRAKASH RAM Vs MANOJ MISHRA, SUBHASH YADAV /

STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

5. WPS 840/2012 A.K.BEHAR Vs SAURABH DANGI,ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI,UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

6. WPS 842/2012 RAGHUNATH PRASAD RATHORE Vs SAURABH DANGI,ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI,UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

7. WPS 843/2012 DAMODAR PRASAD GURU Vs SAURABH DANGI,ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI,UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

8. WPS 845/2012 R.R.SARTHI Vs P.SAM KOSHY,VYANKATESH SINGH,N.NAHA ROY,
STATE OF CHHATTISGARH & ORS. VINOD DESHMUKH,VAIBHAV SHUKLA,
VIVEK VERMA /
A.G.,SUNIL OTWANI(CAV.),
SUSHIL SAHU(CAV.)

[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]
(ALONG WITH CAVAET NO. 134/12)

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

9. WPS 853/2012 MILA LAL KULMITRA Vs VIVEK SHARMA,VIMLESH BAJPAI,
STATE OF CHHATTISGARH & ANR. KK.DEWANGAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

10. WPS 855/2012 DR.TOSHAN LAL TODAR Vs RAJESH KUMAR SHARMA,VINOD KU.TEKAM /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR STAY/INTERIM RELIEF.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

11. WPS 862/2012 HORI LAL SAHU Vs RK.KESHARWANI /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

12. WPS 869/2012 GOVIND RAM KASHYAP Vs SAURABH DANGI,ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI,UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

13. WPS 870/2012 AMBIKA PRASAD SHARMA Vs SUNITA JAIN, PRATEEK SHARMA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

14. WPS 871/2012 MANIRAM SAHU Vs SAURABH DANGI, ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI, UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

15. WPS 873/2012 GHANSHYAM JANGHEL Vs SAURABH DANGI, ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI, UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

16. WPS 874/2012 DILIP KUMAR MESHAM Vs SAURABH DANGI, ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI, UTKAL PRADHAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

17. WPS 881/2012 SHIV SHANKAR CHOUDHARI Vs AWADH TRIPATHI, SANJEEV BANJARE,
STATE OF CHHATTISGARH & ORS. SUNIL SAHU, WASIM MIYAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

MOTION HEARING [FRESH MATTERS] [OTHER MATTERS]

18. WPC 55/2012 SHANTI BAI ART Vs MANOJ DUBEY /
NATIONAL COUNCIL & ANR.
[FOR ADMISSION &
IA NO. 1 FOR EXEMPTION FROM FILING]

CATEGORY : 707 : ACADEMIC MATTERS: (MATTER RELATING TO AFFILIATION & DE AFFILIATION -
- OF EDUCATIONAL INSTITUTION.)

DISTRICT :

19. WPC 208/2012 ASHOK KUMAR GILHARE Vs MALAY KUMAR BHADURI, JYOTI RATHORE /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]

CATEGORY : 2108 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (MATTERS RELATING -
- TO RECOVERY OF DEBTS/BANK LOANS DUE UNDER THE BANKS AND FINANCIAL INSTITUTIONS.)

DISTRICT :

20. WPC 276/2012 DEEPAK KUMAR Vs TK.TIWARI, SMT.K.TIWARI /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF.]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

21. WPC 281/2012

DR.DEEPAK SHARMA & ANR. Vs
STATE OF CHHATTISGARH & ORS.

PRAFULL N.BHARAT, SANTOSH BHARAT,
VIKASH SHRIVASTAVA, KESHAV DEWANGAN,
MAYANK CHANDRAKAR,
HARSHAL CHOUHAN /
A.G.

[FOR ADMISSION &
IA. NO. 1 FOR AD-INTEIRM WRIT.]

CATEGORY : 2001 : RELIGIOUS & CHARITABLE ENDOWMENTS : - (MATTERS RELATING TO MANAGEMENT, -
DISTRICT : - ADMINISTRATIVE DISPUTES OF TEMPLES ETC. (PRIEST, PUJARI, MAHANT ETC.)

22. WPC 286/2012

MOHAN RAM SAHU & ORS. Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION &
IA NO. 1 FOR STAY/INTERIM RELIEF. &
IA NO. 2 FOR EXEMPTION FROM FILING]

AWADH TRIPATHI, SMT.INDIRA TRIPATHI,
SANJEEV BANJARE, SUNIL SAHU, WASIM MIYAN /AG.

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

23. WPC 305/2012

MAA VAISHNO ASSOCIATIES PVT.LTD.&ANR. Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF. &
IA. NO. 2 FOR URGENT HEARING.]

RK.GUPTA, SWATI RAJ GUPTA /
A.G.

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

24. WPC 308/2012

FAGUNI BAI SAHU & ANR. Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTEIRM RELIEF.]
(ALONG WITH CAVAET NO. 731/11)

RK.GUPTA, SWATI R.GUPTA /
A.G., CHANDRESH SHRIVASTAVA (CAV.)
PAWAN KESHARWANI (CAV.)

CATEGORY : 912 : ELECTION MATTERS: (MATTERS RELATING TO DISQUALIFICATION -
DISTRICT : - TO HOLD THE POSTS IN PANCHAYATS.)

25. WPC 325/2012

LAXMI NARAYAN DUBEY Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION]

ANUPAM DUBEY, RAHUL BIRTHARY /
A.G.

CATEGORY : 909 : ELECTION MATTERS: (MATTERS UNDER THE CO-OPERATIVE SOCIETIES ACT.)
DISTRICT :

26. WPC 339/2012

SAYYED NAIYAR HASSAN Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION &
IA NO. 1 FOR STAY/INTEIRM RELIEF. &
IA NO. 2 FOR EXEMPTION FROM FILING]

ANOOP MAJUMDAR, BASANT DEWANGAN /
A.G.

CATEGORY : 1708 : ORDINARY CIVIL MATTERS: - (MATTER RELATING TO ENCROACHMENTS ON GOVERNMENT -
DISTRICT : - LAND AND DEMOLITION OF BUILDINGS.)

27. WPC 361/2012

JAISUKHBHAI MIRANI & ORS. Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION]

SACHIN TAMRAKAR /
A.G.

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

28. WPC 362/2012

PRAKASH INDUSTRIES LTD. Vs
UNION OF INDIA & ORS.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF &
IA NO. 2 FOR EXEMPTION FROM FILING]

SANJAY K.AGRAWAL, SOURABH SHARMA,
SUDEEP AGRAWAL, SUSHIL DHURI /A.G., ASSTT.SG.

CATEGORY : 2501 : (MINES,MINERALS & MINING LEASES.) : - (MATTERS RELATING TO MINES, MINERALS & -
- MINING LEASES.)

DISTRICT :

29. WPC 363/2012 PRAKASH INDUSTRIES LTD. Vs SANJAY K.AGRAWAL, SOURABH SHARMA,
UNION OF INDIA & ORS. SUDEEP AGRAWAL, ADITYA SHARMA,
SUSHIL DHURI /
ASSTT.SG.,AG.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF &
IA NO. 2 FOR EXEMPTION FROM FILING]

CATEGORY : 2501 : (MINES,MINERALS & MINING LEASES.) : - (MATTERS RELATING TO MINES, MINERALS & -
- MINING LEASES.)

DISTRICT :

30. WPC 365/2012 HORILAL Vs PRATEEK SHARMA, SUNITA JAIN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF.]

CATEGORY : 912 : ELECTION MATTERS: (MATTERS RELATING TO DISQUALIFICATION -
- TO HOLD THE POSTS IN PANCHAYATS.)

DISTRICT :

31. WPCR 11/2012 JIDHAN SINGH RATHIYA Vs TARUN DANSENA, SHIVENDRA BHARDWAJ,
STATE OF CHHATTISGARH & ORS. CP.LAHARE /A.G.
[FOR ADMISSION]

CATEGORY : 1440 : CRIMINAL MATTERS: OTHERS : (OTHERS AND MIXED BAG ONES.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-SAFE21.WPFHWKL-)

SINGLE BENCH (I)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012

BEFORE : HON'BLE SHRI JUSTICE SATISH K. AGNIHOTRI
COURT HALL. "4"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA,
(OTHER THAN SERVICE MATTERS) {EXCEPT MATTERS PERTAINING TO PROCEEDINGS OF
CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS}. ALL WRIT PETITIONS
UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA (SERVICE MATTERS) PERTAINING TO TRANSFER
& DUPUTATION, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
FILED BY THE JUDICIAL OFFICERS OF THE STATE, ALL COMPANY PETITIONS,
SPECIALLY ORDERED AND TIED UP MATTERS.)

(THE ADVOCATES SHOULD BE READY TO ARGUE THE MATTER FINALLY EVEN IF THE CASES
ARE LISTED FOR EARLY HEARING OR FOR HEARING OF I.As AND MISCELLANEOUS
APPLICATIONS, IF SO REQUIRED, DEPENDING ON THE FACTS SITUATION OF THE CASE.)

(NO PASS OVER FOR THE FIRST 10 MATTERS)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 1:30 P.M.
FINAL HEARING [SERVICE MATTERS]

-----|
1.WPS 6797/2010 VISHNU SAHU Vs KN.SWARNKAR, ASHOK SWARNKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| C.O. [W/C]

| { ALONGWITH WPS 6799/10,6795/10,6890/10,
 | 6804/10,6805/10,6806/10,6807/10,6809/10,6810/10,
 | 6822/10,6823/10,6740/10,6713/10,6720/10,6813/10,
 | 6814/10,6815/10,6843/10,6846/10,6851/10,
 | 6866/10,6870/10,6898/10,6800/10,6934/10,6801/10,
 | 6802/10 AND 6803/2010 }
 |
 CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 | - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : | DURG
 | *****
 2.WPS 6032/2010 | TIKESHWAR PRASAD SAHU Vs | VINOD DESHMUKH, SANJAY SHRIVASTAVA /
 | STATE OF CHHATTISGARH & ORS. | PRATEEK SHARMA (CAVT.),
 | | SUNITA JAIN (CAVT), A.G.
 | [FOR FINAL HEARING]
 | {ALONGWITH CAVEAT NO. 875/2010}
 | { ALONGWITH WPS 6797/10 }
 | (ALLOTTED CASE)
 | C.O. [W/C]
 |
 CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
 DISTRICT : | *****
 3.WPS 6089/2010 | SURENDRA SINGH PARIHAR & ORS. Vs | PS.KOSHY,VIVEK VERMA,VINOD DESHMUKH /
 | STATE OF CHHATTISGARH & ORS. | SOMKANT VERMA (CAVT.),AG,PK.SHRIWAS (CAV),
 | | PM. SHRIWAS (CAVT.),PRATEEK SHARMA,
 | | SUNITA JAIN
 | [FOR FINAL HEARING]
 | { ALONGWITH WPS 6089/10,6492/10,6500/10,6797/10}
 | (ALLOTTED CASE)
 | C.O. [W/C]
 |
 CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 | - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : | *****
 4.WPS 6111/2010 | KHEDU RAM CHANDRAKAR & ORS. Vs | SHASHANK THAKUR, MANOJ CHAUHAN /
 | STATE OF CHHATTISGARH & ORS. | A.G.
 | [FOR FINAL HEARING]
 | { ALONGWITH WPS 7371/10,7647/10 }
 | C.O. [W/C]
 |
 CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 | - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : | *****
 5.WPS 6114/2010 | PARMESHWAR LAL SINGROL AND ORS. Vs | AJAY MISHRA, SHAILENDRA SHARMA,
 | STATE OF CHHATTISGARH & ORS. | S.KHAN,N.PRADHAN /A.G.
 | [FOR FINAL HEARING]
 |
 CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 | - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : | *****
 6.WPS 6223/2010 | ANAND RAM SIDAR AND OTHERS Vs | P.SAMKOSHY, VIVEK VERMA,
 | STATE OF CG AND OTHERSS | VINOD DESHMUKH, N.ROY / A.G.
 | [FOR FINAL HEARING]
 | { ALONGWITH WPS 6267/10 & ORS. CONNECTED
 | CASE }
 | (ALLOTTED CASE)
 | C.O. [W/C]
 |
 CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
 DISTRICT : | RAIGARH
 | *****
 7.WPS 6239/2010 | UKIL PRASAD KURRE & ORS. Vs | GOUTAM BHADURI, SANTOSH KUMAR TIWARI,
 | STATE OF CHHATTISGARH & ORS. | TR.DAHIRE / A.G.
 | [FOR FINAL HEARING]
 | { ALONGWITH WPS 6267/10 }
 | (ALLOTTED CASE)
 | C.O. [W/C]
 |
 CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)

DISTRICT : BILASPUR

8.WPS 6240/2010 JEET RAM DAHIRE & ORS. Vs GOUTAM BHADURI, SANTOSH KUMAR TIWARI,
STATE OF CHHATTISGARH & ORS. TR.DAHIRE / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6267/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : *****

9.WPS 6251/2010 KAMALKANT SHARMA & ORS. Vs SHAILENDRA SHARMA, SAIF KHAN,
STATE OF CHHATTISGARH & ORS. NEERAJ PRADHAN / A.G.
[FOR FINAL HEARING]
C.O. [W/C]
{ ALONGWITH WPS 6267/10 }
(ALLOTTED CASE)

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : *****

10.WPS 6256/2010 DINESH SINGH & ORS. Vs MATEEN SIDDIQUI, SIDDHARTH SHUKLA,
STATE OF CHHATTISGARH & ORS. SANDEEP SINGH / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6267/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : *****

11.WPS 6267/2010 SWARATHLAL JAISWAL & ORS. Vs MATEEN SIDDIQUE, SIDDHARTH SHUKLA,
STATE OF CHHATTISGARH & ORS. SANDEEP SINGH / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,6799/10,6800/10,
6801/10,6802/10 & ORS. CONNECTED CASE }
(ALLOTTED CASE)
{ WPS 4012/10 D/O KEPT BELOW }
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : BILASPUR

12.WPS 6289/2010 KUMAR RAM CHANDRAKAR & ORS. Vs BHARAT RAJPUT /
STATE OF CHHATTISGARH & ORS. PRATEEK SHARMA (CAVT),SUNITA JAIN (CAVT.),
A.G.
[FOR FINAL HEARING]
{ALONGWIHT CAVEAT NO. 892/2010}
{ ALONGWITH WPS 6267/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : *****

13.WPS 6294/2010 SHIV PRASAD KASHYAP Vs SANJAY SHYAM AGRWAL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6267/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : *****

14.WPS 6302/2010 BALDOU PRASAD CHANDRAKAR & ORS. Vs BHARAT RAJPUT /
STATE OF CHHATTISGARH & ORS. A.G.

[FOR FINAL HEARING]
 { ALONGWITH WPS 6851/10,6808/10,6814/10 }
 (ALLOTTED CASE)
 C.O. [W/C]

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
 DISTRICT : | *****

15.WPS 6324/2010 LOMESH KUMAR DHURWE & ORS. Vs PARAG KOTECHA, PUNIT RUPAREL,
 STATE OF CHHATTISGARH & ORS. MAHESH KUMAR MISHRA / A.G.
 [FOR FINAL HEARING]
 C.O. [W/C]
 { ALONGWITH WPS 6851/10,6808/10,6814/10 }
 (ALLOTTED CASE)

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
 DISTRICT : | *****

16.WPS 6365/2010 ASHOKPAL SINGH RAJPUT AND OTHERS Vs AJIT SINGH /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 6851/10,6808/10,6814/10 }
 (ALLOTTED CASE)
 C.O. [W/C]

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
 DISTRICT : | *****

17.WPS 6491/2010 NILKANTH PATEL & ORS. Vs K.RAMAN NAIR,UR.KOSHALEY /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 (ALLOTTED CASE)
 C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 DISTRICT : | - INCLUDING EXAMINATION, INTERVIEW.)

18.WPS 6492/2010 HULAS RAM BANJARE Vs K.RAMAN NAIR,UR.KOSHALEY,SUDEEP VERMA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALLOTTED CASE }
 C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 DISTRICT : | - INCLUDING EXAMINATION, INTERVIEW.)

19.WPS 6500/2010 VIKAS KUMAR CHOUBEY AND OTHERS Vs A.SARKAR,K.KALAMKAR,Y.CHATURVEDI,
 STATE OF CHHATTISGARH & ORS. AV.SHRIDHAR /A.G.,CHANDRESH SHRIVASTAVA,
 PAWAN KESHARWANI,R.TAMASKAR,
 SHRIJITH CS.NAIR
 [FOR FINAL HEARING]
 C.O. [W/C]
 { ALLOTTED CASE }

CATEGORY : | 609 : SERVICE MATTERS: (SENIORITY.)
 DISTRICT : | JANJGIR-CHAMPA

20.WPS 6501/2010 RAJENDRA KUAMR & ORS. Vs A.SARKAR, K.KALAMKAR,Y.CHATURVEDI,
 STATE OF CHHATTISGARH & ORS. AV. SHRIDHAR / A.G.,CHANDRESH SHRIVASTAVA,
 PAWAN KESHARWANI,RAHUL TAMASKAR
 [FOR FINAL HEARING]
 { ALONGWITH WPS 6797/10 }
 (ALLOTTED CASE)
 C.O. [W/C]

CATEGORY : | 609 : SERVICE MATTERS: (SENIORITY.)
 DISTRICT : | *****

21.WPS 6502/2010 UJJAIN KUMAR CHANDRA Vs A.SARKAR,K.KALAMKAR,Y.CHATURVEDI,
 STATE OF CHHATTISGARH & ORS. AV.SHRIDHAR / A.G.,CHANDRESH SHRIVASTAVA

PAWAN KESHARWANI,RAHUL TAMASKAR

| [FOR FINAL HEARING]
| { ALONGWITH WPS 6797/10 }

CATEGORY : 609 : SERVICE MATTERS: (SENIORITY.)
DISTRICT : JANJGIR-CHAMPA

22.WPS 6562/2010 KIRAN SINGH NETAM & ORS. Vs DEEPAK JAIN, DHEERENDRA PANDEY /
STATE OF CHHATTISGARH & ORS. A.G.,CHANDRESH SHRIVASTAVA,
PAWAN KESHARWANI,RAHUL TAMASKAR

| [FOR FINAL HEARING]
| { ALONGWITH WPS 6797/10 }

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)
KABIRDHAM

23.WPS 6563/2010 KISHORE KUMAR NAGRAJ & ORS. Vs PP.SAHU, CP.SAHU, SP.SAHU,UPS.SAHU /
STATE OF C.G. & ORS. A.G.,CHANDRESH SHRIVASTAVA,
PAWAN KESHARWANI,RAHUL TAMASKAR

| [FOR FINAL HEARING]
| { ALONGWITH WPS 6797/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

24.WPS 6567/2010 DHARMRAJ & ORS. Vs DEEPAK JAIN /
STATE OF CHHATTISGARH & ORS. A.G.,CHANDRSH SHRIVASTAVA,
PAWAN KESHARWANI,RAHUL TAMASKAR

| [FOR FINAL HEARING]
| { ALONGWITH WPS 6797/10 }
| C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

25.WPS 6573/2010 KALIRAM CHANDRAKAR & ORS. Vs MATEEN SIDDIQUI,SIDDHARTH SHUKLA,
STATE OF CHHATTISGARH & ORS. SANDEEP SINGH / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10 }
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

26.WPS 6605/2010 SATISH KUMAR GUPTA & ORS. Vs DEEPAK JAIN,DHEERENDRA PANDEY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
(ALLOTTED CASE)
{ ALONGWITH WPS 6822/10,420/11,6797/10 }

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

27.WPS 6606/2010 PREM NARAYAN SHARMA & ORS. Vs DEEPAK JAIN,DHEERENDRA PANDEY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
(ALLOTTED CASE)
{ ALONGWITH WPS 6822/10,420/11,6797/10 }
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

28.WPS 6664/2010 RAMDULARE SINGH & ORS. Vs NK.CHATERGE,PUSHPA DWIVEDI /

		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		(ALLOTTED CASE)	
		{ LIST ALONGWITH WPS 6797/10,420/11,6822/10 }	
		C.O. [W/C]	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :		*****	
29.WPS 6672/2010		ASHOK KUMAR MAHADEVA & ORS. Vs	PARAG KOTECHA /
		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		{ LIST ALONGWITH WPS 6797/10,420/11 }	
		(ALLOTTED CASE)	
		C.O. [W/C]	
CATEGORY :		608 : SERVICE MATTERS: (PROMOTION.)	
DISTRICT :		*****	
30.WPS 6713/2010		RAJENDRA KUMAR PANDEY & ANR. Vs	JITENDRA PALI,MONIKA TIWARI,VARUN SHARMA /
		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		{ ALONGWITH WPS 6797/10,7647/10 }	
		(ALLOTTED CASE)	
		C.O. [W/C]	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :		*****	
31.WPS 6720/2010		RAGHVENDRA SINGH THAKUR & ORS. Vs	DEEPAK JAIN,DHEERENDRA PANDEY /
		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		{ ALONGWITH WPS 6797/10,7647/10 }	
		(ALLOTTED CASE)	
		C.O. [W/C]	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :		*****	
32.WPS 6740/2010		KUAMR DAS BAISHNAW & ORS. Vs	DEEPAK JAIN,DHEERENDRA PANDEY /
		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		(ALLOTTED CASE)	
		C.O. [W/C]	
		{ALONGWITH WPS 6713/10 & WPS 6720/10,6797/10}	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :		*****	
33.WPS 6767/2010		SMT. SARLA CHOUBEY & ORS. Vs	MATEEN SIDDIQUI,SIDDHARTH SHUKLA,
		STATE OF CHHATTISGARH & ORS.	SANDEEP SINGH / A.G.
		[FOR FINAL HEARING]	
		(ALLOTTED CASE)	
		C.O. [W/C]	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :		KABIRDHAM	

34.WPS 6795/2010		KESHAVLAL SINHA & ORS. Vs	PARAG KOTECHA,MAHESH KUMAR MISHRA /
		STATE OF CHHATTISGARH & ORS.	A.G.
		[FOR FINAL HEARING]	
		{ ALONGWITH WPS 6797/10 }	
		(ALLOTTED CASE)	
		C.O. [W/C]	
CATEGORY :		614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -	
		- INCLUDING EXAMINATION, INTERVIEW.)	
DISTRICT :			

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35.WPS 6799/2010 | KESHAR KUMAR PATEL Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { LIST ALONGWITH WPS 6797/10,7647/10 }
| ( ALLOTTED CASE )
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : |
| *****
36.WPS 6800/2010 | PAWAN DAS JOSHI Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 6797/10 }
| ( ALLOTTED CASE )
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : |
| *****
37.WPS 6801/2010 | JITENDRA KUMAR SAHU Vs ASHOK SWARNAKAR,KN.SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 1624/11 & 6267/11,7422/10 }
| ( ALLOTTED CASE )
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | DURG
| *****
38.WPS 6802/2010 | LILA RAM SAHU Vs ASHOK SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 47/11,6797/10,6267/11 &
| 1624/11,7422/10 }
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | DURG
| *****
39.WPS 6803/2010 | ASHOK KUMAR BHARGAW Vs ASHOK SWARNAKAR,KN.SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 6797/10,7647/10 & 1624/2011}
| ( ALLOTTED CASE )
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : |
| *****
40.WPS 6804/2010 | SMT. SANDHYA SAHU Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 6797/10 }
| (ALLOTTED)
| C.O. [ W/C ]
|
CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : |
| *****
41.WPS 6805/2010 | ANIL KUMAR JANGDE Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [ FOR FINAL HEARING ]
| { ALONGWITH WPS 47/11 }
| (ALLOTTED)

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C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

42.WPS 6806/2010 | BISAMBER NISHAD Vs ASHOK SWARNAKAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING & I.A.NO.02 APPLICATION
FOR AMENDMENT OF REPLY FILED BY THE
STATE/RESPONDENTS & I.A.NO.03 APPLICATION FOR
ADOPTION OF RETURN ON BEHALF OF THE
RESPONDENTS]
{ ALONGWITH WPS 6797/10 }
(ALLOTTED)
{ ALONGWITH WPS 7422/10 }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | DURG

43.WPS 6807/2010 | HEMPRAKASH JANDGE Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING & I.A.NO.02 FOR ADOPTION
OF RETURN ON BEHALF OF THE STATE
RESPONDENTS IN WPS 6797/10 & I.A.NO.03
APPLICATION FOR AMENDMENT OF REPLY]
{ ALONGWITH WPS 6797/10 }
(ALLOTTED)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

44.WPS 6808/2010 | DEVENDRA KUMAR SONWANI Vs KN.SWARNAKAR,ASHOK SWARNAKAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,7647/10 &1624/2011 }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

45.WPS 6809/2010 | SANTOSH KUMAR RAJPUT Vs ASHOK SWARNAKAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,7647/10 & 1624/2011 }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | DURG

46.WPS 6810/2010 | DERHA RAM MARKANDEY Vs ASHOK SWARNAKAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING & I.A.NO.02 APPLICATION
FOR AMENDMENT OF REPLY FILED BY
RESPONDENTS & I.A.NO.03 APPLICATION FOR
ADOPTION OF RETURN ON BEHALF OF RESP.]
(ALLOTTED)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

47.WPS 6813/2010 | BHUPENDRA SINGH RAJPUT Vs SANJAY SHYAM AGRAWAL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,1624/11 & 6267/11 }

{ ALONGWITH WPS 7422/10 }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | DURG

48.WPS 6814/2010 | SMT. SARASWATI BURMAN Vs SANJAY SHYAM AGRAWAL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,7647/10 & 1624/11 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | DURG

49.WPS 6815/2010 | VIKAS KUMAR MISHRA Vs SANJAY SHYAM AGRAWAL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

50.WPS 6822/2010 | NARENDRA DAS ANDHAWAN & ORS. Vs DEEPAK JAIN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,47/11 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | KABIRDHAM

51.WPS 6823/2010 | CHATUR DAS BHATT & ORS. Vs DEEPAK JAIN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 47/11 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | KABIRDHAM

52.WPS 6843/2010 | RAJENDRA KUMAR YADAV & ORS. Vs MANOJ KUMAR SINHA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
{ ALONGWITH WPS 6797/10,6267/11 & 1624/2011 }
{ ALONGWITH WPS 7422/10 IN N/W ALLOTTED CASE }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | BILASPUR

53.WPS 6846/2010 | DINESH KUMAR BEHRA & ORS. Vs A.SARKAR,K.KALAMAR,Y.CHATURVEDI,
STATE OF CHHATTISGARH & ORS. AV.SHRIDHAR / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,7647/10,1624/2011 }
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

54.WPS 6851/2010 RAM MOHAN CHANDRA & ORS. Vs A.SARKAR,K.KALMKAR,Y.CHATURVEDI,
STATE OF CHHATTISGARH & ORS. AV.SHRIDHAR / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 1624/11 }
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : *****

55.WPS 6875/2010 ANTRAM BANJARE & ORS. Vs AJAY MISHRA,SHAILENDRA SHARMA,
STATE OF CHHATTISGARH & ORS. SAIF KHAN,NEERAJ PRADHAN,RAJESH SINGH /
A.G.
[FOR FINAL HEARING]
C.O. [W/C]
{ ALONGWITH WPS 6114/10,6492/10 }
(ALLOTTED CASE)

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : JANJGIR-CHAMPA

56.WPS 6890/2010 UMA SHANKAR PATEL & OTHERS Vs ROOP NAIK,MANJU NAIK,ABHISHEK SHARMA /
STATE OF CHHATTISGARH & ORS. A.G.,AVINASH K.MISHRA,SUMIT VERMA
[FOR FINAL HEARING]
C.O. [W/C]
{ ALONGWITH WPS 6797/10 }
(ALLOTTED)
{ ALONGWITH WPS 7422/10 }

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : RAIGARH

57.WPS 6898/2010 RAJENDRA KUMAR PURNA & OTHERS Vs UTTAM PANDEY, VISHWANATH GOSWAMI /
STATE OF CG A.G.
[FOR ADMISSION & I A NO 1 FOR AD INTERIM RELIEF]
{ ALONGWITH WPS 6797/10,6799/10,6795/10,
6800/10,6934/10,6801/10,6801/10,6802/10,6803/10,
6804/10,6805/10,6806/10,6807/10,6808/10,6809/10,
6810/10,6822/10,6823/10 & ORS. CONNECTED CASE }
(ALLOTTED)
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : BILASPUR

58.WPS 6934/2010 CHANDRA KUMAR CHANDRA & ORS Vs A.SARKAR,K.KALAMKAR,Y.CHATURVEDI,
STATE OF CHHATTISGARH & ORS. AV.SJRODJAR / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10,6799/10,7367/10,
6267/10 & ORS. CONNECTED CASE }
C.O. [W/C]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)

DISTRICT : *****

59.WPS 6948/2010 PRAWAIN KUMAR SAHU & ANR. Vs SUNITA JAIN,PRATEEK SHARMA,
STATE OF CHHATTISGARH & ORS. HIMKER DUBEY / A.G., SANJAY PATEL
[FOR FINAL HEARING]
{ LIST ALONGWITH WPS 6797/10 }
{ ALLOTTED CASE)
C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : BILASPUR

60.WPS 6951/2010 SMT. MEERA TAMBOLI & ANR. Vs GOUTAM KHETRAPAL,AVINASH CHAND SAHU,
STATE OF CHHATTISGARH & ORS. RAKESH SAHU / A.G.
[FOR FINAL HEARING]

| (ALLOTTED CASE)
| { ALONGWITH WPS 6797/10 }
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | BILASPUR
| *****

61.WPS 6952/2010 | RADHESHYAM ANANT & ORS. Vs MANOJ KUMAR SINHA /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| { LIST ALONGWITH WPS 6797/10 }
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | BILASPUR
| *****

62.WPS 6958/2010 | SITARAM VERMA & ORS. Vs MATEEN SIDDIQUI, SIDDHARTH SHUKLA,
| STATE OF CHHATTISGARH & ORS. SANDEEP SINGH, MEHA KUMAR / A.G.
| [FOR FINAL HEARING]
| { LIST ALONGWITH WPS 6797/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

63.WPS 6960/2010 | SANJAY KUMAR TAMBOLI & ORS. Vs SANJAY SHRIVASTAVA, SATYENDRA SAHU /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| { LIST ALONGWITH WPS 6797/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)

DISTRICT : | JANJGIR-CHAMPA
| *****

64.WPS 6967/2010 | BHARAT SINGH RAJPUT & ORS. Vs GOUTAM KHETRAPAL, AVINASH CHAND SAHU,
| STATE OF CHHATTISGARH & ORS. RAKESH SAHU / A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| { LIST ALONGWITH WPS 6797/10, 420/11 }
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

65.WPS 6971/2010 | ISHWAR PRASAD SAHU Vs SAMEER BEHAR /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 420/11 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

66.WPS 6974/2010 | CHAND MOHAMMAD & ORS. Vs MANISH SHARMA, ARVIND SINGH /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| { LIST ALONGWITH WPS 6797/10, 420/11 }
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

67.WPS 6979/2010 | SADHE LAL PATEL Vs SUDEEP AGRAWAL, RUCHI AGRAWAL /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| { LIST ALONGWITH WPS 6797/10 }
| C.O. [W/C]

CATEGORY : | 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : | *****

68.WPS 7022/2010 | SMT. NEELU SHARMA & ORS. Vs ANIL SINGH RAJPUT /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| { ALONGWITH WPS 6797/10, 7647/10 & 1624/2011 }
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | JANJGIR-CHAMPA

69.WPS 7055/2010 | SMT. NIRMALA PATEL & ORS. Vs HARSH MAHANT, RAGHVENDRA PRADHAN /
| STATE OF CHHATTISGARH & ORS. A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7422/10 }
| (ALLOTTED CASE)
| C.O. [N/W]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | MAHASAMUND

70.WPS 7117/2010 | PARIMAL SINGH JAGAT & ORS. Vs A. SARKAR, K. KALAMKAR, Y. CHATURVEDI,
| STATE OF CHHATTISGARH & ORS. AV. SHRIDHAR / A.G.
| [FOR FINAL HEARING]
| { ALONGWITH IN 6799/10 & 1624/2011 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | JANJGIR-CHAMPA

71.WPS 7135/2010 | LOKNATH PATEL & ORS. Vs HEMANT KESHARWANI, SURESH TANDON,
| STATE OF CHHATTISGARH & ORS. KK. DEWANGAN / A.G.
| [FOR FINAL HEARING]
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | BILASPUR

72.WPS 7155/2010 | RAKESH DAS TANDAN & ORS. Vs MATEEN SIDDIQUI, SIDDHARTH SHUKLA,
| STATE OF CHHATTISGARH & ORS. SANDEEP SINGH / A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 6267/10 & 1624/2011 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | BILASPUR

73.WPS 7320/2010 | MANOJ DEWANGAN & ORS. Vs AJIT SINGH /
| STATE OF CHHATTISGARH & ORS. A.G., YS. THAKUR
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7647/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -

- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | RAIPUR

74.WPS 7323/2010 | SMT. PUSHPLATA RATHOR & ORS. Vs | JITENDRA PALI, MONIKA TIWARI, VARUN SHARMA,
| STATE OF CHHATTISGARH & ORS. | BHAVANA PALI / A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7647/10 }
| C.O. [W/C]
| (ALLOTTED CASE)

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

75.WPS 7367/2010 | RAJESH KUMAR PATHAK & ORS. Vs | VIVEKRANJAN TIWARI, BD.GURU, VK.AGARWAL /
| STATE OF CHHATTISGARH & ORS. | A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7371/10 & 7647/10 & 1624/2011 }
| (ALLOTTED)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

76.WPS 7371/2010 | GIRDHARI NETAM & ORS. Vs | DEEPAK JAIN /
| STATE OF CHHATTISGARH & ORS. | A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7367/10, 1624/11 & 7647/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

77.WPS 7387/2010 | MOHIT KUMAR TIWARI & ORS. Vs | SUNITA JAIN, PRATEEK SHARMA /
| STATE OF CHHATTISGARH & ORS. | A.G., AMRITO DAS, RISHI SAHU, KUNAL DAS (INT.)
| [FOR FINAL HEARING]
| { ALONGWITH WPS 7647/10 & ORS. CONNECTED
| MATTERS & 1624/2011 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

78.WPS 7422/2010 | SANTOSH KUMAR TIWARI & ORS. Vs | MATEEN SIDDIQUI, SIDDHARTH SHUKLA,
| STATE OF CHHATTISGARH & ORS. | SANDEEP SINGH, MEHA KUMAR / A.G.
| [FOR FINAL HEARING]
| C.O. [W/C]
| (ALONGWITH WPS 1624/2011)
| (ALLOTTED)

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | BILASPUR

79.WPS 7529/2010 | SOHAN KUMAR YADAV Vs | DEEPAK JAIN, DHEERENDRA PANDEY /
| STATE OF CHHATTISGARH & ORS. | A.G.
| [FOR FINAL HEARING]
| { LIST ALONGWITH WPS 6797/10 }
| (ALLOTTED CASE)
| C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | KABIRDHAM

80.WPS 7562/2010 | SAMARU DAS TANDAN Vs | DEEPAK JAIN, DHEERENDRA PANDEY /
| STATE OF CHHATTISGARH & ORS. | A.G.

[FOR FINAL HEARING]
 { ALONGWITH WPS 6797/10 }
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : KABIRDHAM

81.WPS 7571/2010 MD.TABREJKHAN & ORS. Vs SHARMILA SINGHAI, SANJAY AGRAWAL /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 7422/10 }
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

82.WPS 7604/2010 SMT.SUDHA PAWAR Vs KS.PAWAR, JK.GUPTA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 7387/10 & 6797/10 }
 (ALLOTTED)
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

83.WPS 7605/2010 RAJENDRA DHAR SHARMA Vs KS.PAWAR, JK.GUPTA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 (ALLOTTED CASE)
 { ALONGWITH WPS 7387/10 }
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

84.WPS 7606/2010 PRADEEP KUMAR SHUKLA Vs KS.PAWAR, JK.GUPTA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 7387/10, 6797/10 }
 (ALLOTTED)
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

85.WPS 7607/2010 SMT.SHAKILA BEGUM Vs KS.PAWAR, JK.GUPTA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 7387/10 }
 (ALLOTTED)
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

86.WPS 7608/2010 DINESH SINGH BISEN Vs KS.PAWAR, JK.GUPTA /
 STATE OF CHHATTISGARH & ORS. A.G.
 [FOR FINAL HEARING]
 { ALONGWITH WPS 7387/10 }
 (ALLOTTED)
 C.O. [W/C]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
 - INCLUDING EXAMINATION, INTERVIEW.)
 DISTRICT : *****

87.WPS 7647/2010 | NARAYAN PRADHAN & ORS. Vs | MANOJ PARANJPE,VAIBHAV A.GOVERDHAN,
| STATE OF CHHATTISGARH & ORS. | VIKRAM DIXIT / A.G.,SANJAY SHRIVASTAVA,
| | AJAY SHRIVASTAVA (CAV.),ANUP MAJUMDAR,
| | BASANT DEWANGAN (INT.)
| | [FOR FINAL HEARING]
| | {ALONGWITH CAVEAT NO. 1016/2010}
| | { ALONGWITH WPS 7387/10 }
| | (ALLOTTED CASE)
| | C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| | - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | *****

88.WPS 47/2011 | MANMOHAN MISHRA Vs | PARAG KOTECHA /
| STATE OF CHHATTISGARH & ORS. | A.G.,BD.GURU (INTERV.), VR.TIWARI (INTERV.),
| | SRJ.JAISWAL (INTERV.),R.TRIPATHI (INTERV.) ,
| | VARUNENDRA MISHRA (INTERV.)
| | [FOR FINAL HEARING]
| | { ALONGWITH WPS 6797/10,603/10,6111/10,6223/10 }
| | C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| | - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | *****

89.WPS 73/2011 | SMT. MANORAMA DIXIT & ORS. Vs | SUNITA JAIN,PRATEEK SHARMA,
| STATE OF CHHATTISGARH & ORS. | HIMKER DUBEY / A.G.
| | [FOR FINAL HEARING]
| | C.O.
| | (ALONGWITH WPS 1624/2011,6492/10,7387/10,
| | 47/11)

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| | - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | *****

90.WPS 115/2011 | SMT. MONALISA SANT & ORS. Vs | MATEEN SIDDIQUI,AGK.KHOKHAR,
| STATE OF CHHATTISGARH & ORS. | SIDDHARTH SHUKLA,SANDEEP SINGH /
| | [FOR FINAL HEARING]
| | { ALONGWITH WPS 7647/10 & 1624/2011 }
| | (ALLOTTED CASE)
| | C.O. [W/C]

CATEGORY : | 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : | BILASPUR
| *****

91.WPS 120/2011 | PRAVIN KUMAR MISHRA & ORS. Vs | MATEEN SIDDIQUI, AGK.KHOKHAR,
| STATE OF CHHATTISGARH & ORS. | SIDDHARTH SHUKLA / A.G.
| | [FOR FINAL HEARING]
| | { ALONGWITH WPS 7647/10 & 1624/2011 }
| | (ALLOTTED CASE)
| | C.O. [W/C]

CATEGORY : | 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : | BILASPUR
| *****

92.WPS 139/2011 | CHOTELAL SARVE & ORS. Vs | MATEEN SIDDIQUI,SIDDHARTH SHUKLA,
| STATE OF CHHATTISGARH & ORS. | SANDEEP SINGH,MAHA KUMAR / A.G.
| | [FOR FINAL HEARING]
| | C.O. [W/C]
| | (ALLOTTED CASE)
| | { ALONGWITH WPS 7647/10,1624/2011 }

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| | - INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | BILASPUR
| *****

93.WPS 237/2011 | RAKESH KUMAR BANJARE & ORS. Vs | PARAG KOTECHA,YOGESH CHANDRA /
| STATE OF CHHATTISGARH & ORS. | A.G., ASHISH GUTA, AKHILESH KUMAR
| | [FOR FINAL HEARING]
| | C.O. [W/C]

{ ALONGWITH WPS 7422/10,1624/11,6797/10 }
(ALLOTTED CASE)

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

94.WPS 621/2011 | VINAY BHUSHAN MIHISH & ORS. Vs PARAG KOTECHA, YOGESH CHANDRA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

95.WPS 685/2011 | CHETAN KUMAR BAGHEL & ORS. Vs MANOJ PARANJPE, VAIBHAV A.GOVERDHAN,
STATE OF CHHATTISGARH & ORS. VIKRAM DIXIT / A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 7647/10,1624/11,
AND OTHER CONNECTED CASE }
(ALLOTTED)
C.O. [W/C]

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)

DISTRICT : | *****

96.WPS 1108/2011 | SADHU RAM DADSENA & ORS. Vs ANIL SINGH RAJPUT, PRATEEK SHARMA, SUNITA JAIN/
STATE OF CHHATTISGARH & ORS. A.G., RK.KESHARWANI, NK.MALVIYA, PRATIK SHARMA,
SUNITA JAIN, P.SAM KOSHY, PRAMOD SHRIVASTAVA,
VINOD DESHMUKH, VIVEK VERMA, N.NAHA ROY,
VAIBHAV SHUKLA, N.MALVIYA,
AVINASH MAHAPATRA

[FOR FINAL HEARING]
{ ALONGWITH WPS 6797/10 & WPS 47/11 }
C.O. [W/C]

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)

DISTRICT : | RAIPUR

97.WPS 1624/2011 | VASUDEV PANDEY & ANR. Vs AMRITO DAS /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONGWITH WPS 7422/10,6797/10 }
(ALLOTTED CASE)

CATEGORY : | 607 : SERVICE MATTERS: (CONDITION OF SERVICE.)

DISTRICT : | BILASPUR

98.WPS 3183/2011 | SMT. HEMLATA DEWANGAN Vs SUNITA JAIN, PRATEEK SHARMA /
STATE OF CHHATTISGARH & ORS. A.G., KUNAL DAS, AKHILESH DALPATI,
AKHILESH KUMAR, NEHA SAHU

[FOR FINAL HEARING]
{ ALONGWITH WPS 73/2011 }
(ALLOTTED CASE)
C.O. [W/C]

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

99.WPS 3752/2011 | NYA NAIK Vs VIJAY K.DESHMUKH /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
(ALLOTTED CASE)
C.O. [W/C]
{ ALONGWITH WPS 6492/10,7647/10 }

CATEGORY : | 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)

DISTRICT : | *****

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4.WPC 6990/2009

KAILASH POYAM Vs
STATE OF CHHATTISGARH & ORS.

ASHISH SHRIVASTAVA,AMIT VERMA,
AKHILESH DALPATI,AFROJ KHAN,AMRITO DAS,
DEVENDRA PATEL,HARSH WARDHAN,
SACHIN TAMRAKAR,RISHI SAHU,SMITA GHAI /
A.G.,VISHNU KOSHITA(INT.)

[FOR ADMISSION AND I.A.NO.01 FOR INTERVENER
OF THE PETITION]
C.O. [AFTER 3 WEEKS TIME]

CATEGORY : 911 : ELECTION MATTERS: (ELECTIONS RELATING TO MUNICIPAL COUNCILS/CORPORATIONS.)
DISTRICT :

5.WPC 2540/2011

INDRAJEET SINGH Vs
CG STATE INFORMATION COMM. & ORS.
[FOR ADMISSION]

RANBIR SINGH MARHAS,LOKESH KU.SINGH /
A.G., SHYAM SUNDER LAL TEKCHANDANI

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

6.WPC 4219/2011

MINESH TAMRAKAR Vs
HINDUSTAN PETROLEUM COR. LTD. & ORS.

ANUP MAJUMDAR,BASANT DEWANGAN /
ASSTT.S.G., P.SAM KOSHY, VAIBHAV SHUKLA,
VINOD SHUKLA, VIVEK VERMA, N.NAHA ROY

[FOR ADMISSION]
C.O. [AFTER 1 WEEKS]

CATEGORY : 1705 : ORDINARY CIVIL MATTERS: - (DEALERSHIP AND DISTRIBUTORSHIP OF PETROLEUM PRODUCTS.)
DISTRICT :

7.WPC 5926/2011

ROHIT SINGHANIA & ORS. Vs
STATE OF CHHATTISGARH & ORS.
[ON ADMISSION & I.A.NO.03 FOR TAKING
REJOINDER ON RECORD]

SANJAY K.AGRAWAL,ASHISH SURANA /
A.G.

CATEGORY : 501 : LAND ACQUISITION & REQUISITION MATTERS: (MATTERS CHALLENGING -
- THE ACQUISITION PROCEEDINGS.)
DISTRICT : RAIPUR

8.WPC 6123/2011

RAM PUKAR SINGH Vs
REGIONAL TRANSPORT AUTHORITY BSP
[FOR ADMISSION AND I.A.NO.01 TAKING
STATUS REPORT ON RECORD & I.A.NO.02 FOR
TAKING AFFIDAVIT ON RECORD & I.A.NO.03 &
I.A.NO.04 TAKING DETAILED REPORT IN COMPLIANCE OF
C.O. DTD.15/12/11]
C.O. F.D.FOR 21/02/2012

SANTOSH GUPTA,BL.DEMBRA /
A.G.

CATEGORY : 1709 : ORDINARY CIVIL MATTERS: - (STAGE CARRIAGE PERMITS.)
DISTRICT :

9.WPC 6125/2011

RAM PUKAR SINGH Vs
REGIONAL TRANSPORT AUTHORITY BSP
[FOR ADMISSION]
C.O. F.D.FOR 21/02/2012

SANTOSH GUPTA,BL.DEMBRA /
A.G.

CATEGORY : 1709 : ORDINARY CIVIL MATTERS: - (STAGE CARRIAGE PERMITS.)
DISTRICT :

10.WPC 6191/2011

SANJAY PRAKASH CHOUDHARY Vs
ISHA PRAKASH SAHU & ORS.

GOUTAM KHETRAPAL,RAKESH SAHU,
AVINASH CHAND SAHU,VIJAY K.SAHU / A.G.,
BP.SINGH, NK.CHATERJEE

[FOR ADMISSION]
C.O. [MONTH OF FEB.]

CATEGORY : 902 : ELECTION MATTERS: (MATTERS RELATING TO ELECTIONS OF JANPAD PANCHAYATS)
DISTRICT :

11.WPC 7912/2011

ABDUL HABEEB Vs
STATE OF CHHATTISGARH & ORS.

SHAILENDRA SHUKLA,RITU MISHRA,A.SEN GUPTA,
ADITYA KHARE,VIKRAM BHADUR SINGH / A.G.
SANJAY K.AGRAWAL,ADITYA SHARMA,

SUSHIL DHURI, AMRITO DAS

[FOR ADMISSION & I.A. NO. 01 FOR GRANT OF
STAY & I.A.NO.03 FOR EXEMPTION FROM FILING
TYPED COPY]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : DURG

12.WPC 7913/2011 MOINUDDIN QUERESHI Vs SHAILENDRA SHUKLA, RITU MISHRA, A.SEN GUPTA,
STATE OF CHHATTISGARH & ORS. ADITYA KHARE, VIKRAM BAHADUR SINGH / A.G.
SANJAY K.AGRAWAL, ADITYA SHARMA,
SUSHIL DHURI, AMRITO DAS
[FOR ADMISSION & I.A. NO. 01 FOR GRANT OF
STAY & I.A. NO.03 FOR EXEMPTION TO FILE TYPED
COPY]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : RAIPUR

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13. WPC 215/2012 HARSH KUMAR EKKA Vs MATEEN SIDDIQUI, SANDEEP SINGH, MEHA KUMAR,
| STATE OF CHHATTISGARH & ORS. NARENDRA MEHER, ANIL TAWADKAR /A.G.
| [FOR ADMISSION]
| { ALONGWITH WPC 226/2012 }
| C.O. F.D. FOR 21/02/2012

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : SURGUJA

14.WPC 226/2012 SAMARPAN EKKA Vs MATEEN SIDDIQUI, SANDEEP SINGH, MEHA KUMAR,
| STATE OF CHHATTISGARH & ORS. NARENDRA MEHER, ANIL TAWADKAR /A.G.
| [ON ADMISSION]
| { LIST ALONGWITH WPC 215/2012 }
| C.O. F.D.FOR 21/02/2012

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : SURGUJA
-----|

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-TFEB21.(FD)MHWKL-)

SINGLE BENCH (II)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
FINAL HEARING [CRA] [NOT REACH]

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1. CRA 668/2007 G.KASHU & OTHERS Vs AWADH TRIPATHI, INDIRA TRIPATHI, SUNIL SAHU,
| STATE OF CHHATTISGARH AMAN KESHARWANI, RI.SAHU / A.G.
| [FOR FINAL HEARING]
| { LIST ALONG WITH CRA 695/07 & 723/07 }
| (ALLOTTED)
| C.O.MONTH OF FEB.

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)

DISTRICT : DURG

2. CRA 695/2007 V. MADHU Vs AWADH TRIPATHI,INDIRA TRIPATHI,SUNIL SAHU,
STATE OF CHHATTISGARH AMAN KESHARWANI / A.G.
[FOR FINAL HEARING]
(ALONGWITH CRA 668/2007 & CRA 723/2007)
(ALLOTTED)
C.O.MONTH OF FEB.

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT : DURG

3. CRA 723/2007 J. VENKANNA Vs AWADH TRIPATHI,INDIRA TRIPATHI,SUNIL SAHU,
STATE OF CHHATTISGARH AMAN KESHARWANI,DR.SANJEET SHARMA / A.G.
[FOR FINAL HEARING]
(ALONGWITH CRA 668/2007 & CRA 695/2007)
(ALLOTTED)
C.O.MONTH OF FEB.

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT : DURG
-----| *****

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

4. SA 977/1996 SURESH KUMAR GUPTA & ANR. Vs HS.PATEL, ARUP DAS /
MOHD. ISHAQ
[FOR ORDERS ON ADMISSION] WR

CATEGORY : 0
DISTRICT : *****

5. SA 978/1996 KISHAN PRASAD Vs MA.KHAN, GM.SHEIKH QAMARUDDIN /
BANSHI A.G.
[FOR ORDERS ON ADMISSION] WR

CATEGORY : 0 :
DISTRICT : *****

6. SA 983/1996 SHEETAL CHANDRA LODHI Vs KU. MAYA VERMA, KU. KIRAN MEHTA/
JAMBAL LODHI
[FOR ORDERS ON ADMISSION] WR

CATEGORY : 0
DISTRICT : *****

FINAL HEARING [NOT REACH]

7. SA 835/1995 SAMARU & ORS. Vs KS.WADHWA,PRAFULLA BHARAT /
MUNDIA & ORS. AB.KHAN,PP.SAHU
[FOR FINAL HEARING] WR
C.O.3RD WEEK OF FEB.

CATEGORY : 0 :
DISTRICT : *****

8. SA 839/1995 JANKI BAI THROUGH LR'S & ORS. Vs UMESH TRIVEDI,ASEEM DIXIT,SURENDRA KHARE,
SMT. RAMA BAI & ANOTHER SANJAY SHARMA,ASHOK KUMAR GUPTA /
A.G., SANJAY K.AGRAWAL,
HS.CHANDRAVANSHI,SOURABH SHARMA
[FOR FINAL HEARING] WR
C.O.3RD WEEK OF FEB.

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : BILASPUR

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

9. SA 1081/1996 AWADH & ORS Vs DEEPAK OKHADE /
MURLIDHARAN & ORS
[FOR ORDERS ON ADMISSION] WR
CATEGORY : 0 :
DISTRICT :

10. SA 1084/1996 SMT.USHA RANI & ORS. Vs KP.KUSHWAHA,D.CHOUBEY /
COMPETANT AUTHORITY CEILING ACT & ORS. ASHOK TIWARI
[ON ADMISSION & I.A. 1 FOR AD-INTERIM
INJUNCTION.] WR
CATEGORY : 0 :
DISTRICT :

11. SA 1087/1996 BAGAAU Vs AWADH TRIPATHI, SMT. INDIRA TRIPATHI /
MUS. GANGAMATI & ANR.
[FOR ORDERS ON ADMISSION] WR
CATEGORY : 0
DISTRICT :

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

12. SA 399/1996 MADAN LAL SHARMA Vs AB.KHAN./
SARPANCH,GRAM PANCHAYAT SUKMA
[FOR I.A. 4416/96 FOR CONDONATION OF DELAY]
CATEGORY : 0 :
DISTRICT :

13. SA 505/1996 BHARATLAL Vs KU.SP.MAHAWAR, PANKAJ AGRAWAL, JK.GUPTA /
SMT. KASTURIBAI & ORS. RAVINDRA, SANJAY AGRAWAL, KESHAV AGRAWAL,
BHOOPESH YADAV
[FOR I.A. 01 FOR U/O 22 R-3 OF CPC, I.A. 02 FOR
U/O 22 R-9 OF CPC.] WR
CATEGORY : 0 :
DISTRICT :

14. SA 513/1996 LUCKY BHARAT GARRAGE PVT.LTD. Vs BP.SHARMA, AJIT SINGH, ALOK SUR /
VIJAY SHANKER GUPTA & ORS. KC.GHILDIYAL, NK.SARAF, SRINIWAS RAO
[FOR ORDERS ON ADMISSION & I.A. 1302/99 FOR
DELETING THE NAME OF THE R-2.]
CATEGORY : 0 :
DISTRICT :

15. SA 526/1996 PACHAMU & ORS. Vs KS.WADHWA,PRAFULL BHARAT/
KOGU & ORS. YK.MUNSHI,RAJESH NEMA
[FOR ORDERS ON I.A. NO. 7467/98 APPLICATION
U/O 22 RULE 4 R/W SEC. 151 OF CPC & I.A. 7509/98
APPLICATION U/S OF LIMITATION ACT FOR
CONDONATION OF DELAY FOR PREFERING APPL. U/O
22 RULE 4 OF CPC & I.A. NO. 465/99 APPLICATION
U/O 22 RULE 9 OF CPC FOR SETTING ASIDE ABATEMENT
& I.A. NO. 466/99 U/S 5 OF LIMITATION ACT FOR
CONDONATION OF DELAY FOR PREFERING APPL.
U/O 22 RULE 9 OF CPC.]
CATEGORY : 0 :
DISTRICT :

16. SA 651/1996 SMT. HEERAMATHI Vs AWADH TRIPATHI, SMT. INDIRA TRIPATHI,
MAGAN KANWAR & ORS.
[FOR FURTHER ORDER] WR
CATEGORY : 0 :
DISTRICT :

17. SA 769/1996 MOHAN LAL @ MOHNIYA & ORS. Vs AWADH TRIPATHI, SMT I. TRIPATHI /
AMRIT LAL & ORS.
[FOR ORDERS ON ADMISSION]

CATEGORY : 0 :
DISTRICT :

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

18. SA 248/1996 ARJUNLAL & ORS. Vs BN.PANDEY, SMT.PANDEY /
SAUKHI LAL & ORS. SANJAY KUMAR AGRAWAL
[FOR ORDERS ON FURTHER ORDER]
C.O.1ST WEEK OF FEB.

CATEGORY : 0 :
DISTRICT :

19. SA 573/1996 RAJENDRA PRASAD @ RAJENDRA KUMAR & ORS Vs MD.DHOTE, VINOD TEKAM /
GOURIBAI & ORS. ANIL MISHRA
[FOR FURTHER ORDERS] WR

CATEGORY : 0 :
DISTRICT :

FINAL HEARING [NOT REACH]

20. SA 255/1996 AITWARI & ORS. Vs PC.PALIWAL, SMT.S.PALIWAL, BS.THAKUR /
GHAMAN & ORS. RK., AK.PANDEY
[FOR FINAL HEARING] WR
C.O.MONTH OF FEB.

CATEGORY : 0 :
DISTRICT :

21. SA 321/1996 SAHIBA Vs SANJAY AGARWAL /
RAM GANESH & ORS. RK., AK.PANDEY, A.G.
[FOR FINAL HEARING] WR
C.O.MONTH OF FEB.

CATEGORY : 0 :
DISTRICT :

22. SA 448/1996 REMIS & ORS. Vs VP., S.SHRIVASTAVA, RAVI RANJAN, SUMIT TRIVEDI,
BENJAMIN AK.PRASAD, RAJESH TIWARI / JOHN MASIH,
JP.PANDEY, ARUN KOCHAR
[FOR FINAL HEARING] WR
C.O.MONTH OF FEB.

CATEGORY : 0 :
DISTRICT :

23. SA 19/1996 AMRIT LAL & ORS. Vs PS.DAS, NARENDRA SHARMA /
JHADURAM & ORS. ASHOK GUPTA, RAVINDRA JAJODIYA,
ANAND KUMAR GUPTA, A.G.
[FOR FINAL HEARING] WR
C.O.1ST WEEK OF FEB.

CATEGORY : 0 :
DISTRICT :

24. SA 175/1997 CHHERKA & ORS. Vs RAVISH AGARWAL, SANJAY SETH, KOSHAL CHAWRA,
SAKHIRAM & ORS. SANJAY S.AGRAWAL / HS.PATEL, ARUP K.DAS, A.G.,
A.G.PUSHPENDRA KUMAR PATEL, CP.LAHREY
[FOR FINAL HEARING] WR
C.O.A/2/W

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
DISTRICT : - (OTHERS AND MIXED BAG ONES.)

25. SA 584/1997 GHASNIN BAI & ANR. Vs ARUP.K.DAS,HS.PATEL /
PREM BAI & ANR. A.G.,SANJAY KUMAR AGRAWAL,VK.DESHMUKH,
KAMAL KISHORE PATEL
[FOR FINAL HEARING] WR
(ALLOTTED MATTER)

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : BILASPUR

26. SA 699/1997 SARDAR SARAN SINGH Vs KN.,DK.,RS.AGRAWAL,SUSHIL AGRAWAL,
TALIB HUSSAIN VISHNU KOSHTHA / RAJ KUMAR SINGH,SK.SHUKLA,
KK.NAYAK, MK.BAEG
[FOR FINAL HEARING]WR

CATEGORY : 0
DISTRICT :

MOTION HEARING [FIXED DATE MATTERS]

27. SA 37/1996 SMT. CHHENHARIN Vs MAYA VERMA /
VIJAY RAM A.G.
[FOR FURTHER ORDERS]WR
C.O.F.D.FOR 21/02/2012 (SPC)

CATEGORY : 0 :
DISTRICT :

28. SA 279/1996 HARVANSH SINGH Vs SANJAY K.AGARWAL,SANJAY SETH,ABHAY GUPTA /
TIKESHWAR & ORS. ARUP K.DAS
[ON I.A.NO.2866/1997 FOR SUBSTITUTION OF
LR'S OF DECEASED APPELLANT NO.1.] WR
C.O.F.D.FOR 21/02/2012 (SPC)

CATEGORY : 0 :
DISTRICT :

29. SA 302/1996 JANTA Vs BP.SHARMA,NARESH SHARMA /
FATTE SINGH SANJAY K.AGRAWAL
[FOR ORDERS ON DEFAULT OF C.C. OF DECREE
AS PER THE HON'BLE COURT ORDER DT.21/06/00.]WR
C.O.F.D.FOR 21/02/2012 (SPC)

CATEGORY : 0 :
DISTRICT :

30. SA 319/1996 MANTA Vs BP.SHARMA /
FATEH SINGH ASHISH SHRIVASTAVA,SANJAY KUMAR AGRAWAL
[FOR FURTHER ORDERS] WR
C.O.F.D.FOR 21/02/2012 (SPC)

CATEGORY : 0 :
DISTRICT :

FINAL HEARING [FIXED DATE MATTERS]

31. SA 231/1993 MST.RAMWATI AND OTHERS Vs AWADH TRIPATHI,SMT.I.NAIR,
PRITVI PAL SINGH AND OTHERS SMT.INDIRA TRIPATHI / A.G.
[FOR FINAL HEARING]WR
C.O.F.D. FOR 21/02/2012

CATEGORY : 0 :
DISTRICT :

32. SA 158/1995 STATE Vs A.G. /
PURAN LAL SAHU AND OTHERS AYAZ NAVED,SHARMILA SINGHAI,PRATEEK SHARMA
[FOR FINAL HEARING]WR
C.O.F.D. FOR 21/02/2012

CATEGORY : 0 :
DISTRICT :

33. SA 833/1995 SMT. JAGMANIA & ANR. Vs AK.DAS /
JAGARNATH & STATE OF M.P. MUKESH PANDEY
[FOR FINAL HEARING]
C.O.F.D.FOR 21/02/2012 (SPC)

CATEGORY : 0 :
DISTRICT :

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters]

34. SA 518/1993 YASHWANT RAJ SINGH Vs ASHISH SHRIVASTAVA, RAKESH DUBEY /
BHOGNATH & ORS. MK.BHADURI, ANIL PANDEY, P.RAJGIR,
SANTOSH GUPTA, A.G., AN.PANDEY,
VK.PANDEY

[FOR ORDERS ON DEFAULT OF LATE PAYMENT
OF P.F. AS PER THE HON'BLE COURT ORDER
DT.21/11/2011 AR (J) (NOTE DTD.11/01/12]WR

CATEGORY : 0 :
DISTRICT :

35. SA 122/1996 RIKHABCHANDRA CHANCHETEE Vs PR.PATANKAR, CR.SAHU, ASHISH SURANA,
GRAM PANCHAYAT DONDILOHARA KUNAL DAS, ANAND DADARIYA, PR.PATANKAR /
[ON I.A.NO.01 FOR CONDONATION OF DELAY
IN PAYMENT OF P.F.]
C.O.3RD WEEK OF FEB.

CATEGORY : 0 :
DISTRICT :

36. SA 588/1996 JAGARBAI Vs ARUN KOCHAR/
BUDHARI AND ORS. KU. SP.MAHAWAR
[FOR FURTHER ORDERS] WR
C.O.MONTH OF FEB.

CATEGORY : 0
DISTRICT :

37. SA 790/1996 SMT. PATI Vs KS.WADHWA, PRAFULL BHARAT/
RAMCHARAN & ORS. VISHNU KOSHITA, A.G.
[FOR ORDERS ON ADMISSION]WR

CATEGORY : 0
DISTRICT :

38. SA 982/1996 SUMITRA & ORS. Vs SANJAY K.AGRAWAL /
MASTU & ORS. A.G.
[FOR FURTHER ORDERS]

CATEGORY : 0
DISTRICT :

39. SA 1032/1996 DHANIRAM Vs AWADH TRIPATHI, SMT.INDIRA TRIPATHI /
SUGANDHI BAI & ORS. KN., DK.AGRAWAL
[FOR FURTHER ORDERS]WR

CATEGORY : 0
DISTRICT :

40. SA 1036/1996 AFZAL HUSSAIN Vs DN.SHUKLA, KAMAL SINGH, D.MISHRA,
AMIR MOHD. AVINASH MISHRA, RAJESH TIWARI /
KP.SINGH, AP.SINGH

[ON I.A.NO.1327/06 APPLICATION U/O 22
R3 OF CPC AND I.A.NO.1328/06 FOR
CONDONATION OF DLEAY]WR

CATEGORY : 0

DISTRICT :

41. SA 1039/1996

BHUWANLAL SAHU Vs
SUBHADRA BAI & ORS.
[ON ADMISSION]WR

SANJAY SETH, KOSHAL CHAWRA,
PRAFULL BHARAT, SANTOSH BHARAT /

CATEGORY : 0

DISTRICT :

42. SA 1048/1996

MOHAR LAL & ORS Vs
RAM SINGH & ORS
[ON ADMISSION]WR

ALOK ARADHE, DINESH CHOUBEY /

CATEGORY : 0

DISTRICT :

43. SA 1059/1996

MADAN LAL & ANR. Vs
NOOTAN
[ON ADMISSION]WR

TRIPTI KHOLIA ,PR.BHAVE /

CATEGORY : 0

DISTRICT :

44. SA 114/1997

CHANDRA KANT Vs
RAGHUNATH
[FOR FURTHER ORDERS] WR

HS.PATEL /

CATEGORY : 0 :

DISTRICT :

45. SA 115/1997

VIMAL CHAND NAHA RAI Vs
SUNIL KUMAR MITRA & ANR.
[FOR ORDERS ON ADMISSION & I.A. 837/97 FOR
STAY.] WR

DN.SHUKLA, KAMAL SINGH, SANJAY S.AGRAWAL,
VS.AGRAWAL / PARAG KOTECHA

CATEGORY : 0

DISTRICT :

FINAL HEARING

46. SA 705/1996

KRISHNA DUTT BAJPAI Vs
MOHANLAL
[FOR FINAL HEARING]WR
C.O.MONTH OF FEB.

SANJAY AGRAWAL /
BN.PANDEY, A.PANDEY

CATEGORY : 0

DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(N.D.TIGALA)

ADDITIONAL REGISTRAR (J)

-1-

(-TPFEB21.(FR)MHWKL-)

SINGLE BENCH (II)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012

BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
MOTION HEARING [FRESH MATTERS] [OTHER MATTERS]

1. WP227 98/2012 STEEL AUTHORITY OF INDIA LTD. Vs SHAILENDRA SHUKLA,RITU MISHRA,A.SEN GUPTA,
SMT.GEETA TIWARI & ORS. ADITYA KHARE,VB.SINGH /
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF/STAY. &
IA NO. 2 FOR EXEMPTION FROM FILING]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

2. WP227 117/2012 PRABHURAM VERMA Vs SUNIL TRIPATHI /
CHANDRA BHUSHAN & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

MOTION HEARING [FRESH MATTERS]

3. MCC 184/2012 SANTI RANJAN CHAKRABORTY Vs OFFICE REFF./
SMT. RAMA CHAKRABORTY & ORS.
[FOR ADMISSION]
(WITH WP(227) 3238/2010)

CATEGORY : 1734 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO EXTENSION OF TIME.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-TPFEB21.CVFHWKL-)

SINGLE BENCH (II)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
FINAL HEARING [NOT REACH]

1. SA 538/2000 KU.NURJAHAN Vs RAMA GUPTA,PC.JAIN,RM.SOLAPURKAR,
MOHD.AZIZ SEEMA SOLAPURKAR /
ANAND SHUKLA, VIVEK SHUKLA, PARAG KOTECHA,
JS.BARAIK, RV.RAJWADE, LOCHAN JANGHEL,
AA.AWASTHY,MDN.BAJPAI,HV.CHOREY,S.SHUKLA
[FOR FINAL HEARING] WR
C.O.N/W

CATEGORY : 0
DISTRICT :

FINAL HEARING [NOT REACH]

2. FA 115/2009 RIPUSUDAN SHRIVAS & ANR. Vs ABHISHEK SHARMA,ROOP NAIK,
STATE OF CHHATTISGARH & ORS. SMT.MANJU NAIK / A.G., ABHISHEK SINHA,
GHANSHYAM PATEL, VARUN DUBEY, DL.DEWANGAN

[FOR FINAL HEARING]WR
(ALLOTTED)

CATEGORY : 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-TPFEB21.CVMHWKL-)

SINGLE BENCH (II)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

1. SA 865/1999 SATYAWAN Vs SANJAY KUMAR AGRAWAL, SOURABH SHARMA /
ROHIT DAS KUMAR MARKANDAY A.G. FOR R-7, D. CHOUBEY, M. PARANJAPE,
BHASKAR PAYASHI
[FOR FURTHER ORDERS]WR

CATEGORY : 0
DISTRICT :

2. SA 885/2000 CHIRANJEEVLAL SONI Vs B.M.K.BAJPAI, RUPESH TRIVEDI, DEVESH DIXIT,
CHANDRAWATI SAHU ANIL KUMAR JAIN/
[FOR ORDERS ON ADMISSION AND MCP.NO.1541/01
APPLICATION U/O 39 RULE 1 AND 2 OF CPC AND
I.A.NO.01 FOR EARLY HEARING BY OUT OF
TURN LISTING]WR
C.O.

CATEGORY : 0
DISTRICT :

MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [NOT REACH]

3. FA 140/2009 M/S SHIVAM MOTORS PVT LTD AND ANO Vs SANJAY SHYAM AGARWAL,
SANTOSH KUMAR AGRAWAL AND ANO UTKARSH JOSHI, VS.AGRAWAL / AG
[ON ADMISSION AND I.A.NO.01 FOR EARLY HEARING]
(ALLOTTED)

CATEGORY : 1715 : ORDINARY CIVIL MATTERS: - (APPEAL FOR INJUNCTION)
DISTRICT :

4. SA 667/2000 GOVIND SINGH AND OTHERS Vs HS.PATEL, BD.GURU, BP.SHARMA, VR.TIWARI,
SMT.SHYAM KUNWAR BAI AND OTHERS SRJ.JAISWAL / A.G., PARAG KOTECHA, ANAND SHUKLA
SRJ.JAISWAL /
A.G., PARAG KOTECHA, ANAND SHUKLA
[FOR ORDERS ON ADMISSION & I.A.NO.7 APPL.
U/O 22 RULE 4 OF CPC.]

CATEGORY : 0
DISTRICT :

[FOR FINAL HEARING.]
C.O.W/C

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
- TO SALE / TRANSFER OF LAND BY SC/ST.)
DISTRICT : SURGUJA

7.WPC 7145/2007 SANNO DEVI Vs UTTAM PANDEY,ANAND SHARMA,VIPIN PUNJABI,
KAUSHILYA BAI & 3 ORS. BP.RAO,ANIL KUMAR PANDEY,SARITA SHARMA,
MAMTA SHRIVASTAVA,
DHIRENDRA MISHRA / GANESH GUPTA,
V.VIJAY,A.G.

[FOR FINAL HEARING]
C.O.A/2/W

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
- TO SALE / TRANSFER OF LAND BY SC/ST.)
DISTRICT : BILASPUR

8.WP 1281/2004 SANAT & ORS. Vs DR.SHAILESH AHUJA,SMT.ANJU AHUJA,RITESH AHUJA
LEELADHAR & ORS. SAPNA KSHATRY / RADHE SHYAM GUPTA,
ASHOK KUMAR GUPTA,ANAND KUMAR GUPTA

[FOR FINAL HEARING]
C.O.N/W

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : BILASPUR

9.WP 3587/2006 KANWAL SINGH Vs AWADH TRIPATHI,INDIRA TRIPATHI,SUNIL SAHU,
STATE OF CHHATTISGARH & ORS. YOGESH PANDEY,DR.SANJEET SHARMA,
AMAN KESHARWANI /
A.G.,BL.SAHU,CK. KESHARWANI

[FOR FINAL HEARING]
C.O. [AFTER 4 WEEKS]

CATEGORY : 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : RAIGARH

10.WP 4957/1999 SHASHI SHARMA & ORS. Vs DINESH CHOUBEY,BHASKAR PAYASHI /
UMA BAI AND ORS. KU SP.MAHAWAR,PANKAJ AGRAWAL,
AWADH TRIPATHI,INDIRA TRIPATHI,SUNIL SAHU,
WASIM MIYAN,SANJEEV BANJARE

[FOR FINAL HEARING]
C.O.N/W

CATEGORY : 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : RAIPUR

11.WP 3204/2003 RAJEEV AGRAWAL Vs AK.PRASAD,AJAY DWIVEDI /
THE STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
C.O.N/W

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
DISTRICT : SURGUJA

12.WP 3366/2003 FAGUWA Vs ARUN KOCHAR,SMT.RENU KOCHAR,VINAY JAISWAL,
DHANIRAM & ORS. LOKENDRA SHARMA / A.G., RS.PATEL, VP.SINGH
[FOR FINAL HEARING]

CATEGORY : 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : MAHASAMUND

13.WP 4860/2004 SUKANTI BAI SAUNDRA Vs GURUDEV SHARAN /
STATE OF CHHATTISGARH & ORS. A.G.,RC.SHUKLA,VK.PANDEY,VEENIT KUMAR PANDEY,
DHANI RAM PATEL,SANJAY PATEL

[FOR FINAL HEARING]
C.O.A/A/W

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -

- (OTHERS AND MIXED BAG ONES.)

DISTRICT :

14.WP 5737/2000

MANOHAR PATEL Vs
ADDITIONAL COMMISSIONER & ORS.
[FOR FINAL HEARING.]
C.O. [N/W]

B.PAYASHI,MANOJ PARANJPE /
VARUNENDRA MISHRA,RAJENDRA TRIPATHI

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
- TO SALE / TRANSFER OF LAND BY SC/ST.)

DISTRICT : MAHASAMUND

15.WP 3897/2004

AJIT SINGH Vs
STATE OF CHHATTISGARH & ORS.
[FOR FINAL HEARING]
C.O. (4TH WEEK OF JAN. 2012)

MPS.BHATIA,MANOJ JAISWAL,UR.KOSHLEY /
A.G.

CATEGORY : 1429 : CRIMINAL MATTERS: OTHERS : (MATTERS RELATING TO LIFE IMPRISONMENT.)
RAIPUR

DISTRICT : RAIPUR

16.WP 898/1999

INDIAN OIL CORPORATION LTD. Vs
THE STATE OF M.P. & ORS.
[FOR FINAL HEARING]
C.O.N/W

KP.,YK.MUNSHI,RAJESH NEMA,B.PAYASHI,
BP.SHARMA / A.G.,B.KINGER (INT.),NK.SARAF

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)

DISTRICT : RAIPUR

□

17.WP 1232/1992

BHARAT ALUMINIUM COMPANY Vs
STATE OF M.P. AND ANR.
[FOR FINAL HEARING]
C.O.A/2/W

INDIRA NAIR,ABHISHEK SINHA,GHANSHYAM PATEL,
SUDEEP AGRAWAL / A.G.

CATEGORY : 1710 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ELECTRICITY DISPUTES -
- (CONNECTION/ DISCONNECTION ETC.)

DISTRICT : KORBA

18.WP 2593/2005

DR.ASHOK KUMAR GUPTA Vs
CENTRAL BANK OF INDIA AND OTHERS
[FOR FINAL HEARING]
C.O.N/W

MANOJ PARANJPE,VA.GOVERDHAN /
BD.GURU,HS.PATEL,SRJ.JAISWAL,SAMEER BEHAR

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)

DISTRICT : AMBIKAPUR

19.WP 1734/1998

BHARAT RAM & ORS. Vs
ISHWAR PRASAD & ORS.

[FOR FINAL HEARING.]
C.O.A/2/W

SANJAY KUMAR AGRAWAL /
A.G.,SK.DADSENA,CR.SAHU,SHARMILA SINGHAI,
SANJAY AGRAWAL

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
- TO SALE / TRANSFER OF LAND BY SC/ST.)

DISTRICT : BILASPUR

20.WP 1827/2002

BASANTI & ORS. Vs
STATE OF CHHATTISGARH & ORS.

[FOR FINAL HEARING]
C.O.1ST WEEK OF FEB.

VINAY PANDEY,GS.AHLUWALIA /
A.G.,AWADH TRIPATHI,INDIRA TRIPATHI,
YOGESH PANDEY,SUNIL SAHU

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)

DISTRICT :

21.WP 2453/2004

M/S ARVIND POHA MURMURA IND.TENGANAPALI
BHARTIYA STATE BANK,RAIGARH

VsSANJAY S.AGRRAWAL,VS.AGRRAWAL,
SANJEEV AGRAWAL / VIVEK TRIPATHI,
PRASHANT TIWARI,AVINASH K.MISHRA,

SHASHI BHUSHAN

[FOR FINAL HEARING]
C.O. [N/W]

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : RAIGARH

22.WP227 6206/2008 RUKHAN SINGH & OTHERS Vs PP.SAHU,CP.SAHU,SP.SAHU /
STATE OF CHHATTISGARH & OTHERS A.G.,PC.PANT,SUNIL SAHU,NITESH PANT,
PARAG KOTECHA,PUNIT RUPAREL
[FOR FINAL HEARING]
C.O.1ST WEEK OF FEB.

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
- TO SALE / TRANSFER OF LAND BY SC/ST.)
DISTRICT : KANKER

23.WP 4571/1998 NEW CLOTH MARKET RAJNANDGAON Vs RK.UPADHYAY,LK.PANDEY,NEELABH DUBEY,
THE STATE OF M.P. AND ORS. SANJAY AGRAWAL,SUMIT VERMA,DR.PATEL,
KN.BHARDWAJ,ALOK BAXI,RP.AGRAWAL,
RAJESH UPADHAYAY,LALIT PANDEY /
A.G.,SHASHANK DUBEY,RAJESH YADAV
[ON I.A.NO.01 TAKING DOCUMENT ON RECORD
AND FOR FINAL HEARING]
C.O.2ND WEEK OF FEB.

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : *****

24.WP 715/2001 SMT. DUKHI BAI & ORS Vs HS.PATEL,BD.GURU /
THE BOARD OF REVENUE & ORS SHAILESH AHUJA,ANJU AHUJA
[FOR FINAL HEARING]

CATEGORY : 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : MAHASAMUND

25.WP 3830/2003 JAIPAL Vs SS.AGRAWAL,NP.TIWARI,SUDHIR KASHYAP,
RAM SAI AND ANOTHER MANOJ JAISWAL / A.G.,
ASHOK KUMAR SHUKLA,AJAY KU.DWIVEDI,
HS.CHANDRAWANSHI
[FOR FINAL HEARING]
C.O.A/A/W

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : SURGUJA

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-TPFEB21.WPMHWKL-)

SINGLE BENCH (II)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [OTHER MATTERS] [NOT REACH]

-
1. WP227 7723/2011 SMT. KIRAN RELWANI Vs AWADH TRIPATHI,INDIRA TRIPATHI,
SAWANT RAM YADAV & ORS. AVINASH SINGH,SUNIL SAHU,SANJEEV BANJARE /
 SHAILENDRA SONI,SHYAM KARTIK PATEL

[FOR ADMISSION & I.A. NO. 01 FOR GRANT OF
STAY/INTERIM RELIEF & I.A.NO.2 FOR TAKING
DASTI SERVICE REPORT ON RECORD &
I.A.NO.03 FOR VACATING STAY]
C.O.W/C

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : BILASPUR

 2. WP227 5983/2011 SHRI RAM BIHARI & ORS. Vs SRJ.JAISWAL,R.TRIPATHI /
STATE OF CHHATTISGARH & ORS. A.G.

[FOR NON-COMPLIANCE OF HON'BLE COURT ORDER
DTD.03/01/12 REGARDING P.F. AND COPIES FILED
ON 12/01/12 IN LATE AND APPLICATION FOR
CONDONATON FOR DELAY IN PAYMENT OF P.F.
NOT FILED AND AR(J) NOTE DTD. 01/02/2012]

CATEGORY : 2601 : LAND LAWS AND AGRICULTURAL TENANCIES: (MATTERS RELATING -
DISTRICT : - TO SALE / TRANSFER OF LAND BY SC/ST.)
KORBA

 3. WP227 68/2012 LAXMI PRASAD & ANR. Vs SOURABH SHARMA,ADITYA SHARMA,
MUS.RAMJAN BI & ORS. SUSHIL DHURI /

[ON ADMISSION]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : *****

 4. WP27~ 7181/2011 STATE OF CHHATTISGARH TH.REGISTRAR Vs A.G. /
PRNO. C.G. BOARD OF REVENUE & ORS.

[FOR ORDERS ON DEFAULT AS PER OFFICE NOTE
DT.16/11/11 (1) NAME OF 4 OTHER RESPONDENTS
AS PER AR(J) ORDER DT. 13/12/11 CAUSE TITLE
OF THE MEMO PETITION RES.6 SANJAY MOTWANI
AND 4 ORS IS NOT MENTIONED IN CAUSE TITLE
OF THE MEMO OF WRIT PETITION]

CATEGORY : 1743 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO INDIAN STAMP ACT.)
DISTRICT : *****

 5. WPC 5080/2007 STATE OF CHHATTISGARH Vs A.G. /
M/S. KEDIA CASTLE DELLEON IND. LTD. ABHISHEK SINHA,GHANSHYAM PATEL,
 SHANSHANK SANKHYA

[ON ADMISSION]

CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT : BILASPUR

 6. WPC 6057/2007 SAGUN RAM & 01 ORS. Vs SATISH CHANDRA VERMA,KN.NANDE /
BIRJHA BHAI @ BASANTI & ANR A.G.

[ON ADMISSION]
C.O.W/C

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
DISTRICT : - (OTHERS AND MIXED BAG ONES.)
RAJNANDGAON

 7. WPC 6191/2007 ASHOK KUMAR MEHTA Vs SANJAY K.AGRAWAL,ARJUNLAL SINGROUL,
RAM NIWAS SHARMA SB.PATEL / KN.NANDE,BN.NANDE,SN.NANDE

[FOR ADMISSION AND I.A.NO.01 I/R AND
I.A.NO.02 TAKING SERVICE REPORT ON RECORD]

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
DISTRICT : - (OTHERS AND MIXED BAG ONES.)
RAIGARH

 8. WPC 6976/2007 RAMBILAS AGRAWAL Vs SMT. MEERA ANSARI, VIPIN SINGH,

BIHARI LAL AGRAWAL & ORS.

RL. BAJPAI, SYED IMTIAZ ALI, FIROZ SIDDIQUI/
QAMRUL AZIZ, SVK.RAO

[ON ADMISSION & I.A. NO. 01 FOR GRANT
OF AD I/R]

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)

DISTRICT : *****

9. WPC 6653/2011

SMT. LEELAWATI GANDHI @ LEELA BAI&ANR. Vs KUNAL DAS, AKHILESH DALPATI /
MANSOOR ALI AWATH TIPATHI, INDIRA TRIPATHI, SUNIL SAHU
[FOR ADMISSION & I.A. NO. 01 FOR GRANT OF
STAY/INTERIM RELIEF]
C.O.W/C

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : DHAMTARI

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-TPFEB21.WPPOSTWKL-)

SINGLE BENCH (II)
DAILY CAUSE LIST FOR TUESDAY 21/02/2012
BEFORE : HON'BLE SHRI JUSTICE T.P.SHARMA
COURT HALL. "5"

(ALL SECOND APPEALS UP TO THE YEAR 2000, ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF
CONSTITUTION OF INDIA ARISING OUT OF PROCEEDINGS OF CIVIL COURTS, CRIMINAL COURTS & REVENUE COURTS
(OTHER THAN SERVICE MATTERS), SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. TO 01:30 P.M.
[FOR PRONOUNCEMENT OF ORDER]

- |
- 1.WP227 7896/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
| SHAUKI LAL
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | *****
 - 2.WP227 7897/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
| VISA POWER LIMITED
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | *****
 - 3.WP227 7898/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
| NANKI RAM
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | *****
 - 4.WP227 7899/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
| KHUDUTI BAI | MATEEN SIDDIQUI, SANDEEP SINGH, MEHA KUMAR,
| NARENDRA MEHER, ANIL TAWADKAR
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | *****
 - 5.WP227 7900/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
| GURUWARI BAI
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | *****

6.WP227 7901/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

7.WP227 7902/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU,
| ANAND KUMAR GUPTA
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

8.WP227 7903/2011 | STATE OF CHHATTISGARH Vs | A.G. /
MANIRAM | VINEET KUMAR PANDEY, SD.SINGH, SUMIT JHANWAR,
| ANAND KESHARWANI
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

9.WP227 7904/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
MUKESH KUMAR AGRAWAL |
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

10.WP227 7905/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : |
| *****

11.WP227 7906/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU,
| ANAND KUMAR GUPTA
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

12.WP227 7907/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : |
| *****

13.WP227 7908/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : |
| *****

14.WP227 7909/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
M/S ALOK INFOTECH PRIVATE LIMITED | KAMAL KISHOR PATEL, SUSHOBHIT SINGH,
| SUNIL OTWANI, SUSHIL SAHU
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : |
| *****

15.WP227 7910/2011 | STATE OF CHHATTISGARH & ORS. Vs | A.G. /
HARIHAR & ANR. |
CATEGORY : | 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT : | RAIGARH
| *****

□

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)

ADDITIONAL REGISTRAR (J)

-1-

(-NKFEB21.CV(FR)MHWKL-)

SINGLE BENCH (III)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE NAWAL KISHORE AGARWAL
COURT HALL. "6"

(ALL CIVIL MATTERS {EXCEPT SECOND APPEALS UP TO THE YEAR 2000},
ALL ARBITRATION MATTERS, SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
MOTION HEARING [FRESH MATTERS] [NOT REACH]

1. MA 20/2012 BRAR ALI ANSARI & ORS Vs GOUTAM BHADURI, T.R. DAHIRE /
ARUN KUMAR VERMA & ORS AG
[I.A. NO. 1 FOR CONDONATION OF DELAY.]
- CATEGORY : 1727 : ORDINARY CIVIL MATTERS: - (MISCELLANEOUS APPEAL UNDER SECTION -
- 43 RULE I C.P.C.)
DISTRICT :
- *****
2. SA 77/2012 BABULAL DUGGAD@BABULAL JAIN Vs MANOJ PARANJPE, VAIBHAV A. GOVERDHAN
SMT. BENABAI & OTHERS VIKRAM DIXIT /
[ON ADMISSION]
I.A. NO. 1 APPLICATION U/O 41 RULES CPC]
- CATEGORY : 202 : RENT ACT MATTERS: (EVICTION MATTERS IN SECOND APPEAL.)
DISTRICT :
- *****
3. SA 78/2012 RAM PRASAD Vs SUSHIL DUBEY, SHANTUNU KUMAR /
MST. LAKHPAT & OTHERS AG
[ON ADMISSION]
- CATEGORY : 1718 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND PARTITION)
DISTRICT :
- *****
4. SA 79/2012 PADAMINI Vs R.K. SHRIVAS, RISHI RAHUL SONI /
ISHWAR & ANR AG
[ON ADMISSION]
{ I.A. NO. 1 APPLICATION U/O 39 R. 1&2 OF CPC.}
- CATEGORY : 1717 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND POSSESSION)
DISTRICT :
- *****

MOTION HEARING [FRESH MATTERS]

5. CR 39/2012 DR. UMESHWAR NATH PANDEY Vs SHARMILA SINGHAI, SANJAY AGRAWAL,
KANAKLATA JAISWAL & ANR. PRIYA MISHRA /
[ON ADMISSION & I.A. 01 FOR GRANT OF I/R]
- CATEGORY : 1722 : ORDINARY CIVIL MATTERS: - (REVISION UNDER SECTION 115 OF THE C.P.C.)
DISTRICT :
- *****
6. MA 21/2012 KAMAL NARAYAN KHANDELWAL & ANR. Vs VG.TAMASKAR /
MEGHRAJ JEEVNANI & ORS. AG
[FOR ADMISSION & I.A. 01 FOR STAY]
- CATEGORY : 1727 : ORDINARY CIVIL MATTERS: - (MISCELLANEOUS APPEAL UNDER SECTION -
- 43 RULE I C.P.C.)
DISTRICT :
- *****
7. MCC 189/2012 SMT. GURJIT BAJWA Vs OFFICE REFF./
AMOLAK SINGH BHATIA
[FOR ADMISSION]
(WITH MA 1019/2006 & MCC NO. 301/2011)
- CATEGORY : 1734 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO EXTENSION OF TIME.)

DISTRICT :

8. SA 23/2012 KUNAIN PRASAD @ FUNAIN & ANR. Vs ASHOK KUMAR SHUKLA, SMT.GUNJAN SHUKLA,
KAVALSAY & ANR. ATANU GHOSH / AG
[FOR ADMISSION & I.A. 01 FOR TEMPORARY
INJUNCTION.]

CATEGORY : 1717 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND POSSESSION)
DISTRICT :

9. SA 71/2012 KUMAR SINGH THAKUR Vs MALAY KUMAR BHADURI, VP GUPTA /
SMT. DEVMATI BAI & ORS AG
[I A NO. 1 APPLICATION U/O 39 RUL 1&2 CPC]

CATEGORY : 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT :

10. SA 85/2012 RAM NARAYAN & ORS. Vs SANJAY PATEL, ANIL GULATI, SAMIR SINGH/
DHANSERIYA & ANR. AG
[FOR ADMISSION & I.A. 01 FOR U/O 41 RULE 5
OF C.P.C.]

CATEGORY : 1717 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND POSSESSION)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-NKFEB21.CVFHWKL-)

SINGLE BENCH (III)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE NAWAL KISHORE AGARWAL
COURT HALL. "6"

(ALL CIVIL MATTERS {EXCEPT SECOND APPEALS UP TO THE YEAR 2000},
ALL ARBITRATION MATTERS, SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
FINAL HEARING

1. MA 302/1998 NATIONAL INSURANCE CO. Vs RPS.AGRAWAL, RK.UPADHYAY, QAMRUL AZIZ,
KUWAR SINGH @ KHORBHARA GVK.RAO / PS.KOSHY
[FOR FINAL HEARING.] WR
C.O. [MONTH OF FEB. 2012]

CATEGORY : 0 :
DISTRICT :

2. MA 666/1998 THE NATIONAL INSURANCE COMPANY LTD. Vs RK.UPADHYAY, SANJAY AGRAWAL,
BALIRAM & ANR. SANJAY K.AGRAWAL, HS.CHANDRAWANSHI,
QAMRUL AZIZ, GVK.RAO /
[R1-BALIRAM, R2-JASBEER SINGH]
[FOR FINAL HEARING] WR
C.O. [N/W]

CATEGORY : 1206 : COMPENSATION MATTERS: - (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT : JAGDALPUR

3. MA 1181/1998 EMPLOYEES STATE INS.CORP. Vs RK.GUPTA, VK.SHUKLA, S.MISHRA, SP.KALE,
M/S HARISH INDUSTRIES AND ANOTHER PS.PAIKRA / PR.BHAVE, KU.SHARMILA SINGHAI,
PS.KOSHY, VIVEK KUMAR VERMA,
RAJ KUMAR GUPTA
[FOR FINAL HEARING.]WR

C.O. [W/C]

CATEGORY : 0
DISTRICT :

4. MAC 95/2008

SUMAN PANDEY Vs
COMMISSIONER WORKSMEN COMPENSATION

SP.KALE,VINOD DESHMUKH,LAV SHARMA /
A.G,BHASKER PYASHI,VISHWARANJAN SHUKLA,
ABHIJEET SARKAR,K.KALAMKAR,
Y.CHATURVEDI,M.MUKHARJEE,
M.SHUKLA

[FOR FINAL HEARING] WR

CATEGORY : 1206 : COMPENSATION MATTERS: - (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT :

5. MAC 516/2010

NATIONAL INSURANCE CO.LTD. Vs
SRIRAM SATNAMI AND OTHERS

QAMRUL AZIZ,GV.KUTUMBA RAO /
SAMIR SINGH,ANIL GULATI,ASHISH GUPTA,
ASHUTOSH SHRIVASTAVA

[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012] WR

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
DISTRICT : - INSURANCE COMPANIES.)

6. ARBA 31/2007

RAMESH KUMAR JAIN Vs
M/S BHARAT ALUMINIUM CO. LTD.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012]

PANKAJ AGRAWAL,JK.GUPTA,SANGEETA MISHRA,
ANIRUDDHA KULKARNI / ABHISHEK SINHA,GS.PATEL

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
DISTRICT : - UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

7. ARBA 9/2009

M/S BALAJI CONST.COMP. Vs
STATE OF CHHATTISGARH & ORS.
[FOR FINAL HEARING]
{ ALONGWITH ARBA 13/09,14/09,15/09,17/09,
22/2010 & 25/2011 }
C.O. [N/W]

ARVIND KUMAR DUBEY,VINOD LALCHANDANI /
A.G.

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
DISTRICT : - UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

8. ARBA 13/2009

MS.SAMRIDDHI CONSTRUCTIONS Vs
C.G. HOUSING BOARD RAIPUR
[FOR FINAL DISPOSAL]
(ALONGWITH 14/09,15/09,16/09,17/09,22/10 & 25/11]

RAHUL JHA,MANOJ CHAUHAN,
ANAND KESHARWANI / SANJAY PATEL

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
DISTRICT : - UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

9. ARBA 14/2009

MS.SAMRIDDHI CONSTRUCTIONS Vs
C.G. HOUSING BOARD ,RAIPUR

RAHUL JHA,MANOJ CHAUHAN,
ANAND KESHARWANI,SANJEEV KU.SAHU /
SANJAY PATEL

[FOR I.A.NO.01 EXEMPTION TYPED COPY AND
I.A.NO.02 EXEMTION TYPED COPY DOCUMENT]
{ ALONGWITH ARBA 13/09, 15/09, 17/09, 22/10,
25/11, 46/11, 78/11 & 79/11 }

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
DISTRICT : - UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

10. ARBA 15/2009

MS.SAMRIDDHI CONSTRUCTIONS Vs
C.G. HOUSING BOARD,RAIPUR

RAHUL JHA,MANOJ CHAUHAN,
ANAND KESHARWANI,HARISH KHUNTIYA,
SANJEEV KU.SAHU /
SANJAY PATEL

[FOR FURTHER ORDERS]
{ ALONGWITH ARBA 14/09, 17/09, 22/10, 25/11,

46/11, 78/11 & 79/11 }

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

11. ARBA 17/2009 MS. SAMRIDDI CONSTRUCTIONS Vs RAHUL JHA, MANOJ CHAUHAN,
C.G. HOUSING BOARD, RAIPUR ANAND KESHARWANI, HARISH KHUNTIYA /
SANJAY PATEL
[ON I.A.NO.01 EXEMPTION C.C. AND I.A.NO.02
EXEMPTION TYPED COPY OF DOCUMENT]
{ ALONGWITH ARBA 13/09, 14/09, 22/10, 78/11,
79/11, 46/11 }

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

12. ARBA 22/2009 M/S BAJRANG LAL AGRAWAL Vs ARVIND KUMAR DUBEY
STATE OF CG AND OTHERS BHARTI SONI / AG
[ON ADMISSION & I.A.NO.1 APPLICATION FOR
EXEMPTION TO FILE LEGIBLE COPIES OF
THE ORDER DT. 22/01/08 PASSED BY THE
HON'BLE SUPREME COURT AND ANNEX. A-1]
(ALONGWITH ARBA 9/2009, 22/09, 22/10, 13/09,
14/09, 15/09, 17/09, 46/11, 78/11, 79/11 & 52/11)
C.O. [N/W]

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

13. ARBA 22/2010 M.K.DUHLANI Vs RAHUL JHA, SANJEEV SAHU,
STATE OF CG AND OTHERS ANURAG SHRIVASTAVA / A.G.
[FOR FINAL HEARING]
{ ALONG WITH ARBA 25/11, 13/09, 14/09, 15/09,
17/09, 46/11, 78/11, 79/11, 52/11, 09/09
& 22/09 }

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

14. ARBA 40/2010 M/S RAJESH KUMAR AGRAWAL Vs RAHUL JHA, MANOJ CHAUHAN,
STATE OF CG AND ANOTHER ANURAG SHRIVASTAVA / AG
[FOR FINAL HEARING]
C.O. [N/W]
(ALONGWITH ARBA 13/2009 & 22/2010 46/11 & OTHER
CASES.)

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

15. ARBA 25/2011 LAXMI CONSTRUCTION CO. Vs RAHUL JHA, MAHENDRA DUBEY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
{ ALONG WITH ARBA 22/10, 13/09, 14/09, 15/09,
17/2009, 46/11, 78/11, 79/11 & 52/11 &
09/09 & 22/09 }

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT : SURGUJA

16. ARBA 46/2011 M/S RAJENDRA KUMAR PODDAR Vs RAHUL JHA, MANOJ CHOUHAN, SANJEEV KUMAR SAHU,
STATE OF CHHATTISGRH & ANR. ANURAG SHRIVASTAVA, MAHENDRA DUBEY/ AG
CD.VASWANI
[FOR FINAL HEARING.]
(ALONGWITH ARBA 63, 78 & 79 OF 2011 & 22/09 &
ARBA NO. 40/10, 22/10, 13/09 & OTHER CASES)

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -

- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

17. ARBA 52/2011 | M/S D.S.H. CONSTRUCTION CO. Vs SMT.HAMIDA SIDDIQUI,BP.BANJARE,AMIT TIWARI /
STATE OF CHHATTISGARH & ANR. A.G.,GD.VASVANI
[ON ADMISSION & IA. 02 APPLICATION FOR
MODIFICATION OF THE ORDER DATE 08/08/11 & I.A. 3
APPL. FOR LINKING THE CASE WITH ARBA 20/11.
(ALONGWITH ARBA 9/2009, 13/09, 14/09, 15/09,
17/09, 22/10, 25/11, 46/11, 52/11, 78/11 & 79/11)

CATEGORY : | 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

18. ARBA 63/2011 | M/S MADANLAL AND PARTNERS Vs RAHUL JHA,MAHENDRA DUBEY,
STATE OF CHHATTISGARH & ANOTHER SANJEEV SAHU /A.G.
[FOR FIFNAL HEARING]
{ ALONGWITH ARBA 9/2009, 46/11 & OTHER CONNECTED
MATTER }
C.O. [N/W]

CATEGORY : | 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

19. ARBA 16/2009 | M/S PRITAM CHEMICALS PVT.LTD. Vs SATYABHAN AGRAWAL,MV.PARANJPE,
C.G.RAJYA SAHAKARI VIPANAN SANGH MARY. VA.GOVERDHAN,VK.DIXIT,SHASHI AGRAWAL /
[ON ADMISSION]
(ALONGWITH ARBA 13/09, 14/09, 15/09, 16/09,
17/09, 20/09, 20/09, 22/10, 25/10, 78/11, 79/11)
C.O.N/W

CATEGORY : | 1103 : ARBITRATION MATTERS: (OTHERS.)

DISTRICT : |

20. ARBA 20/2011 | M/S D.S.H. CONSTRUCTION CO. Vs MRS. HAMIDA SIDDIQUI,BP.BANJARE /
STATE OF CHHATTISGARH & ORS. AG
[ON ADMISSION]
{ ALONGWITH ARBA 13/09,14/09, 15/09, 16/09,
17/09, 20/09, 22/10, 25/10, 78/11, 79/11 }

CATEGORY : | 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

21. ARBA 78/2011 | SHAMAN DAS ISRANI Vs RAHUL JHA,SANJEEV SAHU,MAHENDRA DUBEY /
STATE OF CHHATTISGARH & ORS. A.G.,
[FOR FINAL HEARING]
(ALONGWITH ARBA 46/2011, 79/11, 13/09, 14/09,
15/09, 17/09 & 22/10)

CATEGORY : | 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

22. ARBA 79/2011 | SHAMAN DAS ISRANI Vs SANJEEV KU.SAHU,RAHUL JHA
STATE OF CHHATTISGARH & ORS. MAHENDRA DUBEY / AG
[ON ADMISSION AND I.A.NO.01 FOR EXEMPTION
FROM FILIKNG C.C.]
(ALONGWITH ARBA 46/2011, 78/11, 13/09, 14/09,
15/09, 17/09, 22/10, 16/09 & 20/09)

CATEGORY : | 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)

DISTRICT : |

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23. FA 225/2003 | AWANTI CO-OP.HOUSING SOCI.LTD.AND ORS. Vs SANJAY KUMAR AGRAWAL,PRATEEK SINHA,
MANOHAR AND OTHERS BP.SHARMA,SANDEEP SONI,V.LALCHANDANI,
PEEYUSH DHARMADHIKARI / ABHISHEK SHARMA,
A.G.,KISHORE BHADURI (CAVEATOR),
R.PRADHAN (CAV.),ROOP NAIK (CAV.),

[FOR FINAL HEARING] WR
(WITH RECORD AND CAVEAT NO. 410/2003)
C.O. [N/W]

CATEGORY : 0
DISTRICT : RAIPUR

24. FA 181/2004 SMT.MAMTA NAMDEO Vs ASHOK VAISHNAV,VM.DAS,SAMEER SAHU,
GHANSHYAM BIHARI NAMDEO CK.MISHRA /
YC.SHARMA,VINOD LALCHANDANI,
SS.MISHRA,VIRENDRA SHARMA,
V.RATHORE,HEMANT GUPTA
[FOR FINAL HEARING & I.A. 3 FOR TAKING DOCUMENT
ON RECORD.]

CATEGORY : 0
DISTRICT : DURG

25. FA 182/2004 DR.MEGHRAJ RAMMANI Vs GD.VASWANI,DEEPAK K.VASWANI,CR.SAHU,
ANUPAM GRIHA NIRMAN SAH.SAMITI MY.&ORS SANTOSH KUMAR SAHU, RAJEEV SHRIVASTAVA,
YOGESH PANDEY / RAJA SHARMA,
AM.THAKUR,JK.SHARMA,ABHISHEK SHARMA
[FOR FINAL HEARING & MCP NO.1640/2004
DIRECTION TO THE RESPONDENT NO.3 TO
MAINTAIN STATUS QUO.] WR
C.O. [2ND WEEK OF FEB. 2012]

CATEGORY : 0
DISTRICT :

26. FA 162/2005 LEELA RAM SONI Vs SUNIL OTWANI,AP.SHARMA,ND.DIWAN /
SMT.KRISHNA DEVI AGRAWAL AND ANOTHER A.G.,ML.PASTORE,ALOK KU.SHRIVASTAVA,
RAMAKANT PANDEY,RC.DUBEY
[FOR FINAL HEARING & I.A.NO.04 FOR U/O
41 RULE 27 OF CPC]WR
C.O. [MONTH OF FEB. 2012]

CATEGORY : 0
DISTRICT : RAIGARH

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

SINGLE BENCH (III)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE NAWAL KISHORE AGARWAL
COURT HALL. "6"

(ALL CIVIL MATTERS {EXCEPT SECOND APPEALS UP TO THE YEAR 2000},
ALL ARBITRATION MATTERS, SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters]

1. ARBA 41/2011 PLATO INDUSTRIES LTD. Vs BHASKAR PAYASHI,V.MISHRA /
CHIEF GENERAL MANAGER TELECOM & ANR. RM.SOLAPURKAR
[ON ADMISSION]
C.O. [N/W]
CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

2. ARBA 42/2011 M/S KULJA INDUSTRIES LTD. Vs BHASKAR PAYASHI,V.MISHRA /
CHIEF GENERAL MANAGER TELECOM &ANR. RM.SOLAPURKAR
[ON ADMISSION]
C.O. [N/W]

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

3. ARBA 2/2012 SHIVALIK POWER & STEEL PVT LTD Vs ANKIT SINGHAL , THAKUR ANAND MOHAN SINGH /
M/S ROSE ISLAND ENGINEERING WORKS PVT LT
[FOR ORDERS ON ADMISSION]
C.O.F.D. FOR 21/02/2012

CATEGORY : 1101 : ARBITRATION MATTERS: (PETITIONS FOR APPOINTMENT OF ARBITRATOR -
- UNDER THE SCHEME FRAMED BY HON'BLE THE CHIEF JUSTICE OF THE HIGH COURT.)
DISTRICT :

4. CR 92/2011 LAXMI NARAYAN JAIN Vs PUNIL RUPAREL /
GEETA DEVI SANTOSH KUMAR TIWARI, RAJ KUMAR PALI
[FOR FURTHER ORDERS]
C.O. [3RD WEEK OF FEB. 2012]

CATEGORY : 210 : RENT ACT MATTERS: (REVISION UNDER SECTION 23(E) OF THE ACCOMODATION CONTROL ACT.)
DISTRICT :

5. CR 94/2011 GULAPA AND OTHERS Vs PANKAJ AGRAWAL,JK.GUPTA,KU.PRAGYA SINGH /
BISHAL AND OTHERS A.G., SP.SAHU, VIPLAW SHRIVASTAVA,
MANISH UPADHYAY, ASHISH GUPTA
[ON ADMISSION & I.A. 01 FOR STAY AND I.A.NO.02
APPLICATION FOR BRING LEGAL REPRESENTATIVE
OF RES.NO. 1 AND 4]

CATEGORY : 1722 : ORDINARY CIVIL MATTERS: - (REVISION UNDER SECTION 115 OF THE C.P.C.)
DISTRICT :

6. FA 69/2005 RAM SINGH AND OTHERS Vs PANKAJ SHRIVASTAVA,AS.GAHARWAR /
SHIV DHARI SINGH AND ANOTHER VC.OTTALWAR,INDRA SEN SAHU,RAJEEV SHRIVASTAVA
[FOR ORDERS ON I.A. 3 FOR URGENT HEARING] WR

CATEGORY : 0
DISTRICT : DURG

7. FA 40/2008 SMT. AKEELA BEGUM Vs SMT.MEERA ANSARI,VIPIN SINGH,RL.BAJPAYEE,
MOHAMMED NASIR & ORS. SYEED IMTIAZ ALI,FIROJ SIDDIQUI /
VC.OTTALWAR,RADHEKRISHNA GUPTA,
PRASHANT GUPTA
[FOR FURTHER ORDERS & I.A. 02 FOR WITHDRAWAL OF
POWER ON BEHALF OF RESP. NO. 2 TO 7 .] WR

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : BILASPUR

8. FA 78/2008 SMT.POORNIMA & ORS. Vs PARAG KOTECHA,ANAND SHUKLA /
DEVNARAYAN DEWANGAN & ORS. A.G.
[FOR ORDERS ON I.A. 3 FOR CONDONATION OF
DELAY IN P.F.]

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT :

9. SA 246/2001 VAMAN RAO GAIKWAD AND OTHERS Vs PRADYUMNA KUMAR BHARAT,HS TRIPATHI,
SMT.GOLA BAI AND OTHERS SUNITA JAIN,PRAFULL BHARAT,RAJEEV BHARAT,
NEERAJ CHOUBEY,SUMIT VERMA /
A.G., PR.PATANKAR, KUNAL DAS, ASHISH SURANA,
ANAND DADARIYA, BHARAT RAJPUT,
SUNITA JAIN, PRITHA GHOSHAL
[I.A. 1 FOR EARLY HEARING, I.A. 2 FOR U/O 39
RULE 2-A OF CPC.] WR

CATEGORY : 0 :
DISTRICT :

10. SA 250/2001 SUNDAR RAM & ANR. Vs HS.TRIPATHI,SUNITA JAIN, NEERAJ CHOUBEY,
RAM JEYAWAN RAJEEV BHARAT, SUMIT VERMA /
ASHOK KUMAR SHUKLA
[FOR ORDERS ON MCP NO. 799/01 FOR STAY WITH
MCP 821/04 FOR VACATING THE ORDER OF STATUS QUE
DATE 25/07/01 & I.A. 1173/05 FOR SEEKING
DISSMISSAL OF THE APPEAL.] WR
C.O. [AFTER A WEEK]

CATEGORY : 0 :
DISTRICT :

11. SA 336/2001 SMT. RAJA DEVI & ANR. Vs RAJEEV,PRABHAT,NEERAJ SHRIVASTAVA,IS.SAHU,
DHELAU RAM & ANR. V.C.OTTALWAR /NR.,SK.KASHYAP,VK.PANDEY
[FOR ADM. & MCP 1262/01 FOR STAY] WR

CATEGORY : 0 :
DISTRICT :

12. SA 359/2001 CHANDRA SHEKHAR AND ANOTHER Vs BP.SHARMA,MANISH AWASTHI /
CHANDIKESHWAR TIWARI AND ANOTHER A.G.
[FOR ORDERS ON MCP NO. 1548/2001 APPLICATION
FOR CONDONATION OF DELAY]

CATEGORY : 0 :
DISTRICT :

13. SA 462/2001 RABINDRA KUMAR MISHRA Vs AJAY KUMAR PANDEY,MANOJ MISHRA,
LALLU SINGH & ORS. RS.SINGH / AVINASH MISHRA, RAJESH TIWARI,
VINAY DUBEY, VIMLESH BAJPAI, P.DAS,
V.SHRIVASTAVA, VIVEK SHARMA, S.KAILASH
[FOR ORDERS ON ADMISSION & I.A. NO. 82/03 FOR
INTEMATION ABOUT DEATH OF R-3 SARASWATI DEVI
U/O 22 RULE 10 A.] WR
C.O. [N/W]

CATEGORY : 0 :
DISTRICT :

14. SA 326/2004 MOHAN LAL AND OTHERS Vs AWADH TRIPATHI,SMT.INDIRA TRIPATHI,
RAGHUSHANKAR AND OTHERS YOGESH PANDEY,SUNIL SAHU,AMAN KESHARWANI,
SUDHA AGRAWAL /
SK.BERIWAL,RATAN PUSTY,B.KAIWARTYA,BR.MAITY
[FOR ORDERS ON DEFAULT OF NON COMPLIANCE
OF HON'BLE COURT ORDER DTD. 02/12/2011 &
AR(J) NOTE DATE 24/01/2012 FOR P.F.] WR

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
DISTRICT : RAIGARH - (OTHERS AND MIXED BAG ONES.)

15. SA 467/2007 SMT. SHANTI BAI AND 2 OTHERS Vs VK.PANDEY,SANJEEV MISHRA /
HORILAL AND ANOTHER A.G.,VISHNU KOSHTA,NP.KOSHTA
RK.JAISWAL, RANJANA JAISWAL
[FOR ORDERS ON I.A. 03 FOR URGENT HEARING] WR

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
DISTRICT : - (OTHERS AND MIXED BAG ONES.)

16. SA 424/2009 SUDERSHAN DAS AND OTHERS Vs RAKESH THAKUR,SHASHI BHUSHAN /
PENTERDAS AND OTHERS VISHNU KOSHTA,NP.KOSHTA, JOHN LALL
[FOR ORDERS ON I.A. 4 FOR CONDONATION OF DELAY
IN P.F.]

CATEGORY : 1714 : ORDINARY CIVIL MATTERS: - (APPEAL FOR PARTITION)
DISTRICT :

17. SA~ 3908/2011
PRNO.

ASHLAM KHAN Vs
MOHAMMAD ABDUL HAFEEZ & ORS.
[FOR ORDERS ON DEFAULT OF AS PER OFFICE NOTE
DATE 26/12/2011 & AR(J)'S NOTE DT. 02/01/2012.
DEFAULT - FOR ORDERS ON MAINTAINABILITY OF
SECOND APPEAL WHICH IS FILED AGAINST THE
REMOVED ORDER BY APPELLATE COURT.]

PAWAN KESHWARI, CHANDRASH SHRIVASTAVA,
RAHUL TAMASKAR, SHRIJITH CS.NAIR /

CATEGORY : 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-NKFEB21.WPFHWKL-)

SINGLE BENCH (III)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE NAWAL KISHORE AGARWAL
COURT HALL. "6"

(ALL CIVIL MATTERS {EXCEPT SECOND APPEALS UP TO THE YEAR 2000},
ALL ARBITRATION MATTERS, SPECIALLY ORDERED AND TIED UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
FINAL HEARING [OTHER MATTERS]

1. WP 2554/2006

M/S. KIRTI COMPLEX (PVT.) LTD. Vs
THE UNI.CHURCH OF NOR.IND.TRU.ASS.& ORS
[FOR FINAL HEARING]
C.O. F.D. FOR 17/02/2012
(ALLOTTED CASE)

SUMESH BAJAJ, SAMEER KANTI SHARMA,
ASHISH PUROHIT / SHAILENDRA SHUKLA

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)

DISTRICT : RAIPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PDFEB21.CR(FR)MHWKL-)

SINGLE BENCH (IV)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRITINKER DIWAKER
COURT HALL. "7"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF
CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
MOTION HEARING [FRESH MATTERS] { CRA }

1. CRA 189/2012

RAJU @ RAJKUMAR Vs
STATE OF CHHATTISGARH
[ON ADMISSION & I.A.NO.01 FOR

YOGESHWAR SHARMA, SANJEEV PUNWA,
SHARDA NAWRANG / A.G.

SUSPENSION OF SENTENCE & GRANT OF BAIL]

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT : BILASPUR

2. CRA 190/2012 PERMA RAM Vs PRAFULL N.BHARAT, SANTOSH BHARAT,
STATE OF CHHATTISGARH VIKASH SHRIVASTAVA, KESHAV DEWANGAN,
MAYANK CHANDRAKAR, HARSHAL CHOUHAN/AG.
[ON ADMISSION & I.A.NO.01 FOR
SUSPENSION OF SENTENCE & GRANT OF BAIL]

CATEGORY : 1431 : CRIMINAL MATTERS: OTHERS : (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED -
- IS MORE THAN 2 YEARS AND UP TO 10 YEARS.)
DISTRICT : JAGDALPUR

3. CRA 191/2012 JEEWAN LAL SOM Vs CR.SAHU,CK.SAHU,AD.KULDEEP /
STATE OF CHHATTISGARH A.G.
[I.A.NO.01 FOR CONDONATION OF DELAY]

CATEGORY : 1431 : CRIMINAL MATTERS: OTHERS : (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED -
- IS MORE THAN 2 YEARS AND UP TO 10 YEARS.)
DISTRICT : DHAMTARI

4. CRA 201/2012 DINESH KUMAR VERMA Vs PP.SAHU,CP.SAHU,SP.SAHU,ADITYA KUMAR/
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1431 : CRIMINAL MATTERS: OTHERS : (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED -
- IS MORE THAN 2 YEARS AND UP TO 10 YEARS.)
DISTRICT : DURG

MOTION HEARING [FRESH MATTERS] { CRR }

5. CRR 128/2012 JEEVAN YADAV & ORS Vs ANUP MAJUMDAR, BASANT DEWANGAN /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION & I.A.NO.01 FOR
SUSPENSION OF SENTENCE & GRANT OF BAIL]
CATEGORY : 1413 : CRIMINAL MATTERS: (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS UPTO ONE YEAR.)
DISTRICT : BILASPUR

6. CRR 133/2012 SMT.SHEELA SAHU & ORS Vs YOGESHWAR SHARMA, SANJEEV PUNWA,
LAMXI PRASAD SAHU SHARDA NAWRANG / A.G.
[ON ADMISSION]
CATEGORY : 1402 : CRIMINAL MATTERS: (MATTERS RELATING TO MAINTENANCE UNDER -
- SECTIONS 125 & 127 OF THE CR.P.C.)
DISTRICT : BILASPUR

7. CRR 135/2012 MELA BAI & ORS Vs PARAG KOTECHA, YOGESH CHANDRA /
RAMU
[I.A.NO.01 FOR CONDONATION OF DELAY]
CATEGORY : 1402 : CRIMINAL MATTERS: (MATTERS RELATING TO MAINTENANCE UNDER -
- SECTIONS 125 & 127 OF THE CR.P.C.)
DISTRICT : JANJGIR-CHAMPA

MOTION HEARING [FRESH MATTERS] { U/S 482 }

8. CRMP 152/2012 STATE OF CHHATTISGARH Vs A.G. /
BHANUPRATAP TIWARI
[I.A.NO.01 FOR CONDONATION OF DELAY]
CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RJNANDGOAN

9. CRMP 162/2012 ANIL KUMAR AGRAWAL Vs PRAFULL N.BHARAT, SANTOSH BHARAT,
STATE OF CHHATTISGARH & ANR VIKASH SHRIVASTAVA, KESHAV DEWANGAN,
HARSHAT CHAUHAN, MAYANK CHANDRAKAR/

A.G.

[ON ADMISSION]

CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RAIPUR

10. CRMP 164/2012 JHEERAN BAI Vs FOUZIA MIRZA, S.MIRZA, RK.PALI,
SUB DIVISIONAL MAGISTRATE RAHIM UBWANI /
[ON ADMISSION & I.A.NO.01 FOR EXEMPTION
FROM FILING ORIGINAL COPY OF THE IMPUGNED
NOTICE DT. 13/02/2012.& I.A.NO.02 FOR GRANT
OF STAY.]
{ C.S. FIXE DATE FOR 21/02/2012 }

CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RAJNANDGAON

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PDFEB21.CRFHWKL-)

SINGLE BENCH (IV)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRITINKER DIWAKER
COURT HALL. "7"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF
CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
FINAL HEARING (U/S-439)

1. MCRC 2784/2011 SUKHNATH OYAMI Vs SAURABH DANGI, ASHISH CHAUDHARI,
STATE OF CHHATTISGARH UTKAL PRADHAN /A.G.
[FOR FINAL HEARING & I.A.NO.01 & 03 FOR TAKING
DOCUMENT ON RECORD & I.A.NO.02 FOR EXEMPTION
FROM TYPED COPY]
{2ND BAIL}
F.D. FOR 21/02/2012

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C.)
DISTRICT : DANTEWADA

FINAL HEARING [CRA]

2. CRA 1474/1996 PURUSHOTTAM SATNAMI Vs MANISH DATT, RPS.THAKUR, YK.GUPTA,
STATE OF C.G. VISHNU KOSHTA / A.G.
[FOR FINAL HEARING.]
C.O. (MONTH OF FEB. 2012)

CATEGORY : 0
DISTRICT :

3. CRA 2175/1996 SAMAILAL LAHRE Vs MANISH DATT, YK.GUPTA, RPS.THAKUR,
STATE RANBIR SINGH MARHAS, ANUBHUTI MARHAS,
LK.SINGH / A.G.
[FOR FINAL HEARING.]
{ ANTI CORRUPTION ACT }

CATEGORY : 0
DISTRICT :

4. CRA 42/1997 BANSHILAL Vs UMESH TRIVEDI, ASEEM DIXIT, SURENDRA KHARE,

	STATE [FOR FINAL HEARING] C.O. (MONTH OF FEB. 2012)	SANJAY SHARMA, SHIVENDU PANDYA / A.G.
CATEGORY :	0	
DISTRICT :	*****	
5. CRA 292/1997	VISHNU BAN & ANR. Vs STATE OF C.G. [FOR FINAL HEARING.] { ON BAIL } C.O. (MONTH OF FEB. 2012)	SAMEER SETH, SUNIL SAHU, WASIM MIYAN, SANJEEV BANJARE / A.G.
CATEGORY :	0	
DISTRICT :	*****	
6. CRA 521/1997	SANTOSH KUMAR Vs STATE [FOR FINAL HEARING] { ANTI CORRUPTION ACT } C.O. (MONTH OF FEB. 2012)	SANJEEV SAXENA, SHAILENDRA DUBEY, ASHOK DUBEY, RAJNISH SHRIVSTAVA, NARENDRA SHARMA / A.G.
CATEGORY :	1405 : CRIMINAL MATTERS: (MATTERS RELATING TO PREVENTION OF CORRUPTION ACT.)	
DISTRICT :	RAIPUR *****	
7. CRA 898/1998	SUNDER SINGH RATHORE Vs STATE OF C.G. [FOR FINAL HEARING]	KP.KUSHWAHA, KK.SINGH, KIRAN VERMA, AJIT SINGH, ASHOK TIWARI, RAJESH PANDEY, RAHUL BIRTHAREY, RAKESH PANDEY / A.G.
CATEGORY :	0	
DISTRICT :	*****	
8. CRA 60/2002	PANDRI RAO SAWALKAR Vs STATE OF C.G. [FOR FINAL HEARING] { ANTI CORRUPTION ACT }	KISHOR BHADURI, R.PRADHAN, ROOP NAIK, SURENDRA MAHAPATRA, PRADEEP NASHINE/A.G.
CATEGORY :	0	
DISTRICT :	SPL (J), RAIPUR *****	
9. CRA 115/2008	----- RAJ KUMAR Vs STATE OF CHHATTISGARH [FOR FINAL HEARING.] (ALONGWITH CRA 388/2009) C.O. (AFTER 2 WEEK) CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.) DISTRICT : KORBA *****	ANIL GULATI, ANSHUL R. SHRIVASTAVA / A.G.
10. CRA 388/2009	 NARESH KUMAR SATNAMI Vs STATE OF CHHATTISGARH [FOR FINAL HEARING.] (ALONGWITH CRA 115/2008) C.O. (AFTER 2 WEEK) CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.) DISTRICT : -----	SV.PUROHIT / A.G.
11. CRA 292/2009	PANNALAL Vs STATE OF CHHATTISGARH [FOR FINAL HEARING.] { REPEAT BAIL } C.O. (MONTH OF FEB. 2012)	ASHOK KUMAR SHUKLA, OM PRAKASH YADAV, GUNJAN SHUKLA / A.G.
CATEGORY :	1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.)	
DISTRICT :	KOREA *****	
12. CRA 411/2010	RAMU VADDI @ VADDE Vs	MUKESH SHRIVASTAVA, NK.CHATTERJEE,

STATE OF CHHATTISGARH ANURAG SHRIVASTAVA / A.G.
[FOR ORDERS ON I.A. NO.03 FOR POSTING
THE CASE FOR FINAL HEARING]

CATEGORY : 1408 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO STATE EXCISE LAW.)
DISTRICT :

13. CRA 429/2010

RAJU NAMDEO Vs AWADH TRIPATHI,INDIRA TRIPATHI,
STATE OF CHHATTISGARH SUNIL SAHU / A.G.
[FOR FINAL HEARING]
C.O. (MONTH OF FEB. 2012)

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT :

FINAL HEARING [CRR]

14. CRR 354/2011

LAXMAN LALWANI Vs ADIL MINHAJ,YOGESH CHANDRA SHARMA,
STATE OF CHHATTISGARH & ORS VIVEK RATHORE,MORISHA CHHATRI,
[FOR FINAL HEARING.] SANJEEV KUMAR VERMA,M.ASHA / A.G.
C.O. (AFTER 2 WEEKS)

CATEGORY : 1422 : CRIMINAL MATTERS: (CRIMINAL REVISIONS AGAINST THE FRAMING OF CHARGE.)
DISTRICT :

15. CRR 623/2011

MADANLAL DEWANGAN Vs RAKESH THAKUR,SHASHI BHUSHAN /
MISS SUNITA DEWANGAN SAMIR SINGH,ANIL GULATI
[FOR FINAL HEARING.]
C.O. (MONTH OF FEB. 2012)

CATEGORY : 1402 : CRIMINAL MATTERS: (MATTERS RELATING TO MAINTENANCE UNDER -
- SECTIONS 125 & 127 OF THE CR.P.C.)

DISTRICT : RAJNANDGAON

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PDFEB21.CRMHWKL-)

SINGLE BENCH (IV)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRITINKER DIWAKER
COURT HALL. "7"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF
CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
MOTION HEARING (CRA)

1. CRA 199/1996

JOGI @ JOGENDRA Vs MANISH DATT,BP.SHARMA,NARESH SHARMA,RS.SAINI,
STATE DN.PRAJAPATI,SUSHIL DUBEY,YK.GUPTA / A.G.
[FOR APPEARANCE BEFORE THIS COURT.]
F.D. FOR 21/02/2012

CATEGORY : 0 :
DISTRICT :

2. CRA 1424/1996

SITA RAM SAHU & ORS. Vs HS.PATEL,VIVEK RANJAN TIWARI,VISHNU KOSHTA,
STATE BD.GURU,MANISH DATT,YK.GUPTA,RK.JAIN,
KIRAN JAIN,SAMEER BEHAR /
A.G.

[FOR ORDERS ON I.A.NO.1/2011 FOR DELETING
THE NAME OF THE APPELLANTS NO.1 & 3.]

CATEGORY : 0
DISTRICT : JANJGIR CHAMPA

3. CRA 517/2009 JHABBU LAL Vs RAGHAVENDRA PRADHAN, HARSH MAHANT,
STATE OF CHHATTISGARH ROOP NAIK / A.G.
[FOR ORDERS ON I.A.NO.1/2012 FOR SUSPENSION
OF SENTENCE & GRANT OF BAIL.]
{ 3RD BAIL }

CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.)
DISTRICT : RAIPUR

4. CRA 246/2010 RAKESH KUMAR YADAV Vs RAJ KUMAR GUPTA, JITENDRA GUPTA /
STATE OF CHHATTISGARH A.G.
[FOR ORDERS ON I.A.NO.1/2012 FOR
SUSPENSION OF SENTENCE AND GRANT OF BAIL.]
{ 3RD BAIL }

CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.)
DISTRICT : DURG

5. CRA 819/2011 ISHWAR DURGA Vs CR.SAHU,CK.SAHU,ANIL DAS KULDEEP /
STATE OF CHHATTISGARH A.G.
[FOR ORDERS ON I.A.NO.2 FOR EXEMPTION
FROM PERSONAL APPEARANCE BEFORE THE
REGISTRY ON 14/02/2012 & I.A.NO.3 FOR
SUSPENSION OF FINE AMOUNT.]

CATEGORY : 1416 : CRIMINAL MATTERS: (CRIMINAL MATTERS RELATING TO DRUGS & COSMETICS, NDPS ACT.)
DISTRICT : RAIPUR

6. CRA 101/2012 CHHABIL DAS Vs PRAFULL BHARAT, SANTOSH BHARAT,
STATE OF CHHATTISGARH VIKASH SHRIVASTAVA, KESHAV DEWANGAN,
MAYANK CHANDRAKAR / A.G.
[FOR ORDERS ON I.A.NO.1/2012 FOR SUSPENSION
OF SENTENCE & GRANT OF BAIL]
{ 1ST BAIL }
C.O.

CATEGORY : 1404 : CRIMINAL MATTERS: (MATTERS RELATING TO SEXUAL HARASSMENT, KIDNAPPING & ABDUCTION.)
DISTRICT : RAJNANDGAON

7. ACQA 5/2012 STATE Vs A.G. /
SMT. DUKHANI SHAH
[FOR ORDERS ON I.A.NO.4 FOR CONDONATION
OF DELAY IN PAYING PROCESS FEE.]

CATEGORY : 0 :
DISTRICT :

MOTION HEARING [CRR]

8. CRR 589/2009 HEERALAL Vs ABHISHEK SHARMA, ROOP NAIK /
STATE OF CHHATTISGARH A.G.
[ON I.A.NO.1/2012 FOR EXEMPTION FROM
PERSONAL APPEARANCE ON 10/01/2012.]

CATEGORY : 0
DISTRICT :

9. CRR 747/2011 SMT.LALITA PATEL Vs ANIL GULATI, SAMIR SINGH /
SAMIR BHAI & ORS JITENDRA SHRIVASTAVA, SANJAY PATEL,
UTTARA SHRIVASTAVA
[ON ADMISSION]

CATEGORY : 1440 : CRIMINAL MATTERS: OTHERS : (OTHERS AND MIXED BAG ONES.)
DISTRICT : KORIYA

10. CRMP 261/2010 DR. BHUPAT SINGH SARVA Vs NEERAJ MEHTA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION.]
- CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT :

11. CRMP 561/2011 PARAS VANASAPTI PVT.LTD. & ORS. Vs SAURABH DANGI,HASAN ALI,ASHISH CHOUDHRI,
M/S MANORAMA INDUSTR. PVT.LTD. UTKAL PRADHAN / THAKUR VIJAY SINGH,
TAHKUR ANAND MOHAN SINGH,
SACHIN SINGH RAJPUT,ANKIT SINGHAL,
RENU SINGH
[ON ADMISSION & I.A.NO.1 FOR GRANT OF
INTERIM RELIEF & I.A.NO.2 FOR TAKING
DOCUMENT ON RECORD & I.A.NO.3 FOR
EXEMPTION FOR SUBMITTED TYPED COPY.]
{ ALONGWITH CRMP 864/2011 }
F.D. FOR 21/02/2012
- CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RAIPUR

12. CRMP 864/2011 PARAS VANASAPTI PVT.LTD.& ORS Vs SAURABH DANGI,ASHISH CHAUDHARI,
M/S. MANORAMA INDUSTRIES PRIVAT LTD. HASAN ALI,UTKAL PRADHAN / ANKIT SINGHAL,
THAKUR ANAND MOHAN SINGH
[ON ADMISSION & I.A.NO.01 FOR INTERIM RELIEF.]
(ALONGWITH CRMP 561/2011)
F.D. FOR 21/02/2012
- CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RAIPUR

13. CRMP 765/2011 MANOJ KUMAR SHARMA & ORS Vs BC.SAHU,FS.KHARE,SOMSUKLA SARKAR,
STATE OF CHHATTISGARH & ANR JITENDRA GUPTA / A.G.,VIVEK SHARMA
[FOR ORDERS ON ADMISSION & I.A.NO.1 FOR
INTERIM RELIEF & I.A.NO.2 FOR TAKING DOCUMENT
ON RECORD & I.A.NO.3 FOR TAKING DOCUMENT
ON RECORD.]
F.D. FOR 21/02/2012
- CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT :

14. CRMP 822/2011 PARAS VANASPATI PVT.LTD. & ORS Vs PRAFUL N.BHARAT,SANTOSH BHARAT,
MANORAMA INDUSTRIES PVT.LTD.&ANR KESHAV DEWANGAN,JD.BAJPAYEE / A.G.,
THAKUR ANAND MOHAN SINGH, ANKIT SINGHAL
[ON ADMISSION & I.A.NO.01 FOR STAY]
F.D. FOR 21/02/2012
- CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT : RAIPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
[FOR PRONOUNCEMENT OF JUDGMENT]

- |

1. CRA 541/1995 RAJ KUMAR @ KUNDU & ORS. Vs UMESH TRIVEDI, ASSEM DIXIT, SANJAY SHARMA,
| STATE PRAFULL N. BHARAT, SANTOSH BHARAT,
| VIKASH SHRIVASTAVA, KESHAV DEWANGAN,
| BAIJNATH PANDEY, ATUL PANDEY, DEEPALI PANDEY /
| A.G., PANKAJ SHRIVASTAVA,
| PAWAN SHRIVASTAVA

| [FOR PRONOUNCEMENT OF JUDGMENT]

CATEGORY : 0 :
DISTRICT : | BILASPUR
| *****
- 2. CRA 646/1995 BALI RAM Vs UMESH TRIVEDI, A. DIXIT, S. KHARE, S. SHARMA,
| STATE BAIJNATH PANDEY, ATUL PANDEY, DEEPALI PANDEY /
| A.G.

| [FOR PRONOUNCEMENT OF JUDGMENT]

CATEGORY : | 0 :
DISTRICT : | BILASPUR
| *****

-----|

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

** (-PDFEB21.WPFHWKL (REPORT) -) **

SINGLE BENCH (IV)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRITINKER DIWAKER
COURT HALL. "7"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
FINAL HEARING [SERVICE MATTERS] [P.O.]

- |

1. WPS 7203/2010 ANIL KUMAR BANSAL Vs AMIT SHARMA, BASANT DEWANGAN /
| STATE OF CHHATTISGARH & ORS. A.G.

| [FOR FINAL HEARING]

| { ALONGWITH WPS 7231/10 & 7258/10,
| WPS 329/11 }
| { ALLOTTED CASE }
| F.D. FOR 17/02/2012

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****
- 2. WPS 7231/2010 ANIL KUMAR BANSAL Vs AMIT SHARMA, BASANT DEWANGAN /
| STATE OF CHHATTISGARH & ORS. A.G., SANJAY K. AGRAWAL, BD. GURU,
| SRJ. JAISWAL, R. TRIPATHI

| [FOR FINAL HEARING]

| { ALONGWITH WPS 7258/10, 329/11 }
| (WPS 7203/10 KEPT BELOW)
| F.D. FOR 17/02/2012

|

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : *****
3. WPS 7258/2010 MOHAMMED IRFAN KHAN Vs P.SAM KOSHY, VINOD DESHMUKH,
STATE OF CHHATTISGARH & ORS. VAIBHAV SHUKLA, VIVEK VERMA, JANAK HIDKO,
PRAMOD SHRIVASTAVA /
A.G., SANJAY K. AGRAWAL, BD.GURU, R. TRIPATHI
[FOR FINAL HEARING]
{ ALONGWITH WPS 329/11 }
(WPS 7203/10 KEPT BELOW & WPS 7231/10)
F.D. FOR 17/02/2012

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : *****
4. WPS 329/2011 ARUN KUMAR SAHU Vs P.SAM KOSHY, VAIBHAV SHUKLA, N.NAHA ROY,
STATE OF CHHATTISGARH & ORS. VINOD DESHMUKH, PRAMOD SHRIVASTAVA,
JANAK HIDKO /
A.G., BD.GURU, VR. TIWARI, SRJ. JAISWAL,
R. TRIPATHI, VARUNENDRA MISHRA,
VK.PANDEY (INT.)
[FOR ADMISSION & I.A.NO.02 FOR VACATING
STAY ORDER DT.21/01/11 & I.A.NO.3 FOR
INTERVENTITION.]
{ ALONGWITH WPS 7231/10, 7258/10, 7203/2011 }
{ ALLOTTED CASE }
F.D. FOR 17/02/2012

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : RAJNANDGAON
-----| *****

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PDFEB21.WPMHWKL-)

SINGLE BENCH (IV)
CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRITINKER DIWAKER
COURT HALL. "7"

(ALL CRIMINAL MATTERS { EXCEPT PETITIONS UNDER SECTION 438 & 439 OF
CRIMINAL PROCEDURE CODE }, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
[MOTION HEARING WITH AN APPLICATION FOR EARLY HEARING]

1. WPS 1305/2008 SANJAY KUMAR Vs TK.TIWARI, KARUNA TIWARI,
STATE OF CHHATTISGARH & ORS. RANJEET MAJUMDAR /A.G., BD.GURU, VR. TIWARI
[FOR ORDERS ON I.A.NO.05 FOR URGENT HEARING]
{ ALLOTTED MATTER }

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : *****

2. WPS 1306/2008 JAGDISH MANDAL Vs TK.TIWARI, KARUNA TIWARI, RANJEET MAJUMDAR /
STATE OF CHHATTISGARH & ORS. A.G., BD.GURU, VR. TIWARI
[FOR ORDERS ON I.A.NO.05 FOR URGENT HEARING]
{ ALLOTTED MATTER }

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : *****

AJAY SINGH /

[ON ADMISSION]

CATEGORY : 1603 : CONTEMPT OF COURT MATTERS: (OTHER CIVIL CONTEMPT MATTERS.)
DISTRICT :

10. MCC 188/2012

MADHYA PRADESH JESUITS LOYELA NIKETAN Vs OFFICE REFF. /
SHRI RAVATPURA SARKARAASHRAM&ORS
[ON ADMISSION]
(WITH MA 62/2011)

CATEGORY : 1734 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO EXTENSION OF TIME.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PMFEB21.CV(PH)FHWKL-)

SINGLE BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRASHANT KUMAR MISHRA
COURT HALL. "10"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
(SERVICE MATTERS) { EXCEPT WRIT PETITIONS PERTAINNING TO TRANSFER & DEPUTATION &
FILED BY JUDICIAL OFFICERS OF THE STATE }, ALL CONTEMPT PETITIONS,
SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
FINAL HEARING [PART HEARD MATTERS] [NOT REACH]

- |
1. SA 10/2009 | MANGILAL PAGARIA Vs GOUTAM BHADURI,ASHOK SONI,
| NAGAR PALIKA NIGAM AND ANOTHER PAWAN KESHARWANI,CHANDRESH SHRIVASTAVA,
| SANTOSH KUMAR TIWARI, TR.DAHIRE /
| SUDEEP AGRAWAL,ADITYA SHARMA,
| A.SHRIVASTAVA,A.G.,ANUP MAJUMDAR,
| BASANT DEWANGAN,PANKAJ AGRAWAL,
| SANJAY K.AGRAWAL,PRAGYA SINGH,
| SANJAY S.AGRAWAL,SOURABH SHARMA,
| ANJU AHUJA
| [FOR FINAL HEARING]WR
| { ALONGWITH SA 73/09 }
| { PART HEARD }
| { ALLOTTED CASE }
| { LINK WITH CONT 206/2009 (D) }
| C.O. F.D. FOR 16/02/2012
|
CATEGORY : | 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT : |
| *****
2. SA 73/2009 | MUNICIPAL CORPORATION Vs SANJAY K.AGRAWAL,SOURABH SHARMA,
| M/S MANGI LAL PAGARI BUILDERS & ANOTHER SUDEEP AGRAWAL,ADITYA SHARMA,
| ANUMEH SHRIVASTAVA,PANKAJ AGRAWAL,
| JK.GUPTA / A.G.,GOUTAM BHADURI
| [FOR FINAL HEARING.] WR
| (ALONGWITH SA NO. 10/2009)
| { ALLOTTED MATTER }
- CATEGORY : | 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT : |
| *****
- |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

CATEGORY : 1603 : CONTEMPT OF COURT MATTERS: (OTHER CIVIL CONTEMPT MATTERS.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PMFEB21.WP(FR)FHWKL-)

SINGLE BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRASHANT KUMAR MISHRA
COURT HALL. "10"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
(SERVICE MATTERS) { EXCEPT WRIT PETITIONS PERTAINING TO TRANSFER & DEPUTATION &
FILED BY JUDICIAL OFFICERS OF THE STATE }, ALL CONTEMPT PETITIONS,
SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
MOTION HEARING [FRESH MATTERS] [SERVICE MATTERS]

1. WPS 378/2012 RAM BHAJAN PATEL Vs DEEPALI PANDEY,ANUSUYA RAJPUT,
STATE OF CHHATTISGARH & ORS. UMA PATEL /A.G.
[FOR ADMISSION]
- CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

2. WPS 380/2012 RAM BHAJAN PATEL Vs DEEPALI PANDEY,ANUSUIYA RAJPUT,
STATE OF CHHATTISGARH & ORS. UMA PATEL /A.G.
[FOR ADMISSION]
- CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

3. WPS 428/2012 BALBIR SINGH RAJPOOT (THAKUR) Vs FS.KHARE /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION]
- CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

4. WPS 464/2012 KRISHNA SANKAR TIWARI Vs K.RAMAN NAIR,VEENA NAIR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT :

5. WPS 655/2012 RAMESH KUMAR GABEL Vs SHASHANK THAKUR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

6. WPS 665/2012 SEWAK RAM PATEL & ORS. Vs SUNIL OTWANI,SUSHIL SAHU,SUSHOBHIT SINGH /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION]
- CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

7. WPS 675/2012 SATISH SINGH THAKUR Vs DR.RAJESH PANDEY, RAKESH PANDEY,
HIGH COURT OF CG. & ORS. RASHMI THAKUR, DASHRATH PRAJAPATI /
[FOR ADMISSION]
- CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :
- *****
8. WPS 677/2012 DEVLAL BANJARE & ORS. Vs RS.PATEL, SMT.K.PATEL, CBP.SINGH /
ACCOUNTANT GENERAL & ANR. ASSTT.SG.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF &
IA NO. 2 FOR EXEMPTION FROM FILING]
- CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT :
- *****
9. WPS 683/2012 VIJAY KHALKHO Vs AJAYA KU.BAREK, ANIL MOURYA,
STATE OF CHHATTISGARH & ORS. MAHAVIR BHATNAGAR / A.G.
[FOR ADMISSION]
- CATEGORY : 604 : SERVICE MATTERS: (SUSPENSION.)
DISTRICT :
- *****
10. WPS 686/2012 KRISHNA SAHU Vs SMT.HAMIDA SIDDIQUI, AMRITANSHU BAJPAI,
STATE OF CHHATTISGARH & ORS. BP.BANJARE /A.G.
[FOR ADMISSION]
- CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :
- *****
11. WPS 694/2012 SHESHNARAYAN YADAV Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :
- *****
12. WPS 695/2012 MAHESH RAM VERMA Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :
- *****
13. WPS 696/2012 GOPE KUMAR YADAV Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :
- *****
14. WPS 697/2012 HEMANT KUMAR YADAV Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :
- *****
15. WPS 699/2012 NIRMAL KUMAR GANGVER Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
- CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :
- *****
16. WPS 709/2012 KAILASH KUMAR BAIGA Vs A.KUMAR, AMIT KUMAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &

IA. NO. 1 FOR AD-INTEIRM RELIEF/STAY.]

CATEGORY : 611 : SERVICE MATTERS: (RESERVATION IN SERVICE FOR SC/ST/OBC.)
DISTRICT :

17. WPS 712/2012 RAMKHILAWAN GARG Vs AJAY SHRIVASTAVA, SANJAY SHRIVASTAVA /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION]

CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

18. WPS 713/2012 HUKUM SINGH GAIKWAD Vs AJAY SHRIVASTAVA, SANJAY SHRIVASTAVA /
STATE OF GOVT. CHHATTISGARH & ORS. A.G., ASSTT.SG.
[FOR ADMISSION]

CATEGORY : 0
DISTRICT :

19. WPS 714/2012 GANNULAL DEWANGAN Vs AJAY SHRIVASTAVA, SANJAY SHRIVASTAVA /
CG. RAJYA VIDYUT VITARAN COM. & ANR. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

20. WPS 716/2012 DILIP SHARMA & ANR. Vs RAHUL MISHRA, JEET PATEL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

21. WPS 717/2012 MOHAN DAS MANIKPURI Vs RK.KESHARWANI /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION &
IA NO. 1 FOR EXEMPTION FROM FILING]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT :

22. WPS 752/2012 PUSHKAR KUMAR SAHU & ANR. Vs KP.SAHU, C.JAYANT K.RAO /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT :

23. WPS 812/2012 G.V.J.RAO Vs R.MUKHOPADHYAY, GARY MUKHOPADHYAY /
SOUTH EASTERN COALFIELDS LTD. & ORS.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

24. WPS 829/2012 TARUN KUMAR YADAV Vs SHIV KUMAR DADSENA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

25. WPS 830/2012 RUPOTIN BAI Vs KS.PAWAR, BL.DEMBRA, JK.GUPTA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

26. WPS 831/2012 SMT.DASHMATIYA DEVI Vs CHANDRESH SHRIVASTAVA,
STATE OF CHHATTISGARH & ORS. PAWAN KESHARWANI /A.G.
[FOR ADMISSION]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

27. WPS 833/2012 AMIT KUMAR MASHIH Vs CHANDRESH SHRIVASTAVA,
SOUTH EASTERN COALFIELDS & ORS. PAWAN KESHARWANI /
[FOR ADMISSION]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

28. WPS 834/2012 PARAS RAM BHASKAR Vs INDRA SEN SAHU, AKHTAR HUSSAIN,
STATE OF CHHATTISGARH & ORS. JK.GUPTA /A.G.
[FOR ADMISSION]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

29. WPS 838/2012 S.K.GHILENDRA Vs AK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 624 : SERVICE MATTERS: (PUNISHMENT.)
DISTRICT :

30. WPS 839/2012 M.R.NETAM Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 624 : SERVICE MATTERS: (PUNISHMENT.)
DISTRICT :

31. WPS 841/2012 PUNEET RAM SIRMAUR Vs SK.THOMAS, RAKESH ANTHONY /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 624 : SERVICE MATTERS: (PUNISHMENT.)
DISTRICT :

32. WPS 844/2012 DHIRAJ KUMAR YADAV Vs SP.KALE, VINOD DESHMUKH, LAV SHARMA,
STATE OF CHHATTISGARH & ANR. PRABHAT TIWARI /A.G.
[FOR ADMISSION]

CATEGORY : 602 : SERVICE MATTERS: (REGULARIZATION OF AD-HOC EMPLOYEES ETC.)
DISTRICT :

33. WPS 847/2012 SITARAM KARSH Vs SATISH CHANDRA VERMA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR EXEMPTION FROM FILING]

CATEGORY : 606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)
DISTRICT :

34. WPS 848/2012 DUKHDEV Vs C.JAYANT K.RAO, MN.NANDE,
STATE OF CHHATTISGARH & ORS. HARISH KUNTIYA /A.G.
[FOR ADMISSION]

CATEGORY : 605 : SERVICE MATTERS: (COMPULSORY RETIREMENT / RETIREMENT.)
DISTRICT :

35. WPS 849/2012 CG.RAJYA SHAIKSHANIK SEVA SANGH & ORS. Vs ABHISHEK SINHA,GHANSHYAM PATEL,
STATE OF CHHATTISGARH & ORS. DL.DEWANGAN /A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 609 : SERVICE MATTERS: (SENIORITY.)
DISTRICT :

36. WPS 852/2012 DUBEY PRASAD Vs VIPLAW SHRIVASTAVA,JAIPRAKASH SHUKLA,
STATE OF CHHATTISGARH & ORS. MANISH UPADHYAY /A.G.
[FOR ADMISSION]

CATEGORY : 619 : SERVICE MATTERS: (INCREMENT MATTERS.)
DISTRICT :

37. WPS 857/2012 RAM NARAYAN SAHU Vs SHAILENDRA SHARMA,RK.BHAGAT,
STATE OF CHHATTISGARH & ORS. ANSHUMAN SHRIVASTAVA,VIRENDRA JANARDAN /AG.
[FOR ADMISSION]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

38. WPS 860/2012 SHYAMDAS MOHLE Vs DINESH TIWARI /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 604 : SERVICE MATTERS: (SUSPENSION.)
DISTRICT :

39. WPS 861/2012 RAJESH KUMAR GUPTA Vs SMT.HAMIDA SIDDIQUI,AMRITANSHU BAJPAI,
STATE OF CHHATTISGARH & ORS. BP.BANJARE /A.G.
[FOR ADMISSION]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

40. WPS 863/2012 OM SHANKAR PAIKRA Vs MAHENDRA DUBEY,RAHUL JHA,
MISSION DIRECTOR RAJEEV GANDHI SHI. & AN SANJEEV KU.SAHU,MANOJ CHOUHAN /
[FOR ADMISSION &
IA NO. 1 FOR INTERIM RELIEF]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

41. WPS 866/2012 GOKUL PRASAD THAWAIT Vs AK.PANDEY,NEHA VERMA /
CG. RAJYA KRISHI VIPNAN BOARD & ORS.
[FOR ADMISSION]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

42. WPS 867/2012 RAJKUMAR YADAV Vs PRATEEK SHARMA,SUNITA JAIN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION &
IA. NO. 1 FOR AD-INTERIM RELIEF. &
IA NO. 2 FOR EXEMPTION FROM FILING]

CATEGORY : 623 : SERVICE MATTERS: (DATE OF BIRTH.)
DISTRICT :

43. WPS 872/2012 MAHADEO SINGH CHANDEL Vs JK.GUPTA,SURESH TANDAN, KK.DEWANGAN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PMFEB21.WP (OTA)MHWKL-)

SINGLE BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRASHANT KUMAR MISHRA
COURT HALL. "10"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
(SERVICE MATTERS) { EXCEPT WRIT PETITIONS PERTAINNING TO TRANSFER & DEPUTATION &
FILED BY JUDICIAL OFFICERS OF THE STATE }, ALL CONTEMPT PETITIONS,
SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
[MOTION HEARING WITH AN APPLICATION FOR EARLY HEARING]

- |
1. WPL 5605/2010 | ARUN KUMAR Vs | PRAKASH TIWARI, AVINASH, K. MISHRA,
| STATE OF CHHATTISGARH & ORS. | SANDEEP DUBEY, AKHILESH MISHRA,
| | AJAY MISHRA, SHAILENDRA SHARMA,
| | SAIF KHAN, PK.KHURSAIL /
| | A.G.
| [ON I.A.NO.07 APPLICATION FOR URGENT
| HEARING]
| { ALONGWITH WPL 3184/10,203/05,1790/05 }

CATEGORY : | 105 : LABOUR MATTERS: (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT : | *****
 2. WP 203/2005 | RAMLAL SONKAR Vs | ANOOP MAJUMDAR, RAHUL MISHRA /
| SMT.SONAPUHLE SALMA & ORS. | A.G., AJAY SHRIVASTAVA, SOMKANT VERMA,
| | RS.SHRIVASTAVA
| [FOR FURTHER ORDERS]
| { LIST ALONGWITH WPL 5605/10,3184/10,1790/05 }

CATEGORY : | 105 : LABOUR MATTERS: (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT : | DURG
| *****
 3. WP 1790/2005 | BABBAN KHAIRWAR @ BAWAN KHAIRWAR Vs | SANJAY K.AGRAWAL, PRATEEK SINHA,
| STATE OF CHHATTISGARH AND OTHERS | SOURABH SHARMA / A.G., MALAY KU.BHADURI,
| | DEVENDRA PRATAP SINGH
| [FOR FINAL HEARING]
| { LIST ALONGWITH WP 203/05,3184/10,5605/10 }

CATEGORY : | 105 : LABOUR MATTERS: (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT : | BILASPUR
| *****
 4. WPL 3184/2010 | SMT. SHANTI BAI TIWARI Vs | SANDEEP DUBEY, AVINASH K. MISHRA,
| STATE OF CHHATTISGARH & ORS. | AKHILESH MISHRA / A.G., RK.JAIN, KIRAN JAIN
| [FOR I.A.NO.01 FOR INTERIM RELIEF]
| { LIST ALONGWITH WP 1790/05,203/05,5605/10 }
| { IN VIEW OF URGENT HEARING IN WPS 5605/10 }

CATEGORY : | 1206 : COMPENSATION MATTERS: - (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)
DISTRICT : | *****
 5. WPS 2355/2005 | SHANKARDAS P.RATNAMI Vs | PN.PATHAK, BP.SHARMA, ML.SAKET,
| STATE AND ORS. | KSHITIJ SHARMA, VIVEK CHOPDA / A.G.
- OLD CASE NO.
O.A. 1314/1997
- [ON I.A.NO.02 FOR URGENT HEARING]
- CATEGORY : 6 : (SERVICE MATTERS)

DISTRICT :

6. WPS 1987/2011

RAMANAND SAHU Vs
STATE OF CHHATTISGARH & ORS.
[FOR ORDERS ON I.A.NO.01 APPLICATION FOR
EARLY HEARING]

BP.RAO /
A.G.

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : DHAMTARI

7. WPS 2781/2011

SIDDHANATH MISHRA Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION & I.A.NO.05 FOR URGENT HEARING]
C.O. [W/C]

N.NAHA ROY /
A.G.

CATEGORY : 604 : SERVICE MATTERS: (SUSPENSION.)
DISTRICT :

8. WPS 2864/2011

BISAHU RAM BANJARE Vs
STATE OF CHHATTISGARH & ORS.
[FOR ADMISSION & I.A.NO.04 FOR URGENT
HEARING.]

ARUN KOCHAR, RENU KOCHAR, ANURAG KHATRI,
RAVI BHAGAT, DILIP RATHOD / A.G.,
RAJEEV SHRIVASTAVA

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PMFEB21.WPFHWKL-)

SINGLE BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRASHANT KUMAR MISHRA
COURT HALL. "10"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
(SERVICE MATTERS) { EXCEPT WRIT PETITIONS PERTAINING TO TRANSFER & DEPUTATION &
FILED BY JUDICIAL OFFICERS OF THE STATE }, ALL CONTEMPT PETITIONS,
SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
FINAL HEARING [C.O. TOP OF THE LIST] [SERVICE MATTERS] [NOT REACH]

-----|
1.WPS 2267/2010

| SWATI SINKU KUJUR Vs
| STATE OF CHHATTISGARH & ORS.
|
| [FOR FINAL HEARING]
| { ALONGWITH WPS 2805/10,4001/11,1727/11 }
| C.O. F.D.FOR 13/02/2012

VC.OTTALWAR, RAJEEV SHRIVASTAVA,
MALAY SHRIVASTAVA, SUKRITI BANJARE /A.G.,
YC.SHARMA, VIVEK RATHORE, SANJEEV VERMA,
SUNIL SHARMA, M.ASHA, ABHISHEK SINHA

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
| - INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : RAIPUR

2.WPS 2805/2010

| DR. SANTOSH SINGH PATEL & ORS. Vs
| STATE OF CHHATTISGARH & ORS.

BP.SHARMA, K.SHARMA, ML.SAKET,
MANISH THAKUR / A.G., ASHISH SHRIVASTAVA,
MANOJ MISHRA, BHUPENDRA SINGH,
AN.BHAKTA, VIVEK BHAKTA, TARUN DANSENA
YOGESH PANDEY, PRAFULL BHARAT,
S.BHARAT, KESHAV DEWANGAN
RANBIR SINGH MARHAS, ANUBHUTI MARHAS,

PRASHANT GUPTA, DHIRAJ KU. WANKHEDE,
LOKESH KU. SINGH, RICHA AGRAWAL
ABHISHEK SINHA, GHANSHYAM PATEL,
VARUN DUBEY, DL.DEWANGAN
AMIT VERMA, AFROJ KHAN, HARSH WARDHAN,
ANURAG VERMA, SUDHIR VERMA,
SABNAM KHAN, VG.TAMASKAR

[ON I.A.NO.19 FOR APPLICATION TO THE TAKE
DOCUMENT ON RECORD]
(ALONGWITH WPS 2267/10 AND 1727/2011)
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

3.WPS 4755/2010

DR.MRITHUNJAY RATHORE AND ORS. Vs MANOJ PARANJPE,VAIBHAV A.GOVERDHAN,
STATE OF CHHATTISGARH & ORS. VIKRAM DIXIT / A.G.,ASHISH SHRIVASTAVA,
AMIT VERMA,AKHILESH DALPATI,ANURAG VERMA,
PK.BHADURI,MANILAL SARAF (INT.)

[FOR FINAL HEARING]
{ ALONGWITH WPS 1728/11,1389/11,1390/11
AND 1438/2011,2267/10,1727/11 }
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | BILASPUR

4.WPS 1231/2011

DR. SUMEET TRIPATHI & ORS. Vs ANUP MAJUMDAR,BASANT DEWANGAN /
STATE OF CHHATTISGARH & ORS. A.G.

[FOR FURTHER ORDERS]
{ ALONGWITH WPS 2267/2010 }
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

5.WPS 1389/2011

DR. SURESH KUAMR DWIVEDI Vs SANDEEP DUBEY,AVINASH K.MISHRA,
STATE OF CHHATTISGARH & ANR. AKHILESH MISHRA / A.G.,ASHISH SHRIVASTAVA,
DEVENDRA PATEL,AFROJ KHAN,
ANURAG VERMA

[FOR FINAL HEARING]
{ ALONGWITH WPS 4755/10,1438/11,1390/11,
1727/11 }
{ IN VIEW OF F.D. ALONGWITH WPS 1727/11 }
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | *****

6.WPS 1390/2011

DR. USHA JOSHI Vs ANUP MAJUMDAR,BASANT DEWANGAN /
STATE OF CHHATTISGARH & ORS. A.G.,ASHISH SHRIVASTAVA,HARSH WARDHAN,
AFROJ KHAN,DEVENDRA PATEL,ANURAG VERMA

[FOR FINAL HEARING]
{ IN VIEW OF ALONGWITH F.D. WPS 1727/11 }
{ LIST ALONGWITH WPS 4755/10,1438/11,1389/11
1727/11 }
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)

DISTRICT : | RAIPUR

7.WPS 1438/2011

DR.SUPRAVA PATEL & ANR. Vs ALOK BAKSHI,RISHI SAHU,VIVEK SHRIVASTAVA /
STATE OF CHHATTISGARH & ORS. A.G.,ASHISH SHRIVASTAVA,AMIT VERMA,
AFROJ KHAN,HARSH WARDHAN,
DEVENDRA PATEL,ANURAG VERMA

[FOR FINAL HEARING]
{ LIST ALONGWITH WPS 4755/10,1389/11,1390/11,
1727/11,2267/10 }
C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | RAIPUR

8.WPS 1727/2011 | DR.KAMLESH JAIN Vs | PRASUN BHADURI,ML.SAKAT /
STATE OF CHHATTISGARH & ORS. | A.G., PRATEEK SHARMA, SUNITA JAIN,
| AVINASH K.MISHRA, SOURABH UPADHAYAY,
| MANOJ PARANJPE, VAIBHAV A.GOVERDHAN,
| VIKRAM DIXIT, YC.SHARMA, SANJEEV VERMA,
| MORISHA CHATTRI, SUNIL SHARMA,
| ANUP MAJUMDAR, BASANT DEWANGAN (INT.),
| SEEMA DIXIT, SAMEER VERMA, ALOK BAKSHI,
| RISHI SAHU, SUPRA PATEL,
| DR.PRATIBHA KHOSHLA, SUNIL OTWANI,
| SUSHIL DUBEY, SANDEEP DUBEY,
| AVINASH K.MISHRA, SOURABH UPADHYAY
| [FOR FINAL HEARING]
| C.O. F.D.FOR 13/02/2012
| { ALONGWITH 1390/11, 4159/11, 4755/10,
| 1438/11, 1389/11, 2267/10, 2805/10 & 4001/11 }

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | RAIPUR

9.WPS 4001/2011 | DR.SURESH KUMAR DWIVEDI Vs | SANDEEP DUBEY, AVINASH K.MISHRA,
STATE OF CHHATTISGARH & ANO. | SOURABH UPADHYAY / A.G., ASHISH SHRIVASTAVA,
| SANDEEP SHRIVASTAVA, AMIT VERMA, AFROJ KHAN,
| HARSH WARDHAN
| [FOR FINAL HEARING]
| { ALONGWITH WPS 1727/11, 2267/10 }
| C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | BASTAR

10.WPS 4159/2011 | DR. USHA JOSHI Vs | ANUP MAJUMDAR, BASANT DEWANGAN /
STATE OF CHHATTISGARH & ORS. | A.G., ASHISH SHRIVASTAVA, AMIT VERMA,
| AFROJ KHAN, HARSH WARDHAN, ANURAG VERMA
| [FOR FINAL HEARING]
| { ALONGWITH WPS 1727/11 & 2267/2010 }
| C.O. F.D.FOR 13/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | RAIPUR

11.WPS 1491/2011 | DR. DIVYA SAHU Vs | ALOK BAKSHI, RISHI SAHU /
STATE OF CHHATTISGARH & ORS. | A.G., ASHISH SHRIVASTAVA, AMIT VERMA,
| AFROJ KHAN, ANURAG VERMA, HARSH WARDHAN,
| DEVENDRA PATEL
| [FOR FINAL HEARING]
| { ALONGWITH WPS 4755/10, 2267/10 }
| C.S. F.D. FOR 16/02/2012

CATEGORY : | 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : | RAIPUR
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FINAL HEARING [SERVICE MATTERS] [NOT REACH]

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12.WPS 5679/2010 | ANIL DUBEY AND OTHERS Vs | MATEEN SIDDIQUI, SIDDHARTH SHUKLA,
STATE OF CHHATTISGARH & ORS. | SANDEEP SINGH /A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPS 6110/10 }
| C.O. F.D.FOR 06/02/2012

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : | *****

13.WPS 6110/2010	GAUCHARAN RAM SAHU & ORS. Vs STATE OF CHHATTISGARH & ORS. [FOR I.A.NO.01 FOR INTERIM RELIEF] { LIST ALONGWITH WPS 5679/10 } C.O. F.D.FOR 06/02/2012	MATEEN SIDDIQUI, SIDDHARTH SHUKLA, SANDEEP SINGH / A.G.
CATEGORY : DISTRICT : -----	608 : SERVICE MATTERS: (PROMOTION.) KANKER *****	
14.WP 371/2006	ROHIT KUMAR TIWARI Vs STATE OF CHHATTISGARH & ORS. [FOR FINAL HEARING] C.O. [W/C]	SHARMILA SINGHAI, SANJAY AGRAWAL / A.G., SS.RAJPUT, ANUPAM DUBEY
CATEGORY : DISTRICT :	613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.) BILASPUR *****	
15.WPS 6342/2007	RITA SANDHYA NAIK Vs STATE OF CHHATTISGARH & 2 ORS. [FOR FINAL HEARING] C.O. [W/C]	P.SAM KOSHY, VINOD DESHMUKH, VIVEK VERMA /A.G., RK.MISHRA, SS.RAJPUT, RAHUL BIRTHARE, ANUPAM DUBEY, SAMEER BEHAR
CATEGORY : DISTRICT :	607 : SERVICE MATTERS: (CONDITION OF SERVICE.) RAIPUR *****	
16.WP 996/2004	AWADHRAM TANDON Vs STATE OF CHHATTISGARH & ORS. [FOR FINAL HEARING] C.O.N/W	GK.BERIWAL, JITENDRA PALI, PRATEEK SHARMA, B.SONI, SHAILENDRA DUBEY, ASHOK DUBEY, LP.DUBEY, RAJNISH SHRIVASTAVA, NITESH SHRIVASTAVA, DEEPAK BADHOLIA / A.G, SS.MISHRA, YC.SHARMA, VINOD LALCHANDANI
CATEGORY : DISTRICT :	609 : SERVICE MATTERS: (SENIORITY.) BILASPUR *****	
17.WP 2262/2005	ALIM ULLA KHAN Vs C.G. STATE CO-OPERATIVE BANK & ORS. [FOR FINAL HEARING] C.O.1ST WEEK OF FEB.	VINOD DESHMUKH, GP.KURRE, RAJ KUMAR GUPTA, VIVEK VERMA, RS.BAGHEL / ASHISH SHUKLA, UK.SINGH CHANDEL, ASHOK SONI, VC.OTTALWAR, RAJEEV SHRIVASTAVA, IS.SAHU, NK.SINGH, AKHTAR HUSSAIN
CATEGORY : DISTRICT :	603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.) BILASPUR *****	
18.WPS 4118/2005 OLD CASE NO. OA. 1038/2001	DAYALAL SAHU Vs STATE [FOR FINAL HEARING] C.O.F.D. FOR 08/02/2012	SK.FARHAR, MANISH SHARMA / A.G.
CATEGORY : DISTRICT : -----	0 : RAJNANDGAON *****	
19.WPS 4119/2005 OLD CASE NO. OA. 1039/2001	LIKHAN RAM SAHU Vs STATE [FOR FINAL HEARING] (ALONGWITH WPS 4122/05) C.O.F.D. FOR 08/02/2012	MANISH SHARMA / A.G., SS.RAJPUT, ANUPAM DUBEY
CATEGORY : DISTRICT :	0 : RAJNANDGAON	

20.WPS 4122/2005	K.P. ABRAHAM Vs	SK.FARHAN,MANISH SHARMA /
OLD CASE NO.	STATE	A.G.,SACHIN SINGH RAJPUT,ANUPAM DUBEY
OA. 1042/2001		
	[FOR ORDERS ON FINAL HEARING]	
	(ALONGWITH WPS 4119/2005)	
	C.O.F.D. FOR 08/02/2012	
CATEGORY :	0 :	
DISTRICT :	RAJNANDGAON	
-----	*****	
21.WPS 1656/2008	SUNDER LAL SAHU Vs	ASHOK PATIL,RR.SINHA /
	STATE OF CHHATTISGARH & OTHERS	A.G.
	[FOR FINAL HEARING]	
	C.O.F.D. FOR 08/02/2012	
CATEGORY :	603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)	
DISTRICT :	RAIPUR	

22.WPS 2556/2011	SHRIKRISHNA PANDEY Vs	SUNITA JAIN,PRATEEK SHARMA /
	CHHATTISGARH VIDHANSABHA & ORS.	A.G.,JITENDRA PALI,VARUN SHARMA,
		MONINA TIWARI,BHAVNA PALI
	[FOR FINAL HEARING]	
	C.O.W/C	
CATEGORY :	603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)	
DISTRICT :		

23.WP 1948/1996	H.C.BHATTACHARYA Vs	GOUTAM BHADURI,
	BOARD OF SECONDARY EDUCATION & ORS.	SACHIN SINGH RAJPUT,AJAY SHARMA,
		ND.DIWAN,AJAY SHARMA /
		HS.RUPRAH,NS.RUPRAH,AMRIT RUPRAH,
		SANJAY K.AGRAWAL,SOURABH SHARMA,
		RAJEEV SHARMA,KU.PRATIBHA VERMA
	[FOR FINAL HEARING]	
	{ LIST ALONGWITH WP 523/99 }	
	C.O. [W/C]	
CATEGORY :	603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)	
DISTRICT :	RAIPUR	

24.WP 523/1999	SMT.MAYA GANGULY Vs	SUJOY PAUL,VIJAY TRIPATHI,ASHISH SHRIVASTAVA,
	BOARD OF SECONDARY EDUCATION & ORS.	ABHISHEK SINHA,DC.VERMA / CHANDNA KUKHERJEE,
		KU CHANDANA MUKHERJEE,KU.SUJATA SHRIVASTAVA,
		SANJAY K.AGRAWAL,KU.PRATIBHA VERMA,
		RAJEEV SHARMA,ARJUN LAL SINGROUL,
		SOURABH SHARMA
	[FOR FINAL HEARING]	
	{ LIST ALONGWITH WP 1948/96 }	
	C.O. [W/C]	
CATEGORY :	603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)	
DISTRICT :	RAIPUR	
-----	*****	
25.WP 1574/2004	RAJESH DAS Vs	ALOK BAKSHI,SUMIT VERMA,ABHIJEET KESHARWANI,
	STATE OF CHHATTISGARH & ORS.	SANJAY AGRAWAL,RAGHVENDRA PRADHAN / A.G.
	[FOR FINAL HEARING]	
	C.O.A/6/W	
CATEGORY :	606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)	
DISTRICT :	JANJGIR-CHAMPA	

26.WP 3185/2005	BHAGYA LAXMI RAO Vs	PRATEEK SHARMA,RAHUL JHA,
	STATE OF CHHATTISGARH AND ORS.	JITENDRA PALI,SUDHA BHARDWAJ,MONIKA TIWARI,
		MANISH UPADHYAY,AASHISH MISHRA,RAHUL JHA /
		A.G.,SANJAY K.AGRAWAL,SOURABH SHARMA,
		PANKAJ AGRAWAL,JK.GUPTA,SANGEETA MISHRA
	[FOR FINAL HEARING]	
	C.O.W/C	

CATEGORY : 0
DISTRICT : *****

27.WPS 7532/2010 NITESH KUMAR GUPTA Vs SANDEEP DUBEY, AKHILESH MISHRA /
STATE OF CHHATTISGARH & ORS. A.G., KISHORE BHADURI, CHANDRESH SHRIVASTAVA,
RAHUL TAMASKAR, PAWAN KESHARWANI
[FOR FINAL HEARING]
C.O.N/W

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : BILASPUR

FINAL HEARING [NOT REACH]

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28.CONT 203/2011 DEVENDRA KUMAR SHARMA Vs P.SAM KOSHY, VINOD DESHMUKH, VAIBHAV SHUKLA,
| DEVENDRA VERMA & ANR. VIVEK VERMA, N.NAHA ROY, PRAMOD SHRIVASTAVA /
| JITENDRA PALI, VARUN SHARMA, MONIKA TIWARI,
| BHAVANA PALI, SHRIJAN SHUKLA
| [FOR FINAL HEARING]
| C.O. [N/W]
| (ALONGWITH CONT 329/2011, 2918/2011, 2947/11)

CATEGORY : 1603 : CONTEMPT OF COURT MATTERS: (OTHER CIVIL CONTEMPT MATTERS.)
DISTRICT : *****

29.CONT 329/2011 RK.AGRAWAL Vs PS.KOSHY, VINOD DESHMUKH, VIVEK VERMA,
| DEVENDRA VERMA & ORS. N.NAHA ROY, VAIBHAV SHUKLA, PRAMOD SHRIVASTAVA/
| [ON ADMISSION & FURTHER ORDERS.]
| (ALONGWITH CONT 203/2011, WPS 2918/2011,
| 2947/11)
| C.O. [N/W]

CATEGORY : 1603 : CONTEMPT OF COURT MATTERS: (OTHER CIVIL CONTEMPT MATTERS.)
DISTRICT : *****

30.WPS 2918/2011 DEVENDRA KUMAR SHARMA Vs P.SAM KOSHY, VINOD DESHMUKH, VIVEK VERMA,
| SECRETARIAT C.G. LEGISLATIVE ASSEM.&ORS PRAMOD SHRIVASTAVA / A.G.,
| MATEEN SIDDIQUI, SANDEEP SINGH (CAVEATORS),
| JITENDRA PALI, VARUN SHARMA, MONIKA TIWARI,
| BHAVNA PALI
| [FOR FINAL HEARING]
| { ALONGWITH WPS 2947/11, CONT 203/11, 329/11 }
| (CAVEAT NO. 312/11)
| { IN VIEW OF C.O. N/W }

CATEGORY : 621 : SERVICE MATTERS: (ABSORPTION.)
DISTRICT : RAIPUR

31.WPS 2947/2011 R.K. AGRAWAL Vs P.SAM KOSHY, VINOD DESHMUKH, VIVEK VERMA,
| SECRETARIAT C.G. LEGISLATIVE ASS.&ORS. N.NAHA ROY, VAIBHAV SHUKLA,
| PRAMOD SHRIVASTAVA /
| A.G., JITENDRA PALI, VARUN SHARMA,
| MONIKA TIWARI, BHARTI SONI
| [FOR ORDERS ON ADM. & I.A.NO.1 FOR I.R. &
| NO.02 FOR DISMISSAL OF THE PETITION]
| { ALONGWITH WPS 2918/11 }

CATEGORY : 615 : SERVICE MATTERS: (DEPUTATION MATTERS.)
DISTRICT : RAIPUR
-----| *****

FINAL HEARING [SERVICE MATTERS] [NOT REACH]

32.WP 3058/2003 HERMAN TOPPO Vs SUNIL OTWANI, ND.DIWAN, VK.PUNJABI, AP.SHARMA,
THE STATE OF CHHATTISGARH & ORS. RK.MISHRA, VK.SHARMA, SUSHIL SAHU,
SUSHOBHIT SINGH, RAGHVENDRA PRADHAN /
PRAFULL BHARAT, SANTOSH BHARAT (INTERVENE)
[FOR FINAL HEARING]

C.O. [AFTER 3 MONTHS]

CATEGORY : 609 : SERVICE MATTERS: (SENIORITY.)
DISTRICT : RAIPUR

33.WPL 2340/2007

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| STEEL AUTH. OF INDIA LTD. B.S.P. Vs PR.PATANKAR,PK.BHADURI,ADIL MINHAJ,
| CONTROLLING AUTH. UNDER PAY.OF GRA.&AN. BP.MISHRA,CR.SAHU,KUNAL DAS / RAVISH VERMA
| [FOR FINAL HEARING & ORDERS ON NOTIFICATION
| DTD.31/03/2010]
| { LIST ALONGWITH WP 2742/03,2935/03,2936/03,
| 2937/03,2938/03,2939/03,2940/03,2941/03,2944/03,
| 2945/03,2946/03 & 4833/04 }
| C.O. F.D.FOR 10/02/2012

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : DURG

34.WP 2742/2003

| SAIL Vs DEEPAK JAIN,BHARAT RAJPUT,PRITHA GHOSHAL,
| CONTROLLING AUTH.UNDER PAY.OF GRA.& ORS CR.SAHU,BP.MISHRA / PRADEEP SAXENA,
| AZAD SIDDIQUI
| [FOR FINAL HEARING]
| C.O. F.D.FOR 10/02/2012
| { ALONGWITH WPL 2340/07,2742,2935,2936,2937,
| 2938,2939,2940,2941,2943,2944,2945,2946/03 &
| WP 4833/04 }

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : DURG

35.WP 2935/2003

| SAIL Vs V.DESHMUKH,KUNAL DAS,BP.MISHRA,CR.SAHU /
| CONTROLLING AUTH.UNDER PAY.OF GR.ACT&ORS A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPL 2340/07 + PAPER BOOK,2936/03,
| 2937/03 }
| C.O. F.D.FOR 10/02/2012

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : DURG

36.WP 2936/2003

| SAIL Vs V.DESHMUKH,KUNAL DAS,GOUTAM KHETRAPAL,
| CONTROLLING AUTH.UNDER PAY.OF GR.ACT&ORS BP.MISHRA,CR.SAHU / A.G.
| [FOR FINAL HEARING]
| { ALONGWITH WPL 2340/07 + PAPER BOOK }

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : DURG

37.WP 2937/2003

| SAIL Vs BP.MISHRA,CR.SAHU,V.DESHMUKH /
| CONTROLLING AUTH.& ORS. A.G.,NL.SHRIVASTAVA,AJAY SHRIVASTAVA,
| RK.GOMASTA,HEMANT NAIDU,BP.MISHRA
| [FOR FINAL HEARING]
| { ALONGWITH WPL 2340/07 + PAPER BOOK }
| C.O. F.D.FOR 10/02/2012

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : DURG

38.WP 2938/2003

| SAIL Vs V.DESHMUKH,SHRAWAN AGRAWAL,KUNAL DAS,
| CONTROLLING AUTH.& ORS. BP.MISHRA,CR.SAHU / A.G.
| [FOR ORDERS ON FINAL HEARING]
| { ALONGWITH WPL 2340/07 }
| C.O. F.D.FOR 10/02/2012

CATEGORY : 6 : (SERVICE MATTERS)
DISTRICT : DURG

39.WP 2939/2003

| SAIL Vs VIJAY DESHMUKH,KUNAL DAS,BP.MISHRA,
| CONTROLLING AUTH.& ORS. CR.SAHU / A.G.
| [FOR ORDERS ON FINAL HEARING]
| C.O. F.D.FOR 10/02/2012
| { ALONGWITH WPL 2340/07 }

CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

40.WP 2940/2003		SAIL Vs VIJAY DESHMUKH,KUNAL DAS,BP.MISHRA, CONTROLLING AUTH.& ORS. CR.SAHU / A.G.,PRADEEP SAXSENA [FOR ORDERS ON FINAL HEARING]
CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

41.WP 2941/2003		SAIL Vs V.DESHMUKH,KUNAL DAS,SHRAWAN AGRAWAL, CONTROLLING AUTH.UNDER PAY.OF GR.ACT&ORS BP.MISHRA,CR.SAHU / A.G. [FOR FINAL HEARING] C.O. F.D.FOR 10/02/2012 { LIST ALONGWITH WPL 2340/07 }
CATEGORY :		601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :		DURG

42.WP 2943/2003		SAIL Vs VIJAY DESHMUKH,ANOOP MAJUMDAR, CONTROLLING AUTH.UNDER PAY.OF GR.ACT&ORS S.AGRAWAL,BP.MISHRA,CR.SAHU / A.G., PRADEEP SAXENA [FOR FINAL HEARING] C.O. F.D.FOR 10/02/2012 { LIST ALONGWITH WPL 2340/07 }
CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

43.WP 2944/2003		SAIL Vs VIJAY DESHMUKH,KUNAL DAS,BP.MISHRA,CR.SAHU / CONTROLLING AUTH.UNDER PAY.OF GR.ACT&ORS A.G.,RAJEEV SHRIVASTAVA,VC.OTTALWAR, INDRESEN SAHU,SHIV KU.GUHA [FOR FINAL HEARING] { LIST ALONGWITH WPL 2340/07 } C.O. F.D.FOR 10/02/2012
CATEGORY :		6 : (SERVICE MATTERS)
DISTRICT :		DURG

44.WP 2945/2003		SAIL Vs VIJAY DESHMUKH,KUNAL DAS,BP.MISHRA, CONTROLLING AUTH.UNDER PAYMENT OF GR.ACT CR.SAHU / A.G. [FOR ORDERS ON FINAL HEARING] { LIST ALONGWITH WPL 2340/07 & ORS. CONNECTED CASE } C.O. F.D.FOR 10/02/2012
CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

45.WP 2946/2003		SAIL Vs V.DESHMUKH,KUNAL DAS,BP.MISHRA,CR.SAHU / CONTROLLING AUTH.UNDER PAYMENT OF GR.ACT A.G.,SANDEEP JOHRI,ACHYUTANAND MISHRA, PRADEEP SAXCENA [FOR FINAL HEARING] C.O. F.D.FOR 10/02/2012 { ALONGWITH WPL 2340/07 & ORS.CONNECTED CASE }
CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

46.WP 4833/2004		STEEL AUTHORITY OF INDIA LTD. Vs PR.PATANKAR,D.JAIN,CR.SAHU,BP.MISHRA, CONTRO.AUTH.UN.PAYMENT OF GR.ACT & ORS A.MAJUMDAR,V.DESHMUKH / A.G.,PRADEEP SAXENA,SUDEEP JOHRI, AJAY DWIVEDI [FOR FINAL HEARING] { ALONGWITH WPL 2340/07,2742/07,2936/07, 2937/07,2940/07,2941/07 } C.O. F.D.FOR 10/02/2012
CATEGORY :		111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT :		DURG

<p>----- 47.WPS 4091/2009</p>	<p>C.G. RAJYA NYAYIK LAGHU VETAN KAR Vs STATE OF CHHATTISGARH & ANR.</p> <p>[FOR FINAL HEARING] { ALONGWITH WPS 6722/0,6777/09 } C.O. [AFTER 6 WEEKS]</p> <p>CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.) DISTRICT : BILASPUR *****</p>	<p>P.SAM KOSHY,VIVEK SHARMA, VINOD DESHMUKH,VIVEK VERMA, N.NAHA ROY / A.G.,RANBIR SINGH MARHAS, ANUBHUTI MARHAS, DHIRAJ KUMAR WANKHADE</p>
<p>48.WPS 6722/2009</p>	<p>SANJAY KUMAR CHANDRAKAR Vs STATE OF CHHATTISGARH & ORS.</p> <p>[FOR FINAL HEARING] { IN VIEW OF C.O. AFTER 6 WEEKS IN WPS 4091/09 } { ALONGWITH WPS 6777/09 }</p> <p>CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.) DISTRICT : DURG *****</p>	<p>PP.SAHU, SP.SAHU, ADITYA KUMAR / A.G.</p>
<p>49.WPS 6777/2009</p>	<p>YOGESH KUMAR VALMIK Vs STATE OF CHHATTISGARH & ORS.</p> <p>[FOR FINAL HEARING] { ALONGWITH WPS 6722/09 }</p> <p>CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.) DISTRICT : DURG *****</p>	<p>PP.SAHU, SMT.CP.SAHU, SP.SAHU / A.G.</p>
<p>50.WPS 5039/2009</p>	<p>MAKRAM SINGH THAKUR Vs STATE OF CHHATTISGARH & ORS.</p> <p>[FOR FINAL HEARING] C.O. [W/C]</p> <p>CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.) DISTRICT : *****</p>	<p>MANOJ KUMAR SINHA / A.G.,PRAVEEN DAS, MALAY KUMAR BHADURI</p>
<p>51.WPS 6429/2010</p>	<p>KAMLA BAI PAIKARA Vs STATE OF CHHATTISGARH & ANOTHER</p> <p>[FOR FINAL HEARING] C.O. [AFTER 2 MONTH]</p> <p>CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.) DISTRICT : *****</p>	<p>DHANI RAM PATEL, SANJAY PATEL / A.G.</p>
<p>52.WPS 7474/2010</p>	<p>DAURAM CHANDRA Vs SOUTH EASTERN COALFIELDS LTD. & ORS.</p> <p>[FOR FINAL HEARING] C.O. [W/C]</p> <p>CATEGORY : 623 : SERVICE MATTERS: (DATE OF BIRTH.) DISTRICT : KORBA *****</p>	<p>PP.SAHU, SMT.CP.SAHU, SP.SAHU, UPS.SAHU / SUDHIR BAJPAI, VINOD DESHMUKH</p>
<p>53.WPS 657/2011</p>	<p>SMT. SAROJ VAISH Vs STATE OF CHHATTISGARH & ORS.</p> <p>[FOR FINAL HEARING] C.O. [N/W]</p> <p>CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT - - INCLUDING EXAMINATION, INTERVIEW.) DISTRICT : *****</p>	<p>PARAG KOTECHA, YOGESH CHANDRA / A.G., RK.TRIPATHI, MANOJ MISHRA, ARVIND KUMAR SHUKLA</p>
<p>54.WP 2942/1992</p>	<p>BADRI NARAIN GOVERDHAN DAS Vs THE STATE OF M.P.</p> <p>[FOR FINAL HEARING]</p>	<p>NEERAJ VEGAD, SANJAY DWIVEDI, JITENDRA PALI, RAHUL JHA, ANAND KUMAR TIWARI, SUDHA BHARDWAJ, BHASKAR PA VIKAS TIWARI / A.G., MALAY KUMAR BHADURI (INT.), PANKAJ AGRAWAL, RAJESH KUMAR VASTRAKAR (INT.)</p>

C.O. [W/C]
(ALLOTTED CASE)

CATEGORY : 2110 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : -
- (OTHERS AND MIXED BAG ONES.)
DISTRICT : RAIPUR

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55.WPC 3334/2009 | MANOHAR JETHANI Vs | YC.SHARMA,VIVEK RATHORE,S.KHAN,
| STATE OF CHHATTISGARH & ANO. | VIRENDRA SHARMA / A.G.,SANJAY K.AGRAWAL,
| | SOURABH SHARMA,SUDEEP AGRAWAL,
| | ADITYA SHARMA
| [FOR FINAL HEARING]
| { ALONGWITH WP 4473/09,5569/09,1410/10,
| 1297/10 AND 791/2010 }
| (ALLOTTED MATTER)
| C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : BHILAI

56.WPC 4473/2009 | ASHA NAGWANI & ORS. Vs | RAJKAMAL SINGH,MIRZA KAISER BAEG /
| STATE OF CHHATTISGARH & ANR. | A.G., SANJAY K.AGRAWAL, SOURABH SHARMA,
| | SUDEEP AGRAWAL,ADITYA SHARMA
| [FOR FINAL HEARING]
| { ALONGWITH WPC 3334/09,5569/09,1410/10,
| 1297/10 AND 791/2010 }
| (ALLOTTED)
| C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : *****

57.WPC 5569/2009 | SMT. RITA M.JETHANI Vs | YC.SHARMA,VIVEK RATHORE,S.KHAN,
| STATE OF CHHATTISGARH & ANR. | VIRENDRA SHARMA / A.G.,SANJAY K.AGRAWAL,
| | SOURABH SHARMA,SUDEEP AGRAWAL,
| | ADITYA SHARMA
| [FOR FINAL HEARING]
| { ALONGWITH WP 3334/09,4473/09,791/10,1297/10
| AND 1410/2010 }
| (ALLOTTED)
| C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : *****

58.WPC 791/2010 | SUSHRI RUKMANI MANKANI & ORS. Vs | YC.SHARMA,VIVEK RATHORE,
| STATE OF CHHATTISGARH & ORS. | VINOD LALCHANDANI,MK.JETHANI,S.KHAN,
| | US.DUBEY,SANJEEV KU.VERMA /
| | A.G., SANJAY K.AGRAWAL, SOURABH SHARMA,
| | ADITYA SHARMA
| [FOR FINAL HEARING]
| (ALONGWITH WPC 3334/09,5569/09,1410/10,
| 1297/10 AND 4473/2009 }
| { ALLOTTED }
| C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT : RAIPUR

59.WPC 1297/2010 | SMT. RENUKA VADHVANI & ANR. Vs | YC.SHARMA,VIVEK RATHORE,SANJEEV VERMA,
| STATE OF CHHATTISGARH & ORS. | SUNIL SHARMA,MK.JETHANI / A.G.,
| | SANJAY K.AGRAWAL, SOURABH SHARMA,
| | ADITYA SHARMA
| [FOR FINAL HEARING]
| { ALONGWITH WP 3334/09,4473/09,5569/09,
| 791/10 AND 1410/2010 }
| (ALLOTTED CASE)
| C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
DISTRICT : RAIPUR

60.WPC 1410/2010 KUMARI MINAKSHI FADE & ORS. Vs YC.SHARMA,VIVEK RATHORE,SANJEEV VERMA,
STATE OF CHHATTISGARH & ORS. SUNIL SHARMA / A.G.,SANJAY K.AGRawal,
S.SHARMA,SUDEEP AGRawal,A.SHARMA
[FOR FINAL HEARING]
{ ALONGWITH WPC 3334/09,5569/09,4473/09,
791/10 AND 1297/2010 }
{ ALLOTTED }
C.O. [N/W]

CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
DISTRICT : RAIPUR

FINAL HEARING [SERVICE MATTERS] [NOT REACH]

61.WP 2261/2006 UMRao GOHATE Vs NS.DHURANDHAR,ABHIJEET SARKAR,OMP.SAHU,
STATE OF CHHATTISGARH & ORS. TK.TIWARI /
A.G.,SANGEETA MISHRA,PANKAJ AGRawal,
JK.GUPTA
[FOR FINAL HEARING]
C.O. [AFTER 6 WEEKS TIME]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : *****

62.WPL 5545/2007 STATE OF CHHATTISGARH Vs A.G. /
PRANTADHYAKSHA CG SHAS.DA.VETAN BH.KRM. ASHOK PATIL,RR.SINHA
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 112 : LABOUR MATTERS: (OTHERS AND MIXED BAG ONES)
DISTRICT : RAIPUR

63.WPS 1703/2005 NARAYAN SINGH SENGER Vs ALOK BAKSHI,IS.SAHU,DASHRATH LAL,
STATE OF M.P. AND ORS. IS.SAHU,DASHRATH LAL / A.G.,RM.SOLAPURKAR,
RAJEEV SHRIVASTAVA,SRINIWAS RAO,
SEEMA SOLAPURKAR

OLD CASE NO.
OA. 106/1998

[FOR FINAL HEARING]
C.O. [N/W]

CATEGORY : 606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)
DISTRICT : SURGUJA

64.WPS 3583/2009 S.M.MULYE Vs RANBIR SINGH MARHAS,ANUBHUTI MARHAS,
STATE OF CHHATTISGARH & ORS. LOKESH KUMAR SINGH / A.G.,SHAIENDRA DUBEY,
ASHOK DUBEY
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 609 : SERVICE MATTERS: (SENIORITY.)
DISTRICT : MAHASAMUND

65.WPS 2953/2010 VIJAY KUMAR GUPTA Vs DIPALI PANDEY, ATUL PANDEY /
GURU GHASIDAS UNI. & ORS. ASST S.G.,ASHISH SHRIVASTAVA,AMIT VERMA,
AFROJ KHAN,AKHILESH DALPATI,RAKESH DUBEY,
DEVENDRA PATEL,HARSH WARDHAN
[FOR FINAL HEARING]
C.O. [N/W]
{ ALONGWITH WPS 2954/10,2955/10 }

CATEGORY : 602 : SERVICE MATTERS: (REGULARIZATION OF AD-HOC EMPLOYEES ETC.)
DISTRICT : BILASPUR

66.WPS 2955/2010 | VIJAY BAHADUR SINGH Vs | DIPALI PANDEY, ATUL PANDEY /
| GURU GHASIDAS UNI. & ORS. | ASSTT.S.G.
| [FOR FINAL DISPOSAL]
| { ALONGWITH WPS 2953/10, WPS 2954/10 }

CATEGORY : | 602 : SERVICE MATTERS: (REGULARIZATION OF AD-HOC EMPLOYEES ETC.)
DISTRICT : | BILASPUR
| *****

67.WPS 2954/2010 | RAM KUMAR SINGH TOMAR Vs | DIPALI PANDEY, ATUL PANDEY /
| GURU GHASIDAS UNI. & ORS. | ASSTT.S.G., ASHISH SHRIVASTAVA, AMIT VERMA,
| | AFROJ KHAN, HARSH WARDHAN, RAKESH DUBEY,
| | DEVENDRA PATEL, ANURAG VERMA
| [FOR FINAL HEARING]
| { ALONGWITH WPS 2953/10 & 2955/10 }

CATEGORY : | 602 : SERVICE MATTERS: (REGULARIZATION OF AD-HOC EMPLOYEES ETC.)
DISTRICT : | BILASPUR
| *****

68.WPS 5327/2010 | KAMLESHWAR LAL SINHA Vs | MONIKA TIWARI, BHATI SONI, VARUN SHARMA,
| STATE OF CHHATTISGARH & ORS. | SAURBH JAIN / A.G., ASSTT.S.G.,
| | RAJEEV SHRIVASTAVA
| [FOR FINAL HEARING]
| C.O. [W/C]

CATEGORY : | 616 : SERVICE MATTERS: (ALLOCATION MATTERS.)
DISTRICT : | JANJGIR-CHAMPA
| *****

FINAL HEARING [SERVICE MATTERS] [NOT REACH]

69.WP 179/1995 | KRISHNA RAM YADAV Vs | S.DEHARIA, RAJESH PANDEY, ASHUTOSH SINGH,
| THE CENTRAL INDUST.SECURITY FORCE & ORS. | MAHESH PANDEY, RS.MARHAS, SANJAY KU.AGRAWAL,
| | PRATEEK SHARMA, RM.PANDEY, LK.SINGH,
| | RATNESH JAIN, SAMTA JAIN, SAURABH DANGI,
| | RATNESH AGRAWAL, MALAY KUMAR BHADURI,
| | PK.TULSYAN / ASSTT.S.G., AK.JAIN,
| | LS.SINGH, MK.JAIN, SHARMILA SINGHAI
| [FOR FINAL HEARING]
| C.O. [N/W]

CATEGORY : | 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : | RAJNANDGAON
| *****

70.WP 4664/1997 | K.R. SAHU Vs | PANKAJ AGRAWAL, SP.MAHAWAT /
| STEEL AUTHORITY OF INDIA LTD. ORS. | GM.CHAPHEKAR, DEEPAK JAIN,
| | V.DESHMUKH, A.G., PR.PATANKAR,
| | P.DIWAN, PK.BHADURI, KUNAL DAS,
| | ADIL MINHAJ
| [FOR FINAL HEARING & GAZETTE NOTIFICATION
| DTD.31/03/10]
| C.O. [WEEK AFTER NEXT]

CATEGORY : | 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT : | DURG
| *****

71.WP 2671/2000 | BALDEO SINGH Vs | K.MENON, ANOOP NAIR, PS.KOSHY,
| STEEL AUTHORITY OF INDIA LTD. & ORS. | VINOD DESHMUKH, SK.NAGPAL, ANOOP NAIR,
| | JOSEPH THOMAS /
| | MANOJ PARANJPE, DEEPAK JAIN,
| | VIJAY DESHMUKH, SHAILENDRA SHUKLA,
| | DILIP DUBEY, A.SEN GUPTA, AK.YADAV,
| | RITU MISHRA
| [FOR FINAL HEARING]
| C.O. [2ND WEEK OF FEB.]

CATEGORY : | 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : | DURG
| *****

72.WP 4904/2004 | RUPENDRA KUMAR SAHU Vs | VC.OTTALWAR, RAJEEV SHRIVASTAVA,
| STATE OF CHHATTISGARH & ORS. | INDRASEN SAHU, SHIV KUMAR GUHA,
| | PARAG KOTECHA, PUNIT RUPAREL /
| | KISHORE BHADURI, ROOP NAIK, ASHOK SONI,

YASHWANT SINGH THAKUR

[FOR FINAL HEARING]
C.O. [A/S/V]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : KANKER

73.WPS 3027/2005 INAMUL HAQUE Vs M.HASHIM KHAN,DK.SHARMA,KS.PAWAR,
STATE & OTHERS PURNIMA SINGH,PUSHPLATA SINGH,
A.CHAURASIYA,HEMLATA,VINOD KU.TEKAM,
BASANT KAIWARTH, SAMIR SINGH,HK.SHARMA,
HARI KRISHNA SHARMA /
A.G.

OLD CASE NO.
OA. 771/1999

[FOR FINAL HEARING]
C.O. [AFTER 4 WEEKS TIME]

CATEGORY : 6 : (SERVICE MATTERS)
DISTRICT : BILASPUR

74.WPS 4183/2005 SMT. S.A. BAGHMOR Vs KISHORE BHADURI,JAVED KHAN /
STATE A.G.

OLD CASE NO.
OA. 1116/2001

[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 0 :
DISTRICT : RAIPUR

75.WPS 6792/2008 C.G. STATE ELECTRICITY BOARD PEN. ASS. Vs ASHOK SONI,PAWAN KESHARWANI /
C.G. STATE ELECTRICITY BOARD & ANR. A.G.,SUNIL OTWANI
[FOR FINAL HEARING]
C.O. [2ND WEEK OF FEB. 2012]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

76.WPS 7013/2008 KU. DIPTI SINGH Vs PRADEEP SAKSENA,TS.RATHOR,AZAD SIDDIQUI,
STATE OF CHHATTISGARH & OTHERS PS.PAINKARA / A.G.
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : DURG

77.WPS 543/2009 R. MUKHOPADHYAY Vs PETITIONER IN PERSON /
COAL INDIA LTD. & ANOTHER PS.KOSHY,VINOD DESHMUKH,VIVEK VERMA
[FOR FINAL HEARING]
C.O. F.D.FOR 14/02/2012 (SPC)

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT : BILASPUR

FINAL HEARING [NOT REACH]

78.CONT 218/2011 DR. AJAY KUMAR PATHAK Vs RAJEEV SHRIVASTAVA,MALAY SHRIVASTAVA,
SHRI DILIP WASNIKAR & ANR. ANIL MOURYA / KISHORE BHADURI,
PAWAN KESHARWANI,RAHUL TAMASKAR,
SHRIJITH CS.NAIR,
CHANDRESH SHRIVASTAVA

[FOR FINAL HEARING.]
C.O. F.D.FOR 15/02/2012

CATEGORY : 1603 : CONTEMPT OF COURT MATTERS: (OTHER CIVIL CONTEMPT MATTERS.)
DISTRICT :

FINAL HEARING [SERVICE MATTERS] [NOT REACH]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : | SURGUJA

86.WPS 5658/2009

| G.P. PANDEY Vs
| STATE OF CHHATTISGARH & ORS.

SACHIN SINGH RAJPUT, JP.PANDEY,
SUNITA JAIN, PRATEEK SHARMA, PS.KOSHY,
JP.PANDEY, VINOD DESHMUKH, VIVEK VERMA,
N.NAHA ROY /
A.G., VC.OTTALWAR

| [FOR FINAL HEARING]
| C.O. [W/C]
| { LIST ALONGWITH WPS 5046/09,5047/09 }

CATEGORY : | 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : | SURGUJA

-----| *****

FINAL HEARING [SERVICE MATTERS] [NOT REACH]

87.WP 2745/2002

FANESHWAR YADAV Vs
C.S.E.BOARD & ORS.

SANJAY S.AGRAWAL, VS.AGRAWAL /
A.G., PR.PATANKAR, YOGESH PANDEY, S.SINGH,
MANISH NIGAM

[FOR FINAL HEARING]
C.O. [2ND WEEK]

CATEGORY : 607 : SERVICE MATTERS: (CONDITION OF SERVICE.)
DISTRICT : BILASPUR

88.WPS 6329/2010

RAMESH KUMAR THAKUR Vs
STATE OF CHHATTISGARH & ORS.

PP.SAHU, SMT.CP.SAHU, SP.SAHU,
ADITYA KUMAR, UPS.SAHU / A.G.,
VINAY PANDEY, GOVIND DEWANGAN

[FOR FINAL HEARING]
C.O. [MONTH]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : DURG - INCLUDING EXAMINATION, INTERVIEW.)

89.WPS 786/2010

R.G. BHARGAV Vs
STATE OF CHHATTISGARH & ORS.
[FOR FINAL HEARING]
C.O. F.D. FOR 17/02/2012

AJAY SHRIVASTAVA, SOMKANT VERMA,
MANIK SINGH / A.G.

CATEGORY : 606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)
DISTRICT : BILASPUR

FINAL HEARING [SERVICE MATTERS]

90.WP 1420/2000

STATE OF M.P. Vs
BISELAL STNAMI & ORS.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB.]

A.G. /
RANBIR SINGH, HEMANT NAMDEO

CATEGORY : 111 : LABOUR MATTERS: (MATTERS RELATING TO PAYMENT OF GRATUITY.)
DISTRICT : *****

91.WP 1534/2001

VIRENDRA KUMAR KASHYAP Vs
THE STATE OF CHHATTISGARH & ORS.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012]

GS.AHLUWALIA, AKHIL AGRAWAL, KK.SINGH /
A.G., RANBIR SINGH MARHAS

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : JANJGIR-CHAMPA

92.WP 5010/2004

WAZIR AHMED Vs
M.P.HOUSING BOARD, BHOPAL & ORS.

SMT.FOUZIA MIRZA, S.MIRZA, KR.NAIR, KP.NAIR,
SMT.REEMA DUBEY, ARJUN YADAV, ANAND K.TIWARI,
UTTAM PANDEY, VIPIN PANJABI,
SUNITA SHARMA, ARVIND KUMAR DUBEY /
YOGESH PANDEY, SANJAY PATEL

[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 605 : SERVICE MATTERS: (COMPULSORY RETIREMENT / RETIREMENT.)
DISTRICT : DURG

93.WPS 906/2005 RAJESH SINGH THAKUR Vs RAKESH JAIN, JYOTI JAIN, ALKA JAIN,
STATE AND ORS. MADAN SINGH, KS. PAWAR, BASANT KAIWARTYA,
SUMIT VERMA, RAGHVENDRA VERMA,
MALA VERMA, ANURADHA VERMA /
A.G.
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

94.WPS 863/2009 R.B. SINGH Vs PR. PATANKAR, ANAND DADARIYA, KUNAL DAS,
STATE OF CHHATTISGARH & OTHERS ADIL MINHAJ, SHARAD KADAM, SAURABH DANGI,
HEMANT SHRIVASTAVA, ASHISH SURANA,
ASHOK KUMAR SINGH, PADMANABH PATANKAR,
ASHISH CHAUDHARI /
AK. YADAV, DILIP DUBEY, A. SEN GUPTA,
A.G., SHAILENDRA SHUKLA, RITU MISHRA
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : AMBIKAPUR

95.WPS 1049/2009 MAHENDRA KUMAR AGRAWAL Vs RAVINDRA AGRAWAL, BP. SHARMA, AJIT SINGH,
STATE OF CHHATTISGARH & OTHERS MANISH THAKUR / A.G.
[FOR FINAL HEARING]
C.O. [W/C]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT : DHAMTARI

96.WPS 5748/2009 S.K. PANDEY Vs SUNIL OTWANI, SUSHIL SAHU, SALEEM KAZI,
STATE OF CHHATTISGARH & ANR. K. DEWANGAN / A.G.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012]

CATEGORY : 606 : SERVICE MATTERS: (DISCIPLINARY PROCEEDINGS.)
DISTRICT : RAIPUR

97.WPS 98/2010 SURESH KUMAR KOSHTI Vs AJAY SHRIVASTAVA, SOMKANT VERMA,
STATE OF CHHATTISGARH & ORS. MANIK SINGH / A.G.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB.]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

98.WPS 5039/2010 KULESHWAR SINGH BAGHEL Vs AMRITO DAS, RISHI SAHU /
STATE OF CHHATTISGARH & ORS. A.G., ABHISHEK SINHA, GHANSHYAM PATEL,
VARUN DUBEY, DL. DEWANGAN, PAWAN KESHARWANI,
CHANDRESH SHRIVASTAVA, RAHUL TAMASKAR,
SHRIJITH C.S. NAIR
[FOR FINAL HEARING]
C.O. [MONTH OF FEB.]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT :

99.WPS 3008/2011 MAHESH RAM GABEL Vs SP. KALE, VINOD DESHMUKH, LAV SHARMA,
STATE OF CHHATTISGARH & ORS. PRABHAT TIWARI / A.G.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012]

CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

100.WPS 5518/2011 PEER MOHAMMAD KHAN Vs DR. PATEL, SANJAY PATEL, B. KAIWARTYA /

STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL HEARING]
C.O. [MONTH OF FEB. 2012]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-PMFEB21.WPMHWKL-)

SINGLE BENCH (V)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE PRASHANT KUMAR MISHRA
COURT HALL. "10"

(ALL WRIT PETITIONS UNDER ARTICLE 226 AND/OR 227 OF CONSTITUTION OF INDIA
(SERVICE MATTERS) { EXCEPT WRIT PETITIONS PERTAINING TO TRANSFER & DEPUTATION &
FILED BY JUDICIAL OFFICERS OF THE STATE }, ALL CONTEMPT PETITIONS,
SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M.ONWARDS
MOTION HEARING [FOR ORDERS ON I.A.s / Misc. Matters] [SERVICE MATTERS]

1.WP 4955/1998 MUNICIPAL COUNCIL DHAMTARI Vs RPS.AGRAWAL,RAJESH KUMAR UPADHYAYA,
KAMLESH TIWARI & ANR. LALIT KUMAR PANDEY,S GUPTA,
[FOR FURTHER ORDERS] SANJAY K.AGRAWAL,S.SHARMA / VISHNU KOSHTA

CATEGORY : 0
DISTRICT :

2.WPS 3768/2005 K.M.LAL SHRIVASTAVA Vs SHASHANK DUBEY,RAJESH KUMAR YADAV /
STATE A.G.
OLD CASE NO.
OA. 526/2001
[FOR FURTHER ORDERS]

CATEGORY : 6 : (SERVICE MATTERS)
DISTRICT :

3.WPS 4671/2008 RAMESH CHANDRA VAISHNAV Vs SP.KALE,VINOD DESHMUKH,LAV SHARMA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
{ ALONGWITH WPS 4004/07 D/O}

CATEGORY : 602 : SERVICE MATTERS: (REGULARIZATION OF AD-HOC EMPLOYEES ETC.)
DISTRICT : RAIGARH

4.WPS 5931/2008 DR. SMT. S. BIRTHARE Vs PRAKASH TIWARI,AVINASH K.MISHRA,
STATE OF CHHATTISGARH & OTHERS SANDEEP DUBEY,PAWAN AWASTHI / A.G.
[FOR ORDERS ON DEFAULT FOR NON COMPLIANCE
OF HON'BLE COURT ORDER DT. 19/04/11 & 04/08/11
REGARDING PAPER BOOK NOT FILED & AR (J) NOTE
DTD.23/01/12]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : JANJGIR-CHAMPA

5.WPS 2592/2010 MOCHAN PRASAD KASHYAP Vs SHAILENDRA SHUKLA,RITU MISHRA,
STATE OF CHHATTISGARH & ORS. A.SEN GUPTA / A.G.,ABHISHEK SINHA,

DL.DEWANGAN

[FOR ADMISSION & I.A.NO.01 FOR INTERIM RELIEF
& I.A.NO.04 FOR VACATING STAY]
C.O. [W/C]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : RAIPUR

6.WPS 3640/2010 SATAN KUMAR DUBEY Vs BHUPENDRA SINGH, SUBHASH YADEV,
UNION OF INDIA & ORS. RP.SINGH / ASSTT.S.G.,A.G.
[FOR FURTHER ORDERS]
C.O. [AFTER 5 WEEKS]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

7.WPS 3978/2010 KANWALRAM SAHU & ORS. Vs ANUP MAJUMDAR, BASANT DEWANGAN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR FINAL DISPOSAL]

CATEGORY : 608 : SERVICE MATTERS: (PROMOTION.)
DISTRICT : RAJNANDGAON

8.WPS 7222/2010 RAJENDRA KUMAR TIWARI Vs VISHNU KOSHIA, JOHN LALL /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
C.O. [AFTER 4 WEEKS]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT :

9.WPS 4571/2011 RAM BALAK PANDEY Vs SN.PRASAD /
S.E.C.L. & ORS. VR.TIWARI, VK.AGRAWAL, V.MISHRA
[FOR ADMISSION]

CATEGORY : 623 : SERVICE MATTERS: (DATE OF BIRTH.)
DISTRICT :

10.WPS 4975/2011 B.P. CHAUBEY Vs SP.KALE, VINOD DESHMUKH, LAV SHARMA,
STATE OF CHHATTISGARH & ANR. PRABHAT TIWARI / A.G.
[FOR ADMISSION]

CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

11.WPS 6160/2011 RAMBHA YADAV Vs MATEEN SIDDIQUI, SANDEEP SINGH, MEHA KUMAR,
STATE OF CHHATTISGARH & ORS. NARENDRA MEHER / A.G.
[FOR ADMISSION & I.A. NO. 01 FOR GRANT OF
INTERIM RELIEF]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
DISTRICT : - INCLUDING EXAMINATION, INTERVIEW.)

12.WPS 6203/2011 KIRTI KUMAR SAHU Vs VIJAY K.DESHMUKH, UTTAM KUMAR SAHU /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR I.A.NO.02 FOR WITHDRAWAL OF WRIT
PETITION & I.A.NO.03 FOR URGENT HEARING]

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

13.WPS 6597/2011 SMT.KAUSHILYA BAI Vs INDRASEN SAHU, AKHTAR HUSSAIN /
C.G. STATE POWER DIS.COM.LTD.&ORS. A.G., AS.GAHARWAR
[ON ADMISSION]
C.O. [AFTER 3 WEEKS]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT : JANJGIR-CHAMPA

14.WPS 7811/2011 GEETA SHARMA Vs RISHI RAHUL SONI, JITENDRA GUPTA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
C.O. [AFTER WINTER HOLIDAYS]

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

15.WPS 103/2012 BALI RAM CHAURASIA Vs MANOJ KUMAR SINHA /
STATE OF CHHATTISGARH & ORS. A.G., HS.AHULWALIA
[ON I.A.NO.01 APPLICATION FOR CONDATION
OF DELAY IN PAYMENT OF P.F. & AR (J)
NOTE DTD.30/01/12]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

16.WPS 268/2012 PD.MAHANT Vs MANOJ KUMAR SINHA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR ADMISSION]
C.O. [W/C]

CATEGORY : 601 : SERVICE MATTERS: (RETIRAL BENEFITS.)
DISTRICT : RAIGARH

17.WPS 274/2012 AMAR SINGH SAHU Vs SUSHOBHIT SINGH, BASANT KAIWARTYA,
CENTRAL INDUSTRIAL SECURITY FORCE & ORS. SK.GUHA / HS.AHLUWALIA
[FOR ADMISSION]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT : RAJNANDGAON

18.WPS 537/2012 AKASH PRADHAN Vs MANOJ PARANJPE, VAIBHAV A.GOVERDHAN,
STATE OF CHHATTISGARH & ORS. VIKRAM DIXIT /A.G.
[ON ADMISSION & I.A.NO.01 FOR INTERIM RELIEF]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT :

19.WPS 710/2012 KU. ANJALIN BECK & ORS Vs AWADH TRIPATHI, SUNISH SAHU /
STATE OF CHHATTISGARH & ORS A.G.
[ON ADMISSION & I.A.NO.01 FOR TAKING
DOCUMENT ON RECORD]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT : JASHPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

**(-MSFEB21.CR(FR)MHWKL-) **

SINGLE BENCH (VI)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE MANINDRA MOHAN SHRIVASTAVA
COURT HALL. "11"

(ALL PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
MOTION HEARING [FRESH MATTERS] { U/S 439 }

1.CRMP 159/2012 SMT.SHAKUNTALA DEVI Vs VC.OTTALWAR, IS.SAHU, SUMEET SINGH,
BHUPENDRA SINGH & ANR AKHTAR HUSSAIN / A.G.
[ON ADMISSION]

CATEGORY : 1412 : CRIMINAL MATTERS: (APPLICATION FOR CANCELLATION OF BAIL.)
DISTRICT :

2.MCRC 572/2012 DEVA BHANU @ DEVANAND BHANU Vs PP.SAHU, CP.SAHU, SP.SAHU, ADITYA KUMAR/
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : MAHASAMUND

3.MCRC 634/2012 JASWANT KUMAR CHANDEL Vs SUDHA AGRAWAL, NK.CHATTERJEE /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BILASPUR

4.MCRC 662/2012 RAMADHAR PANIKA Vs SK.MEHTA, NEERAJ MEHTA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : SURAJPUR

5.MCRC 663/2012 HARISHANKAR Vs SK.MEHTA, NEERAJ MEHTA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : SURGUJA

6.MCRC 737/2012 RAKESH AGRAWAL @ MUNNA Vs ASHOK SONI, PRAKASH MISHRA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BILASPUR

7.MCRC 788/2012 SANTOSH KUMAR YADAV Vs REWA SHANKAR PATEL, CBP.SINGH /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIGARH

8.MCRC 803/2012 BEER SINGH Vs ANAND SHUKLA, VIVEK SHUKLA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAJNANDGAON

9.MCRC 812/2012 RAMDHAN Vs SUMIT SINGH /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

10.MCRC 815/2012 SABBIR & ANOTHER Vs JK.SHASTRI, MEENA SHASTRI /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KORIYA

- 11.MCRC 816/2012 SHIV CHANDRAKAR @ SHIV SHANKER Vs SHIVENDU PANDYA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

- 12.MCRC 821/2012 NANDKUMAR @ NANDU Vs PP.SAHU,CP.SAHU,SP.SAHU UDAY P.S.SAHU,
STATE OF CHHATTISGARH ADITYA KUMAR / A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

- 13.MCRC 824/2012 PODIYAMI SOMDU Vs PR.PATANKAR,ANAND DADARIYA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DANTEWADA

- 14.MCRC 833/2012 KRIPARAM KURREY Vs SAMIR SINGH, ANIL GULATI /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

- 15.MCRC 841/2012 MOHD.SAHID @ SONU Vs AK.PATIL, RR.SINHA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

- 16.MCRC 842/2012 MAYARAM & ANR Vs PP.SAHU,CP.SAHU,SP.SAHU,UDAY PS.SAHU,
STATE OF CHHATTISGARH ADITYA KUMAR / A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KANKER

- 17.MCRC 843/2012 HEMLA SUKKI @ SUNNY & ANR Vs PR.PATANKAR,ANAND DADARIYA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DANTEWADA

- 18.MCRC 849/2012 CHANDRA @ CHANDRABHAN & ANR Vs PP.SAHU,CP.SAHU,SP.SAHU,UDAY PS.SAHU,
STATE OF CHHATTISGARH ADITYA KUMAR / A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

- 19.MCRC 850/2012 CHANDRA @ CHANDRABHAN & ANR Vs PP.SAHU, CP.SAHU,SP.SAHU,
STATE OF CHHATTISGARH ADITYA KUMAR / A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

- 20.MCRC 889/2012 SMT.SUPARI Vs PUNIT RUPAREL /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)

DISTRICT : JAGDALPUR

21.MCRC 890/2012 SMT.LAXMI Vs PUNIT RUPAREL /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JAGDALPUR

22.MCRC 891/2012 VYASNARAYAN Vs ANIL SINGH RAJPUT /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

23.MCRC 892/2012 DHANESH @ DHANESHWAR SAHU Vs RAGHAVENDRA PRADHAN, HARSH MAHANT /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

24.MCRC 893/2012 NAZIRA BANO Vs RAGHAVENDRA PRADHAN, HARSH MAHANT /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

25.MCRC 894/2012 BUDHRAM SAHU & ORS Vs RAJKAMAL SINGH, MIRZA KAISER BAEG,
STATE OF CHHATTISGARH ANNPURNA TIWARI / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

26.MCRC 896/2012 SHEKHAR KOTHARI Vs MANEESH SHARMA, ARVIND SINGH, NAUSHINA ALI /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DHAMTARI

27.MCRC 897/2012 PRITHVI RAJ KHANDE Vs KALYAN KALAMKAR, ABHIJIT SARKAR,
STATE OF CHHATTISGARH AJAY RAJWADE / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BILASPUR

28.MCRC 899/2012 MANOJ KUMAR PATEL Vs CR.SAHU, CK.SAHU, AD.KULDEEP /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

29.MCRC 901/2012 PINKU @ TUKU Vs SUNIL SAHU, SANJEEV BANJARE /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : MAHASAMUND

30.MCRC 902/2012 BAJJU RAM Vs SAMIR SINGH, ANIL GULATI /
STATE OF CHHATTISGARH A.G.

[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KORIYA

31.MCRC 903/2012 RAM KUMAR NISHAD Vs JANAK RAM VERMA, SANTOSH SAHU, OP.YADAV,
STATE OF CHHATTISGARH SANTOSH K.VERMA / A.G.
[ON ADMISSION & I.A.NO.01 FOR EXEMPTIN TO
TAKING FAINT & BLACK MARK PHOTOCOPIES OF
DOCUMENTS.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

32.MCRC 904/2012 SALVINDER SINGH @ SANVINDER SINGH@GOLU Vs JITENDRA GUPTA, TARUN DANSENA, SR.LAHREY,
STATE OF CHHATTISGARH RISHI RAHUL SONI / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

33.MCRC 905/2012 BIRU SINGH THAKUR Vs JITENDRA GUPAT, TARUN DANSENA,
STATE OF CHHATTISGARH SR.LAHRE,RISHI RAHUL SONI / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

34.MCRC 906/2012 KESHWANAND Vs SANDEEP DUBEY, SOURABH UPADHYAY/
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

35.MCRC 907/2012 SHIV PRASAD & ANR Vs PP.SAHU, CP.SAHU, SP.SAHU, UDAY PS.SAHU/
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BEMETARA

36.MCRC 909/2012 VINOD KUMAR Vs RAMESH CHANDER SHUKLA, VIVEK KUMAR PANDEY,
STATE OF CHHATTISGARH VINEET KUMAR PANDEY / A.G.
[ON ADMISSION]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : SURGUJA

37.MCRC 912/2012 CHUMMAN SINHA Vs MALAY KUMAR BHADURI, LN.SAHU,
STATE OF CHHATTISGARH JYOTI RATHORE / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

38.MCRC 914/2012 LALIT TANDAN & ANOTHER Vs SAMIR SINGH, ANIL GULATI /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

39.MCRC 917/2012 MOHD.IMRAN Vs MATEN SIDDIQUI, SANDEEP SINGH, MEHA KUMAR,
STATE OF CHHATTISGARH NARENDRA MEHER, ANIL TAWADKAR, RUCHINAGAR/AG
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

40.MCRC 918/2012 SANJU Vs VIVEK SHARMA, VIMLESH BAJPAI, KK.DEWANGAN/
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BILASPUR

41.MCRC 919/2012 NATWARLAL AGRAWAL Vs SANJAY AGRAWAL, SHARMILA SINGHAI,
STATE OF CHHATTISGARH PRIYA MISHRA / A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIGARH

42.MCRC 920/2012 NORU VICTOR Vs RAVINDRA AGRAWAL /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BILASPUR

43.MCRC 921/2012 RAMESHWAR PRASAD & ANR Vs BASANT KAIWARTYA, S.VERMA, SK.GUHA /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

MOTION HEARING [FRESH MATTERS] { U/S 438 }

44.MCRCA 145/2012 VISHRAM RAM & ORS Vs JITENDRA SHRIVASTAVA, UTTRA SHRIVASTAVA/
SONSAI & ANOTHER A.G.
[ON ADMISSION]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : SURGUJA

45.MCRCA 162/2012 DR. RAJESH AGRAWAL & ANR Vs MEERA ANSARI, AS.ANSARI, BADRUDDIN KHAN,
STATE OF CHHATTISGARH DEVESH KELA / A.G.
[ON ADMISSION & I.A.NO.01 FOR EXEMPTION
FROM FILING TYPED COPY.]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : JANJGIR-CHAMPA

46.MCRCA 163/2012 VIJAY KUMAR KAUSHIK Vs KALYAN KALMKAR, ABHIJIT SARKAR,
STATE OF CHHATTISGARH AJAY RAJWADE / A.G.
[ON ADMISSION]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : JANJGIR-CHAMPA

47.MCRCA 164/2012 MAHESH DEEWAN Vs AMIT SHARMA / A.G.
STATE OF CHHATTISGARH & ORS
[ON ADMISSION]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : RAIGARH

48.MCRCA 165/2012 KHELAN TANDE Vs AWADH TRIPATHI, SUNIL SAHU,
STATE OF CHHATTISGARH SANJEEV BANJARE, AVINASH SINGH / A.G.
[ON ADMISSION]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : DURG

49.MCRCA 171/2012 RAJENDRA GHRITLAHRE & ORS Vs ARUN KOCHAR, RENU KOCHAR, RK.BHAGAT,

STATE OF CHHATTISGARH
[ON ADMISSION]

VIRENDRA KUMAR JANARDAN, SONIA KULDEEP/AG.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : BILASPUR

50.MCRCA 175/2012

GULABRAM DANSENA & ORS Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

VIPIN PUNJABI, V.MISHRA /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : RAIGARH

51.MCRCA 177/2012

JAYVEER SINGH SENGAR Vs
STATE OF CHHATTISGARH
[ON ADMISSION & I.A.NO.01 FOR EXEMPTION
FROM FILING TYPED COPIES OF ANNEXURES.]

VR.TIWARI, VK.AGRAWAL /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : RAIPUR

52.MCRCA 178/2012

SEEMA AGRAWAL Vs
STATE OF CHHATTISGARH
[ON ADMISSION & I.A.NO.01 FOR GRANT OF
INTERIM BAIL.]

RK.GUPTA, SWATI R.GUPTA /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : KORIYA

53.MCRCA 180/2012

VASHUDEV SAI Vs
STATE OF CHHATTISGARH
[ON ADMISSION]
{ 3RD BAIL }

AN. PANDEY /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : JASHPUR

54.MCRCA 181/2012

RAJENDRA PRASAD MAURYA & ORS Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

DEEPAK KUMAR SINGH, VIMLESH BAJPAI,
KK.DEWANGAN / A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : KORBA

55.MCRCA 182/2012

VIJAY KUMAR CHOUBEY Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

AN.BHAKTA, VIVEK BHAKTA /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : JUSHPUR

56.MCRCA 183/2012

VIJAY KUMAR CHOUBEY Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

AN.BHAKTA, VIVEK BHAKTA /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : JUSHPUR

57.MCRCA 184/2012

KOMAL PRASAD & ORS Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

DN.PRAJAPATI, MD.TARIQ HAIDER /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : DHAMTARI

58.MCRCA 185/2012

VIJAY KUMAR CHOUBEY Vs
STATE OF CHHATTISGARH
[ON ADMISSION]

AN.BHAKTA, VIVEK BHAKTA /
A.G.

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)

DISTRICT : JUSHPUR

59.MCRCA 188/2012 KU.PALLAVI VERMA Vs KN.SWARNKAR,ASHOK SWARNAKAR /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : BILASPUR

60.MCRCA 190/2012 POONAM DEWANGAN Vs AWADH TRIPATHI,SUNIL SAHU /
STATE OF CHHATTISGARH A.G.
[ON ADMISSION & I.A.NO.01 FOR EXEMPTION FROM
SUBMITTING THE DETAIL OF CO-ACCUSED PERSONS
IN AFFIDAVIT.]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT : BILASPUR

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-MSFEB21.CRFHWKL-)

SINGLE BENCH (VI)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE MANINDRA MOHAN SHRIVASTAVA
COURT HALL. "11"

(ALL PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
FINAL HEARING (U/S-439)

1. MCRC 650/2012 VIKASH VERMA @ VIKASH MASIH Vs SURESH TANDON,KK.DEWANGAN,
STATE OF CHHATTISGARH VIMLESH BAJPAI / A.G.
[FOR FINAL HEARING.]
- CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C.)
DISTRICT : RAIPUR

2. MCRC 664/2012 ARSHAD ALI & ORS Vs YC.SHARAMA,VIKRAM SINGH VISHWAKARMA,
STATE OF CHHATTISGARH VIVEK RATHORE,M.ASHA / A.G.
[FOR FINAL HEARING.]
- CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C.)
DISTRICT : BASTAR

3. MCRC 670/2012 KESHAV RAM & ORS Vs FOUZIA MIRZA,S.MIRZA,RK.PALI,
STATE OF CHHATTISGARH FARAH MINHAJ,RAHIM UBWANI / A.G.
[FOR FINAL HEARING.]
- CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C.)
DISTRICT : BILASPUR

4. MCRC 674/2012 SUBHASH CHANDRA PATEL Vs ROOP NAIK,ABHISHEK SHARMA,
STATE OF CHHATTISGARH SANJEEV KUMAR SAHU / A.G.
[FOR FINAL HEARING.]
C.O. N/W
- CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C.)
DISTRICT : JANJGIR-CHAMPA

5. MCRC 679/2012 CHAND ALI Vs PARAS MANI SHRIWAS,RK.SHRIWAS /

STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

6. MCRC 681/2012 BALRAM SAHU Vs ANUP MAJUMDAR, BASANT DEWANGAN /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]
{ 3RD BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAJNANDGAON

7. MCRC 683/2012 KISHANLAL JANGDE Vs PURNIMA SINGH /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

8. MCRC 693/2012 ROHIT PARDHI & ANR Vs VIVEK SHARMA, AMAN KESHARWANI /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

9. MCRC 697/2012 SHEETAL KUMAR SAHU & ANR Vs DEVERSHI THAKUR /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

10. MCRC 703/2012 DHANSAI Vs ANIL GULATI, SAMIR SINGH /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KORIYA

11. MCRC 747/2012 SURAJ KHUNTE & ANOTHER Vs VK.PANDEY, SD.SINGH, VINEET KUMAR PANDEY,
STATE OF CHHATTISGARH SUMIT JHANWAR, ANAND KESHARWANI / A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

12. MCRC 780/2012 ANAND BHADUR Vs VYANKTESH SINGH, USHA CHANDRAKAR,
STATE OF CHHATTISGARH SHRIJAN SHUKLA / A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KORIYA

13. MCRC 785/2012 KISHUN VERMA Vs GOUTAM KHETRAPAL, AVINASH CHAND SAHU,
STATE OF CHHATTISGARH RAKESH SAHU, VIJAY KUMAR SAHU / A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

14. MCRC 786/2012 P.RAJA Vs AWADH TRIPATHI, INDIRA TRIPATHI, SUNIL SAHU,
STATE OF CHHATTISGARH SANJEEV BANJARE, WASIM MIYAN, AVINASH SINGH/AG
[FOR FINAL HEARING.]
{ 3RD BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)

DISTRICT : DURG

15. MCRC 787/2012 SURAJ KUMAR DHRUV Vs ANIL SINGH RAJPUT /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

16. MCRC 791/2012 PREETLAL YADAV Vs ANUMEH SHRIVASTAVA,RISHI SAHU /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : KABIRDHAM

17. MCRC 793/2012 GAUKARAN Vs PP.SAHU,SMT.CP.SAHU,SP.SAHU,
STATE OF CHHATTISGARH ADITYA KUMAR,UDAY PS.SAHU /A.G.
[FOR FINAL HEARING.]
{ 2ND BAIL }

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : DURG

18. MCRC 794/2012 AKHILESH @ AJAY SHARMA Vs RAJKAMAL SINGH,MIRZA KAISER BAEG,
STATE OF CHHATTISGARH ANNPURNA TIWARI /A.G.
[FOR FINAL HEARING.]
{PREVIOUS ORDER-2ND BAIL}

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : MUNGELI

19. MCRC 795/2012 CHANDRU KASHYAP Vs PRAFULL N.BHARAT,SANTOSH BHARAT,
STATE OF CHHATTISGARH VIKASH SHRIVASTAVA,KESHAV DEWANGAN,
HARSHAL CHOUHAN,MAYANK CHANDRAKAR /
A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : BASTAR

20. MCRC 799/2012 NIRANJAN SAHU Vs HARISHANKER PATEL,VARUNENDRA MISHRA /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : JANJGIR-CHAMPA

21. MCRC 801/2012 BUDHANI BAI Vs SURFARAJ KHAN /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : SURGUJA

22. MCRC 802/2012 SHIV @ SHIVA KACHHAP & ANR. Vs SHAKTI RAJ SINHA /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : SURGUJA

FINAL HEARING { U/S-439(2) }

23. CRMP 846/2011 LAKHAN LAL ANNANT Vs FS.KHARE,JK.GUPTA /
STATE OF CHHATTISGARH & ORS A.G.,SAURABH DANGI,ASHISH CHOUDHARI,
[FOR FINAL HEARING.] UTKAL PRADHAN
{ PREVIOUS ORDER }

[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : RAIPUR

36. MCRC 735/2012 KAMLA BAI Vs SANTOSH KUMAR TIWARI,RAJ KUMAR PALI/
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : *****

37. MCRC 759/2012 SANTOSH SACHDEV & ORS Vs SUDHIR VERMA, SHABNAM KHAN /
STATE OF CHHATTISGARH A.G.
[FOR FINAL HEARING.]
(2ND BAIL)

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT : *****

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-MSFEB21.CRMHWKL-)

SINGLE BENCH (VI)

CAUSE LIST FOR THE WEEK COMMENCING FROM 21/02/2012 TO 24/02/2012
BEFORE : HON'BLE SHRI JUSTICE MANINDRA MOHAN SHRIVASTAVA
COURT HALL. "11"

(ALL PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

FROM 10:30 A.M. ONWARDS
MOTION HEARING (CRA)

1. CRA 758/2010 RAJU YADAV Vs GOUTAM KHETRAPAL, RAKESH SAHU,
STATE OF CHHATTISGARH AVINASH CHAND SAHU / A.G.
[FOR ORDERS ON I.A.NO.1/2012 FOR SUSPENSION
OF SENTENCE & GRANT OF BAIL.]
{ REPEAT BAIL }

CATEGORY : 0
DISTRICT : *****

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

-1-

(-MSFEB21.CRPOSTTXT-)

SINGLE BENCH (VI)

DAILY CAUSE LIST FOR TUESDAY 21/02/2012
BEFORE : HON'BLE SHRI JUSTICE MANINDRA MOHAN SHRIVASTAVA
COURT HALL. "11"

(ALL PETITIONS UNDER SECTION 438 & 439 OF CRIMINAL PROCEDURE CODE, SPECIALLY ORDERED AND TIED-UP MATTERS.)

(THIS CAUSE LIST IS PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE)

STATE OF CHHATTISGARH AG
[FOR ORDERS ON DEFAULT AS PER OFFICE NOTE DATE
02/02/2012.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

6.MCRC 665/2012 RAM KUMAR MISHRA Vs SD.SINGH, VINEET KUMAR PANDEY,
STATE OF CHHATTISGARH SUMIT JHAWAR, ANAND KESHARWANI / A.G.
[FOR ORDERS ON DEFAULT AS PER OFFICE NOTE DATE
03/02/2012.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

7.MCRC 775/2012 CHANDAN NAT Vs RAHUL MISHRA, JEET PATEL /
STATE OF CHHATTISGARH A.G.
[FOR ORDERS ON DEFAULT AS PER OFFICE NOTE DATE
09/02/2012.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

8.WP 602/2002 SMT.SAVITA AGRAWAL & ORS. Vs PREETI BUDHIA, PP.SAHU, JA.LOHANI,
M.P.FINANCIAL CORPORATION & ORS. SK.MISHRA, SHAILENDRA SHUKLA, DILIP DUBEY,
RITU MISHRA, AK.YADAV /
DEEPAK JAIN, BHARAT RAJPUT, YOGESH SHARMA,
VINOD LAL CHANDANI, ATUL DIWAN, LC.DAS,
PR.PATANKAR, ADIL MINHAJ, PK.BHADURI,
KUNAL DAS, KASHIF SHAKEEL
[FOR ORDERS ON DEFAULT FOR NON COMPLIANCE
OF HON'BLE COURT ORDER DATE 22/11/11, REGARDING
PAPER BOOK NOT FILED.]

CATEGORY : 2108 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (MATTERS RELATING -
DISTRICT : MAHASAMUND - TO RECOVERY OF DEBTS/BANK LOANS DUE UNDER THE BANKS AND FINANCIAL INSTITUTIONS.)

9.WP227 80/2012 AMARSAY RAJWADE & ANR. Vs ASHOK KUMAR SHUKLA, SMT.GUNJAN SHUKLA,
RAMGULAM ATANU GHOSH /
[FOR DEFAULT OF OFFICE NOTE DATE 31/01/12 &
AR(J) NOTE DATE 02/02/2012.
1. CERTIFIED COPY OF THE IMPUGNED ORDER
DATE 06/01/2012 IS NOT FILED.
2. PAGE NO. 36 IS FAINT.]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT : SURGUJA

10.WPC 694/2010 CRAIG MCLEOD Vs MATEEN SIDDIQUI, JITENDRA PATLI,
VICE CHANCELLOR, GURU GHASI.UNIV.& ORS. SAURABH JAIN, ABHINAV KARDEKAR /
ASHISH SHRIVASTAVA, AMIT VERMA,
RAJIV SHRIVASTAVA, AKHILESH DALPATI,
SHAILENDRA SHUKLA, RITU MISHRA,
SANJAY K.AGRAWAL, SOURABH SHARMA,
ADITYA SHARMA, SUDEEP AGRAWAL

[FOR ORDERS ON DEFAULT PAPER BOOK NOTE
DT.23/01/2012:
(1) IN PAPER BOOK PAGE NO. 76 TO 78 UNNECESSARY
ATTACHED BETWEEN 83 TO 84, ANNEX.R-4/1
NOT MARKED IN P.B.
(2) IN ONE SET PAPER BOOK ANNEX/ P/16 NOT
ATTACHED.
(3) IN ONE SET PAPER BOOK TYPED COPY OF
PAGE NO. 173 NOT ATTACHED.
(4) IN ONE SET PAPER BOOK PAGE NO. 19 NOT
ATTACHED.
(5) IN ONE SET PAPER BOOK PAGE NO.182 TO
185 AND 236 TO 238 ARE FAINT AND TYPED
COPY OF SAME HAS NOT BEEN ATTACHED & AR(J)
NOTE DATE 30/01/2012.]

CATEGORY : 703 : ACADEMIC MATTERS: (MATTERS RELATING TO WITH-HOLDING /CANCELLATION OF -
- RESULTS, EVALUATION OF MARKS & EXPULSION IOF STUDENTS.)

DISTRICT : BILASPUR

11.WPC 7549/2011 AVINASH DEY & ORS. Vs VIVEK RATHORE, SANJEEV VERMA, M.ASHA,
STATE OF CHHATTISGARH & ORS. PUSHKAR SINHA / A.G.
[FOR ORDERS ON DEFAULT OF APPLICATION FOR
THE WITHDRAW THE NAME OF AVINASH DEY
FROM THE CAUSE TITLE WITH AFFIDAVIT IS
FILED IN PLACE OF AVINASH DEY]

CATEGORY : 701 : ACADEMIC MATTERS: (MATTERS RELATING TO EXAMINATION.)
DISTRICT : RAIPUR

[DEFAULT MATTERS]

12.ACQA 28/2012 SURESH SHRIWAS Vs SUMIT SINGH, INDRASEN SAHU,
STATE OF CHHATTISGARH & ORS SHISHIR DIXIT / A.G.
[FOR DEFAULT OF:
(1) NATURE OF CASE HAS WRONGLY WRITTEN IN
INDEX, SYNOPSIS & CAUSE TITLE.
(2) INSTEAD 378(4) CRPC. FOR GRANT OF LEAVE
COUNSEL HAS FILED 372 CRPC.
(3) DETAILS OF APPELLANT & RESPONDENT HAS
NOT MENTIONED IN APPLIATION U/S 378(4) CRPC
FOR GRANT OF LEAVE.
(4) DAY'S OF DELAY AND PROVISION OF SECTION
HAS WRONGLY MENTIONED IN APPLICATION FOR
CONDONATION OF DELAY.
(5) CERTIFICATE HAS NOT FILED WITH THE CASE.
(6) COPY OF STATEMENT & EXHIBITED DOCUMENTS
HAS NOT FILED WITH THE CASE.]

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

13.CRMP 157/2012 MANISH JAIN & ORS Vs BP.SHARMA, ML.SAKAT, KSHITIJ SHARMA,
STATE OF CHHATTISGARH & ANR VIVEK CHOPDA, MANISH THAKUR, AJAY SINGH
SAMEER URAON / A.G.
[FOR DEFAULT OF:
(1) COPY OF CHALLAN INCLUDING F.I.R.HAS NOT
BEEN FILED.
(2) AGE OF APPLICANT NO.01 WRONGLY MENTIONED
32 YRS INSTEAD OF 33 YRS.]

CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT :

14.CRMP 160/2012 STATE OF CHHATTISGARH Vs A.G./
PILU RAM & ORS
[FOR DEFAULT OF:
(1) SYNOPSIS NOT FILED IN THE CASE.
(2) T.C. NOT MARKED IN THE B & C PARTS
OF THE CASE.
(3) WRONGLY MENTIONED TIME BARRED AS
366 DAYS IN THE APPL.FOR CONDONATION
OF DEALY INSTEAD OF 276 DAYS.]

CATEGORY : 1421 : CRIMINAL MATTERS: (APPEAL UNDER SECTION 378 OF THE CR.P.C.)
DISTRICT :

15.CRMP 161/2012 KHUMAN SINGH DILLIWAR Vs SUNIL SAHU, SANJEEV BANJARE /
SALIK RAM & ANOTHER A.G.
[FOR DEFAULT OF:
(1) WTRONGLY MENTIONED DATE AS 04/10/2011
INSTEAD OF 14/10/2011 IN THE SYNOPSIS PAGE
AS WELL AS IN PARA NO.06 AT PAGE NO.03 OF
THE PETITION.
(2) T.C.WITH INITIAL HAS NOT BEEN MAKED AT
EVERY PAGE OF C.C. IN THE B & C PARTS OF
THE CASE.]

CATEGORY : 1411 : CRIMINAL MATTERS: (APPLICATION UNDER SECTION 482 OF THE CR.P.C.)
DISTRICT :

16.CRR 147/2012 SHYAMRATAN Vs JITENDRA GUPTA, TARUN DANSENA,
STATE OF CHHATTISGARH RISHI RAHUL SONI,SR.LAHRE / A.G.
[FOR DEFAULT OF:
(1) WRONGLY MENTIONED R.I. BOR 01 MONTH INSTEAD
OF S.I. FOR DEFAOUTING OF FINE AMOUNT IN
CAUSE TITLE OF THE CASE.]

CATEGORY : 1413 : CRIMINAL MATTERS: (CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS UPTO ONE YEAR.)
DISTRICT :

17.CRR 148/2012 NARENDRA SAHU Vs RAGHAVENDRA PRADHAN, HARSH MAHANT/
SARITA SAHU
[FOR DEFAULT OF:
(1) AGE AOF APPLICANT HAS WRONGLY WRITTEN
IN AFFIDAVIT.
(2) MEMO OF APPEARANCE HAS NOT SIGNED
BY SHRI MAHANT (ADVOCATE).]

CATEGORY : 1402 : CRIMINAL MATTERS: (MATTERS RELATING TO MAINTENANCE UNDER -
- SECTIONS 125 & 127 OF THE CR.P.C.)
DISTRICT :

18.MAC 228/2012 SMT. MANGI BAI & ORS Vs P. BHARAT, S.BHARAT, V. SHRIVASTAV
BABURAM & OTHERS K. DEWANGAN, H. CHOUHAN, /
[FOR DEFAULT:
1. DATE OF AWARD IS WRONGLY TYPED IN INDEX
CAUSE TITLE OF APPEAL AND DELAY APPLICATION
2. NAME OF APPELLANT NO3 IS WRONGLY TYPED
IN CAUSE TITLE OF APPEAL.
3. FATHER'S NAME OF THE APPELLANT 2TO4 IS
WRONGLY TYPED IN CAUSE TITLE OF APPEAL.]

CATEGORY : 1210 : COMPENSATION MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

19.MAC 230/2012 GOPAL RAY Vs PAWAN KESHARWANI /
SHAHJAHAN KHAN & OTHER
[FOR DEFAULT:
1. CLAIM CASE NO IS WRONGLY TYPED IN CAUSE
TITLE OF APPEAL.
2. PARA 3 OF THE DELAY APPLICATION IS
INCOMPLETE.]

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)
DISTRICT :

20.MAC 231/2012 YOGENDRA Vs PAWAN KESHARWANI /
NARAYAN DAS & ORS.
[FOR DEFAULT OF:
(1) COPY OF RECEIPT IS NOT FILED WITH MEMO
OF APPEAL INCOMPLIANCE OF SEC. 173 OF THE
MV.ACT.
(2) PARA NO. 2 OF THE DELAY APPLICATION IS
INCOMPLETE.
(3) VALUATION OF APPEAL IS NOT MENTIONED IN
CAUSE TITLE OF APPEAL.
(4) NAME OF APPELLANT IS INCOMPLETELY MENTIONED
IN CAUSE TITLE OF APPEAL.]

CATEGORY : 1203 : COMPENSATION MATTERS: - (DRIVER/OWNERS LIABILITY MATTERS.)
DISTRICT :

21.MAC 232/2012 SMT. SIYA BAI & ORS. Vs PAWAN KESHARWANI /
SOBHA RAM & ORS.
[FOR DEFAULT OF:
(1) APPEAL FILED WITH IN TIME BUT APPLICATION
FOR CONDONATION OF DELAY IS FILED WITH MEMO
OF APPEAL.
(2) PARA NO. 3 OF THE DELAY APPLICATION IS
INCOMPLETE.
(3) DATAILS OF RESPONDENT NO. 02 IS WRONGLY
TYPED IN CAUSE TITLE.]

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)

DISTRICT :

22.MAC 235/2012 BRANCH MANAGER NATIONAL INSURA.CO.LTD. Vs BN.NANDE,SN.NANDE /
DILIP & ORS.
[FOR DEFAULT OF:
(1) DATE OF AWARD AND DATE OF ORDER PASSED
U/S 170 M.V. ACT IS WRONGLY TYPED IN INDEX AT
SR. NO. 3 & 4.]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT :

23.MAC 236/2012 THE ORIENTAL INSURANCE CO. LTD. Vs RAJ AWASTHI,ANAND GUPTA /
MANGOTIN BAI & ORS.
[FOR DEFAULT OF :
1. CERTIFIED COPY OF ORDER PASSED U/S 170 OF THE
M.V.ACT IS NOT FILED.
2. NAME OF CLAIM TRIBUNAL IS WRONGLY TYPED
IN CAUSE TITLE OF APPEAL.]

CATEGORY : 1205 : COMPENSATION MATTERS: - (MATTERS RELATING TO APPEALS FILED BY -
- INSURANCE COMPANIES.)

DISTRICT :

24.MAC 237/2012 CHANDU SAHU Vs PAWAN KESHARWANI /
SANSAR BUILDER & ORS.
[FOR DEFAULT OF :
(1) APPEAL FILED UNDER WITH SECTION AND
PROVISION IS WRONGLY MENTIONED IN CAUSE
TITLE OF APPEAL.
(2) PARA NO. 3 OF THE DELAY APPLICATION IS
INCOMPLETE.
(3) COPIES OF EXTRA SETS IS INCOMPLETE.]

CATEGORY : 1206 : COMPENSATION MATTERS: - (MATTERS RELATING TO WORKMEN COMPENSATION ACT.)

DISTRICT :

25.MAC 239/2012 ANIL TOTWANI Vs SANJAY AGRAWAL,SHARMILA SINGHAI,
BANSILAL PRIYA MISHRA /
[FOR DEFAULT OF :
(1) COURT FEE OF RS. 05/- IS NOT AFFIXED IN C.C.
OF AWARD.
(2) CERTIFICATE IS NOT SIGNED.]

CATEGORY : 1204 : COMPENSATION MATTERS: - (MATTERS RELATING TO ENHANCEMENT -
-OF COMPENSATION.)

DISTRICT :

26.MCRC 777/2012 VIJENDRA PRADHAN @ VIKKY Vs AJAY AYACHI,ASHUTOSH SHARMA,
STATE OF CHHATTISGARH JAILAL YADAV / A.G.
[THE CASE IS SRECHAK & FOUND DEFAULT:
(1) THE CASE IS FIRST BAIL APPLICATION HAS
FILED NEW AFFIDAVIT BUT WRONGLY MENTIONED
IN SECOND BAIL APPLICATION.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)

DISTRICT :

27.MCRC 830/2012 MILAN BAI @ NIRMAL BAI Vs BD.BADGAYAN, KAMAL RATRE /
STATE OF CHHATTISGARH A.G.
[CASE IS RECHECK & FOUND DEFAULT OF:
(1) NAME OF APPLICANT HAS IMPUGNED CERTIFICATE
COPY OF MILAN BAI @ NEELAM BAI BUT COUNSEL
HAS MENTIONED MILAN BAI @ NIRMAL BAI IN ALL
THIS PETITION & AFFIDAVIT.]

CATEGORY : 0
DISTRICT :

28.MCRC 888/2012 SMT. GOJI BJAI Vs PUNIT RUPAREL /
STATE OF CHHATTISGARH A.G.
[FOR DEFAULT OF:
(1) T.C. NOT MARKED & INNITIALS NOT PUT ON
THE RELEVANT PAGES OF THE C.PART OF THE
CASE.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

29.MCRC 900/2012 SHAFIR @ RINKU & ANR Vs PARAG KOTECHA, YOGESH CHANDRA /
STATE OF CHHATTISGARH A.G.
[FOR DEFAULT OF:
(1) APPLICANT NO.02 S/O. IN PLACE OF R/O WRONGLY'
TYPED IN CAUSE TITLE.
(2) RELATIONSHIP OF APPLICANT NO.01 HAVE
NOT DISCLOSED IN AFFIDAVIT AND PARA NO.04.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

30.MCRC 910/2012 GANESH & ANR Vs B.RANNA RAO /
STATE OF CHHATTISGARH A.G.
[FOR DEFAULT OF:
(1) NAME OF P.S. HAS WRONGLY WRITTEN IN
CAUSE TITLE.
(2) STATUS OF TRIAL COURT HAS NOT MENTIONED
IN CAUSE TITLE.
(3) TELATIONSHIP OF APPLICANT NO.02 HAS NOT
MENTIONED CLEARLY IN AFFIDAVIT & PARA NO.04.
(4) THIS PETITON IS AUTORISED BY NOT
MENTIONED IN MEMO OF APPEARANCE.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

31.MCRC 911/2012 ASHOK SINHA Vs SHIVENDU PANDYA /
STATE OF CHHATTISGARH A.G.
[FOR DEFAULT OF:
(1) NAME OF DISTRICT PLACE HAVE WRONGLY
WRITTEN IN NON-APPLICANT, CAUSE TITLE,
PARA NO.03 & SYNOPSIS.]

CATEGORY : 1410 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 439 OF THE CR.P.C)
DISTRICT :

32.MCRCA 186/2012 KU.VRISHTI BAGHEL Vs SHAILENDRA SHUKLA,RITU MISHRA,A.SEN GUPTA,
STATE OF CHHATTISGARH ADITYA KHARE,VIKRAM BHADUR SINGH / A.G.
[FOR DEFAULT OF:
(1) MCRC NOI. HAS NOT MENTINED IN CASE TITLE.
(2) WHETHER THE BAIL APPLICATION OF CO-ACCUSED
IS PENDING OR DICIDED IN HIGH COURT HAS NOT
STATED IN AFFIDAVIT.]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT :

33.MCRCA 187/2012 SMT.MANPREET KAUR Vs VG.TAMASKAR /
STATE OF CHHATTISGARH & ANR A.G.
[FOR DEFAULT OF:
(1) AGE OF THE APPLICANT WRONGLY MENTIONED
AS 38 YRS THOUGH 39 YRS MENTIONED IN THE
IMPOUTNED ORDER.
(2) P.S. TORWA WRONGLY MENTIONED IN CAUSE
TITLE THOUGH P.S.CITY KOTWALI MENTIONED IN
THE IMPOUGNED ORDER.
(3) C.F. OF RS.5/- NOT OF FIXED ON C.C. OF
IMPUGNED ORDER.]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT :

34.MCRCA 191/2012 ASHOK KUMAR SINGH Vs PANKAJ SHRIVASTAVA,PAWAN SHRIVASTAVA/
STATE OF CHHATTISGARH A.G.
[FOR DEFAULT OF:
(1) WRONGLY MENTIONED AS P.S. JANANKPUR,
DISTT. BILASPUR INSTEAD OF DISTT. KORIYA
IN THE PRAYER CLOUSE OF THE PETITION.]

CATEGORY : 1409 : CRIMINAL MATTERS: (BAIL APPLICATION UNDER SECTION 438 OF THE CR.P.C.)
DISTRICT :

35.SA 81/2012 BHAGIRATHI@LACHHIRAM & ORS. Vs RS.PATEL,SMT.K.PATEL /
SMT. RATNI BAI & ORS. AG
[FOR DEFAULT OF:
(1) PAGE NO. 13 TO 29 ARE FAINT CLEAR COPIES
OR TYPED COPIES OF THE SAME IS NOT FILED.
(2) APPEAL FILED BARRED BY 1012 DAYS. CONDONATION
OF DELAY APPLICATION IS NOT FILED WITH MEMO
OF APPEAL.]

CATEGORY : 1714 : ORDINARY CIVIL MATTERS: - (APPEAL FOR PARTITION)
DISTRICT :

36.SA 82/2012 GHANSHYAM PRASAD Vs SANDEEP DUBEY,AVINASH K.MISHRA,
HARPRASAD & ANR. DEVISHANKAR MISHRA /
[FOR DEFAULT OF:
(1) VALUATION OF APPEAL IS NOT MENTIONED IN
CAUSE TITLE OF APPEAL.]

CATEGORY : 1716 : ORDINARY CIVIL MATTERS: - (APPEAL FOR DECLARATION AND INJUNCTION)
DISTRICT :

37.TAXC 11/2012 SMT.PADMA BHADOURIA PROP. GAYATRI RICE Vs SR.RAO,MK.SINHA /
COMMISSIONER OF INCOME TAX RAIPUR
[FOR DEFAULT OF:
(1) CERTIFIED COPY OF IMPUGNED ORDER DATED
03-06-2010 AND SERVICE CERTIFICATE IS NOT
FILED WITH MEMO OF APPEAL.
(2) PAGE NO. 138 IS NOT FILED IN ORIGINAL SET.]

CATEGORY : 303 : DIRECT TAXES MATTER: (APPEALS U/S 260A OF THE INCOME TAX ACT,1961.)
DISTRICT :

38.WP227 114/2012 SANTOSH KUMAR AGRAWAL & ANR. Vs SS.AGRAWAL,RK.TIWARI,SUDEEP VERMA /
KRISHNA KUMAR BAGHEL & ORS.
[FOR DEFAULT OF:
1. ANN. P/9 IS FAINT.]

CATEGORY : 2604 : LAND LAWS AND AGRICULTURAL TENANCIES: (OTHERS.)
DISTRICT :

39.WP227 115/2012 VISHNU PRASAD Vs GS.AHLUWALIA,HS.AHLUWALIA,
CENTRAL BANK OF INDIA & ORS. RAJEEV KU.DUBEY /A.G.
[FOR DEFAULT OF:
1. DESIGNATION OF LEARNED LOWER COURT
IN WHICH THE IMPUGNED ORDER HAS BEEN
PASSED, WRONGLY MENTIONED IN PARA NO.3
& RELIEF SAUGHT OF THE PETITION.]

CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

40.WP227 118/2012 PUNARAM YADAV & ANR. Vs AWADH TRIPATHI,SUNIL SAHU,RB.SHARMA /
THE PRESIDING OFFICER & ANR.
[FOR DEFAULT OF:
1. AS PER IMPUGNED ORDER FATHERS NAME OF
THE PETITIONER NO. 2 IS WRONGLY MENTIONED
IN CAUST TITLE OF THE MEMO OF WRIT PETITION.
2. ENCLORERS ARE NOT PROPERLY DESCRIBED
AND MARKED AS ANNEXURE.]

CATEGORY : 2108 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (MATTERS RELATING -
DISTRICT : - TO RECOVERY OF DEBTS/BANK LOANS DUE UNDER THE BANKS AND FINANCIAL INSTITUTIONS.)

41.WPC 352/2012 SUKHDEEP SINGH Vs MPS.BHATIA, MANOJ JAISWAL /
MUNICIPAL CORPORATION KORBA
[FOR DEFAULT OF:
1. SYNOPSIS IS NOT SIGNED BY THE COUNSEL
FOR PETITIONER.
2. COPIES OF ANNEXURE IS NOT PAGINATED
IN EXTRA SETS.]
CATEGORY : 2103 : MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING : - (CONTRACT ACT.)
DISTRICT :

42.WPC 354/2012 ARATI NAMDEV Vs YOGENDRA CHATURVEDI /
STATE OF CHHATTISGARH & ANR. A.G.
[FOR DEFAULT OF:
1. PAGE NO. 6 IS FILED WITH USED HIGHLIGHTER
IN ORIGINAL SET.
2. ANNEXURE P/2 IS NOT MENTIONED IN THE
FACTS OF MEMO OF PETITION.]
CATEGORY : 1750 : ORDINARY CIVIL MATTERS: - (OTHERS AND MIXED BAG ONES.)
DISTRICT :

43.WPC 355/2012 R.P.SHARMA Vs DR.SHAILESH AHUJA,SMT.ANJU AHUJA,
STEEL AUTHORITY OF INDIA & ANR. CP.SONI /
[FOR DEFAULT OF:
1. COPY OF MEMO OF PETITION IS NOT SUPPLY
TO THE RES. OR THEIR COUNSEL AS PER RULE
47(1) OF THE CG. HIGH COURT RULES 2007.]
CATEGORY : 1703 : ORDINARY CIVIL MATTERS: - (MATTERS RELATING TO ALLOTMENT, CANCELLATION,
- FIXATION OF PRICES OF PLOTS/FLATS.)
DISTRICT :

44.WPC 357/2012 ANIMESH PRANAV DEEP MANJHI Vs MATEEN SIDDIQUI,SANDEEP SINGH,MEHA KUMAR,
STATE OF CHHATTISGARH & ORS. NARENDRA MEHER,ANIL TAWDKAR /A.G.
[FOR DEFAULT OF:
1. INSTEAD OF RES. NO. 07 COUNSEL HAS WRONGLY
MENTIONED THE IMPUGNED ORDER (ANN. P/1)
HAS PASSED BY RES. NO. 06 IN INDEX, SYNOPSIS,
PARA NO. 3, SUBJECT MATTER, PARA NO. 8.13
& RELIEF SOUGHT COLUMN.]
CATEGORY : 705 : ACADEMIC MATTERS: (MATTERS RELATING TO ADMISSION IN MEDICAL & -
- ENGINEERING INSTITUTIONS.)
DISTRICT :

45.WPC 358/2012 KAMLESH KUMAR OJHA Vs AJAY SHRIVASTAVA,SANJAY SHRIVASTAVA,
STATE OF CHHATTISGARH & ANR. SOMKANT VERMA /A.G.
[FOR DEFAULT OF:
1. COPY OF PETITION ALONG WITH ALL
DOCUMENT HAS NOT BEEN SERVED TO RES. NO.
02 AS PER 47(1) OF CG. HIGH COURT RULES
2007.]
CATEGORY : 703 : ACADEMIC MATTERS: (MATTERS RELATING TO WITH-HOLDING /CANCELLATION OF -
- RESULTS, EVALUATION OF MARKS & EXPULSION IOF STUDENTS.)
DISTRICT :

46.WPC 359/2012 JAIRAM KASHYAP & ORS. Vs ALOK DEWANGAN /
STATE OF CHHATTISGARH & ORS. A.G.,PANKAJ AGRAWAL (CAV),YOGITA SONI (CAV)
[FOR DEFAULT OF:
1. COPY OF WRIT PETITION IS NOT SERVED TO
THE RES. NO. 2 OR HIS COUNSEL AS PER RULE
47(1) OF THE CG. HIGH COURT RULE.]
(ALONG WITH CAVAET NO. 67/12)
CATEGORY : 708 : ACADEMIC MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

47.WPC 360/2012 GOVIND SHARMA Vs FS.KHARE,ANSHUL R.SHRIVASTAVA /
INDIAN OIL CORPORATION LTD. & ANR.

[FOR DEFAULT OF:
1. COPY OF THE WRIT PETITION IS NOT SERVED
TO THE RES. OR HIS COUNSEL AS PER RULE
47(1) OF THE CG. HIGH COURT RULE.
2. COPY OF ANN. P/2 IS NOT FILED ALL SETS.]

CATEGORY : 1705 : ORDINARY CIVIL MATTERS: - (DEALERSHIP AND DISTRIBUTORSHIP OF PETROLEUM PRODUCTS.)
DISTRICT :

48.WPC 364/2012 SMT.SUMITRA BAI CHOUDHARY Vs ASHISH GUPTA,MANISH UPADHYAY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. ANNEXURE P/1 (PAGE NO. 12) IS FAINT.]

CATEGORY : 501 : LAND ACQUISITION & REQUISITION MATTERS: (MATTERS CHALLENGING -
DISTRICT : - THE ACQUISITION PROCEEDINGS.)

49.WPL 27/2012 PRAGATISHEEL PAPER MILL SHRAMIK SANGH Vs SUDHA BHARDWAJ,ANUKUL BISWAS,
STATE OF CHHATTISGARH & ORS. SHISHIR DIXIT /A.G.
[FOR DEFAULT OF:
1. PAGE NO. 99 IS NOT FILED IN ALL SETS.
2. COPY OF WRIT APPEAL WITH ANNEXURE
COPIES ARE PROPERLY NOT TAGGED IN
FIRST & SECOND SET.]

CATEGORY : 112 : LABOUR MATTERS: (OTHERS AND MIXED BAG ONES)
DISTRICT :

50.WPS 832/2012 AVINASH SALOMAN Vs CHANDRESH SHRIVASTAVA,
SOUTH EASTERN COALFIELDS LTD. & ORS. PAWAN KESHARWANI /A.G.
[FOR DEFAULT OF:-
1. PAGE NO. 28 OF ANNEX. P/7 NOT FILED
WITH THE PETITION.]

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

51.WPS 836/2012 RAMJI MARAR Vs UR.KOSHALEY /
UNION OF INDIA & ORS. ASST. SG.,A.G.
[FOR DEFAULT OF:
1. DATE OF ANNEX. P/1 WRONGLY MENTIONED IN
INDEX OF THE PETITION.
2. PAGE NO. 51 & 53 ARE NOT READABLE, BUT
TYPED COPIES FILED.
3. PAGE NO. 57 & 58 OF ANNEX. P/14 NOT
ARRANGED PROPERLY.]

CATEGORY : 613 : SERVICE MATTERS: (COMPASSIONATE APPOINTMENT.)
DISTRICT :

52.WPS 837/2012 SHYAM NARAIN SINGH Vs ASHOK DUBEY,SHIVANG DUBEY /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. DATE OF IMPUGNED ORDER (ANNEX. P/1)
WRONGLY MENTIONED IN PARA NO. 3 OF PETITION.
2. AS PER INDEX, ANNEXURES NOT MARKED
ON THE DOCUMENTS.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

53.WPS 846/2012 R.S.RATHORE Vs ALOK DEWANGAN,SURESH TANDAN,
STATE OF CHHATTISGARH & ORS. KK.DEWANGAN /A.G.
[FOR DEFAULT OF:
1. DATE OF ANNEXURE P/1 WRONGLY MENTIONED
IN SYNOPSIS & PARA NO. 06 OF PETITION.
2. CONTENTS OF PARA NO. 3 OF AFFIDAVIT IN
SUPPORT OF WRIT PETITION WRONGLY
MENTIONED.]

CATEGORY : 610 : SERVICE MATTERS: (PAY SCALES/ INCREMENTS / ALLOWANCES.)
DISTRICT :

54.WPS 850/2012 NARAYAN PRASAD BEHRA Vs DEEPALI PANDEY,UMA PATEL,
STATE OF CHHATTISGARH & ORS. ANUSUIYA RAJPUT /A.G.
[FOR DEFAULT OF:
1. CARTIFICATE FILED WITHOUT SIGNATURE,
DATE & PAGINAGNATIED.]

CATEGORY : 615 : SERVICE MATTERS: (DEPUTATION MATTERS.)
DISTRICT :

55.WPS 854/2012 RAJENDRA MARKANDE Vs AN.BHAKTA,VIVEK BHAKTA /
CG. STATE POWER DISTRIBUTION & ORS.
[FOR DEFAULT OF:
1. ADDRESS OF (DISTT. PALCE) OF THE
PETITIONER IS WRONGLY MENTIONED IN CAUSE
TITLE AND WITH AFFIDAVIT.]

CATEGORY : 624 : SERVICE MATTERS: (PUNISHMENT.)
DISTRICT :

56.WPS 856/2012 RAJENDRA KUMAR LODHI Vs NK.CHATTERJEE,SHANTANU KUMAR /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. DATE OF EVENTS ARE NOT IN CHRONOLOGICAL
ORDER IN THE SYOPSIS.]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT :

57.WPS 858/2012 SMT.ANUSUIYA BAI SAHU Vs SUNIL SAHU,WASIM MIYAN /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. AS PER INDEX, COUNSEL HAS NOT PAGING
THE PETITION.
2. DATE OF ORDER (ANNEX. P/3) WRONGLY
MENTIONED IN INDEX OF THE PETITION.]

CATEGORY : 603 : SERVICE MATTERS: (REMOVAL / DISMISSAL / TERMINATION FROM SERVICE.)
DISTRICT :

58.WPS 864/2012 SHOBHA RAM Vs RAJKAMAL SINGH,MIRZA KAISER BAEG,
SOUTH EASTERN COALFIELDS LTD. & ORS. SMT.ANNPURNA TIWARI /
[FOR DEFAULT OF:
1. COPY OF WRIT PETITION IS NOT SERVED TO THE
RES. OR HIS COUNSEL AS PER RULE 47(1) OF THE
C.G. HIGH COURT RULE.
2. DATE OF ANN. P/2 IS WRONGLY MENTIONED IN
MEMO OF PETITION PAGE NO. 3.]

CATEGORY : 605 : SERVICE MATTERS: (COMPULSORY RETIREMENT / RETIREMENT.)
DISTRICT :

59.WPS 865/2012 BABULAL Vs ANIL SINGH RAJPUT,A.RAJPUT /
SOUTH EASTERN COALFIELDES LTD. & ORS. A.G.
[FOR DEFAULT OF:
1. COPY OF WRIT PETITION IS NOT SERVED TO
THE RES. NO. 1 TO 5 ARE HIS COUNSEL AS PER
RULE 47(1) OF THE CG. HIGH COURT RULE.]

CATEGORY : 630 : SERVICE MATTERS: (OTHERS AND MIXED BAG ONES.)
DISTRICT :

60.WPS 868/2012 RAMAKANT PATEL & ORS. Vs ABHIJIT SARKAR,K.KALAMKAR,AV.SHRIDHAR,
STATE OF CHHATTISGARH & ORS. AJAY RAJWADE /A.G.
[FOR DEFAULT OF:
1. DATE OF ORDER (ANN. P/4) WRONGLY MENTIONED
IN INDEX & PARA NO. 8.6 OF THE PETITION.
2. COURT FEE OF RS. 200/- IS DEFICITE IN MEMO
OF PETITION.
3. NAMES OF PETITIONERS NOT MENTIONED
BELOW SIGNATURE OF PETITIONERS IN

VAKALATNAMA.]

CATEGORY : 604 : SERVICE MATTERS: (SUSPENSION.)
DISTRICT :

61.WPS 875/2012 TULARAM PANDEY Vs AN.PANDEY,AJAY CHANDRA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. AS PER IMPUGNED TRANSFER ORDER DT.
31JAN,2012, NEW PLACE OF POSTING, WRONGLY
MENTIONED IN SYNOPSIS.
2. IMPUGNED TRANSFER ORDER DT. 31/01/12 NOT
FILED COMPLETELY WITH THE PETITION.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

62.WPS 876/2012 FAGULAL SIDAR Vs SAURABH DANGI,ASHISH CHAUDHARI,
STATE OF CHHATTISGARH & ORS. HASAN ALI,UTKAL PRADHAN /A.G.
[FOR DEFAULT OF:
1. AS PER IMPUGNED TRANSFER ORDER DT.
31JAN,2012, NEW PLACE OF POSTING OF
PETITIONER, WRONGLY MENTIONED IN PARA
NO. 3 OF THE PETITION.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

63.WPS 877/2012 PRABHU DAS Vs AN.PANDEY,AJAY CHANDRA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. TRANSFER PLACE SER. NO. IS WRONGLY
MENTIONED IN SYNOPSIS.
2. ANN. P/1 IS INCOMPLETE FILED.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

64.WPS 879/2012 ISTAQUE AHMED KHAN Vs AN.PANDEY,AJAY CHANDRA /
STATE OF CHHATTISGARH & ORS. A.G.
[FOR DEFAULT OF:
1. PLACE OF TRANSFERED POSTING OF PETITIONER
WRONGLY MENTIONED IN SYNOPSIS.
2. IMPUGNED TRANSFER ORDER DT. 31JAN,2012
(ANNEX. P/1) NOT FILED COMPLETELY, WITH THE
PETITIONER.]

CATEGORY : 617 : SERVICE MATTERS: (TRANSFER MATTERS.)
DISTRICT :

65.WPS 880/2012 RAJESH KUMAR SINGH Vs PANKAJ SHRIVASTAVA,
STATE OF CHHATTISGARH & ORS. PAWAN SHRIVASTAVA /A.G.
[FOR DEFAULT OF:
1. DATE OF ANNEXURE P/5 WRONGLY MENTIONED
IN PARA NO. 8.7 OF PETITION.]

CATEGORY : 614 : SERVICE MATTERS: (SELECTION, APPOINTMENT & RECRUITMENT -
- INCLUDING EXAMINATION, INTERVIEW.)
DISTRICT :

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(N.D.TIGALA)
ADDITIONAL REGISTRAR (J)

CURRENT DATE OF ADJUSTMENT OF ADVOCATES : 21/02/2012

ADVOCATE NAME FROM DATE TILL DATE

RAJENDRA TRIPATHI [WITHDRAW]	21/02/2012 TO 24/02/2012
AJIT SINGH	21/02/2012 TO 24/02/2012
MEENU BANAERJEE	21/02/2012 TO 28/02/2012
N.ANSARI	21/02/2012 TO 21/02/2012
SANDEEP SHRIVASTAVA	21/02/2012 TO 21/02/2012
A.K.ATHALEY	21/02/2012 TO 22/02/2012
SUDHIR KASHYAP	21/02/2012 TO 25/02/2012
BHAGWATI KASHYAP	21/02/2012 TO 25/02/2012
RAMKUMAR TIWARI	21/02/2012 TO 21/02/2012
ABHAY, SAVITA TIWARI	21/02/2012 TO 21/02/2012
SUBHASH YADAV	21/02/2012 TO 27/02/2012
MUKESH SHARMA	21/02/2012 TO 21/02/2012
N.K.VYAS	21/02/2012 TO 21/02/2012
JITENDRA NATH NANDE	21/02/2012 TO 21/02/2012
DHIRENDRA NATH NANDE	21/02/2012 TO 21/02/2012
PRASANJIT DUTTA	21/02/2012 TO 22/02/2012
SUDHIR AGRAWAL	21/02/2012 TO 22/02/2012
A.K.PRASAD	21/02/2012 TO 21/02/2012
RAVI MAHESHWARI	21/02/2012 TO 24/02/2012
SURESH PANDEY	21/02/2012 TO 22/02/2012
DR.KUMARESH TIWARI	21/02/2012 TO 24/02/2012
ARVIND SINHA	21/02/2012 TO 22/02/2012
M.D.SHARMA	21/02/2012 TO 29/02/2012
PRITAM(PREETAM) TIWARI	21/02/2012 TO 29/02/2012
(SHRI RAM JYOTI) SRJ.JAISWAL	21/02/2012 TO 24/02/2012
PRABHAKAR SINGH (PS) CHANDEL	21/02/2012 TO 28/02/2012
DHARMESH SRIVASTAVA (SHRIVASTAVA)	21/02/2012 TO 22/02/2012
VIPIN TIWARI	21/02/2012 TO 21/02/2012
PUSHPENDRA KUMAR PATEL	21/02/2012 TO 23/02/2012
GOVIND DEWANGAN	21/02/2012 TO 23/02/2012
JITENDRA PALI	21/02/2012 TO 21/02/2012
SAIFUDDIN RAJAS	21/02/2012 TO 29/02/2012
SURESH KUMAR VERMA	21/02/2012 TO 24/02/2012
Y.KAILASH RAO	21/02/2012 TO 22/02/2012
RAJ AWASTHI	21/02/2012 TO 23/02/2012
